NATIONAL COMPANY LAW TRIBUNAL

OBJECTIONS LIST DATED 23.11.2025 TO 30.12.2025

PETITION, APPLICATIONS, ADDITIONALS, REPORTS. CAVEAT

HELPDESK NO 011-24363846 REGARDING YOUR OBJECTIONS PLEASE CONTACT HELP DESK NO FOR DELHI SCRUTINY TEAM

This is for the kind information of Advocates, Litigants and Stakeholders that the NCLT Registry previously operating from Block-3, CGOComplex has been relocated to Block-12, CGO Complex, Lodhi Road, NewDelhi.Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently non-functional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.in We are working on restoring a dedicated contact line at the earliest, and the new number will be communicated shortly. The inconvenience caused due to this temporary disruption is regretted and we seek cooperation from Advocates, Litigants and Stakeholders during this period of transition.

Sr No.	Date Of Filing	Case Type	Dairy No.	MAIN CASE NO	Title Of Case	Section	Scrutiny Date	Comments	Filed By
								Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to	
								the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact	
	10/14/2025	Company Appeal(Companies Act)	710102089962025		vs	Sec 252 (3)	11/27/2025	concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	Lalit
	10/14/2023	company Appear(companies Act)	710102009902029		VS	3ec 232 (3)	11/2//2023	Registral NCL1 Delili elilali id. di 1-icit@ricit.gov.	Lant
								Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to	
								the ongoing relocation, the existing helpdesk number (011-24363846) is currently	
								nonfunctional as the line is being transferred. In case of any doubt kindly contact	
					ONLINE24X7 INDIA PRIVATE LIMITED VS			concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant	
	10/17/2025	Company Petition IB (IBC)	710102092722025		SOFTWAREONE INDIA PRIVATE LIMITED	IBC Under Sec 9	11/30/2025	Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	Deepankur Sharma
								Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to	
								the ongoing relocation, the existing helpdesk number (011-24363846) is currently	
					DATEST WILLIAM CONTRACTOR OF STREET			nonfunctional as the line is being transferred.In case of any doubt kindly contact	
	11/5/2025		740403005533035		RAJESH KUMAR SONTHALIA VS EICHER	s	44 (27 (2025	concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant	
	11/5/2025	Company Petition (Companies Act)	710102096532025		MOTORS LIMITED	Sec. 59	11/2//2025	Registrar NCLT Delhi email id: dr1-nclt@nclt.gov. Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to	Deepankur Sharma
								the ongoing relocation, the existing helpdesk number (011-24363846) is currently	
								nonfunctional as the line is being transferred.In case of any doubt kindly contact	
					RAJESH KUMAR SONTHALIA VS EICHER			concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant	
	11/19/2025	Company Petition (Companies Act)	710102101792025		MOTORS LIMITED		12/3/2025	Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	ANURAG PRATAP
	11/15/2025	Company rection (companies Act)	710102101732023		INIOTORS ENVITED	+	12/3/2023		ARORAGINATAI
								1. remove double pdf. 2. bookmarking compulsory with page numbering. 3. counsel	
					CACHINI MITTAL VELIDO ACRO PRIMATE			details missing in memo of parties page. 4. add all respondent in memo of parties. 5.	
	11/19/2025	Common Botision ID (IDC)	710102102042025		SACHIN MITTAL VS HRG AGRO PRIVATE	C+i 04/1)	11/25/2025	form A part 4 missing. 6. page no. 56 to 64,73,74,75,76,77,78 are not clear. 7. BR	NA A NUCU
	11/19/2025	Company Petition IB (IBC)	/10102102042025		LIMITED	Section 94(1)	11/25/2025	missing.	MANISH
								Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to	
								the ongoing relocation, the existing helpdesk number (011-24363846) is currently	
					KUDRA CONSTRUCTION LIMITED VS			nonfunctional as the line is being transferred. In case of any doubt kindly contact	
					TELECOMMUNICATIONS CONSULTANTS			concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant	
	11/7/2025	Company Petition IB (IBC)	710102097442025		INDIA LIMITED	IBC Under Sec 9	12/2/2025	Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	Nirmal & Associates
					HERBONICS COSMETICS PRIVATE LIMITED VS				
	11/21/2025	Company Petition IB (IBC)	710102102682025		THE BANK OF BARODA LIMITED	IBC Under Sec 10	11/26/2025	1. required documents not uploaded. 2. file incomplete. 3. only 16 page upload.	VINOD KUMAR
					JATIN KHARE VS MAHAGUN INDIA PRIVATE			Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to	
	11/18/2025	Intervention Petition (IBC)	710102101132025		SP. VENKATACHALAM VS EICHER MOTORS	Sec 60(5) Sec. 58(3),Sec. 59,Rule 11 of	11/30/2025	the ongoing relocation, the existing helpdesk number (011-24363846) is currently Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to	JATIN KHARE
	11/8/2025	Company Petition (Companies Act)	710102007552025		LIMITED	NCLT	12/0/2025	the ongoing relocation, the existing helpdesk number (011-24363846) is currently	JAGANNATHAN
1	11/0/2023	Company Petition (Companies Act)	/1010203/332023		LIMITED	IVCLI	12/5/2025	the origoning relocation, the existing neiptiesk number (011-24363646) is currently	JAGANNATHAN
					HEMANT SETHI LIQUIDATOR MISSION				
					HOLDING PRIVATE LIMITED IN LIQUIDATION			This serves as an urgent notification that the required Demand Draft (DD) for the	
	11/12/2025	Contempt Petition (IBC)	710102099272025		VS EICHER MOTORS LIMITED	Section 60(5)	11/24/2025	following matter has not been submitted or received by our office:	SHALYA AGARWAL
								the ongoing relocation, the existing helpdesk number (011-24363846) is currently	
					CENTRAL WAREHOUSING CORPORATION VS			nonfunctional as the line is being transferred. In case of any doubt kindly contact	
					WORLD WINDOW INFRASTRUCTURE AND			concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant	
	44 /40 /2025		710102101152025	i i	LOCISTICS DUTLED	[11/20/2025	Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	Apoorv Shukla
	11/18/2025	Company Petition (Companies Act)			LOGISTICS PVT LTD	Sec 425	11/20/2025		Apool v Silukia
!	11/18/2025	Company Petition (Companies Act)			LOGISTICS PVI LID	Sec 425	11/26/2025		Apoorv Silukia
2	11/18/2025	Company Petition (Companies Act)			LOGISTICS PVI LID	Sec 425	11/26/2025	1. proof of service missing. 2. remove extra pdf. 3. bookmarking compulsory with page	Apoorv Silukia
2	11/18/2025	Company Petition (Companies Act)			LOGISTICS PVI LTD	Sec 425	11/26/2025	1. proof of service missing. 2. remove extra pdf. 3. bookmarking compulsory with page numbering. 4. 25Rs welfare fee and 3Rs court fee missing in vakalatnama. 5. memo of	Ароогу эпика
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	12/21/2025	Company Petition (Companies Act)	710102111522025		MONIKA GARG VS AUTUM FINANCIAL	Sec 425 Section 94(1)		1. proof of service missing. 2. remove extra pdf. 3. bookmarking compulsory with page numbering. 4. 25Rs welfare fee and 3Rs court fee missing in vakalatnama. 5. memo of parties missing. 6. briefsynopsis missing. 7. coursel details missing in index. 8. master data missing. 9. need to be translate hindin gage. 10. 8R missing. 11. OCR missing.	AJAY MARWAH
	12/21/2025	Company Petition IB (IBC)	710102111522025		MONIKA GARG VS AUTUM FINANCIAL M/S. INDO SPIRITS VS ORIGIN APPLIANCES	Section 94(1)	12/23/2025	1. proof of service missing. 2. remove extra pdf. 3. bookmarking compulsory with page numbering. 4. 25Rs welfare fee and 3Rs court fee missing in vakalatnama. 5. memo of parties missing. 6. briefsynopsis missing. 7. counsel details missing in index. 8. master data missing. 9. need to be translate hindi page. 10. BR missing. 11. OCR missing. 1. section not mention in index. 2. date missing in vakalatnama. 3. NESL Report	AJAY MARWAH
3					MONIKA GARG VS AUTUM FINANCIAL			proof of service missing. 2. remove extra pdf. 3. bookmarking compulsory with page numbering. 4. 25Rs welfare fee and 3Rs court fee missing in vakalatnama. 5. memo of parties missing. 6. briefsynopsis missing. 7. counsel details missing in index. 8. master data missing. 9. need to be translate hindin gage. 10. 8R missing. 11. OCR missing. 1. section not mention in index. 2. date missing in vakalatnama. 3. NESL Report missing.	
3	12/21/2025	Company Petition IB (IBC)	710102111522025		MONIKA GARG VS AUTUM FINANCIAL M/S. INDO SPIRITS VS ORIGIN APPLIANCES	Section 94(1)	12/23/2025	1. proof of service missing. 2. remove extra pdf. 3. bookmarking compulsory with page numbering. 4. 25Rs welfare fee and 3Rs court fee missing in vakalatnama. 5. memo of parties missing. 6. briefsynopsis missing. 7. counsel details missing in index. 8. master data missing. 9. need to be translate hindin gage. 10. 8R missing. 11. OCR missing. 1. section not mention in index. 2. date missing in vakalatnama. 3. NESL Report missing. Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to	AJAY MARWAH
3	12/21/2025	Company Petition IB (IBC)	710102111522025		MONIKA GARG VS AUTUM FINANCIAL M/S. INDO SPIRITS VS ORIGIN APPLIANCES PRIVATE LIMITED	Section 94(1)	12/23/2025	1. proof of service missing. 2. remove extra pdf. 3. bookmarking compulsory with page numbering. 4. 25Rs welfare fee and 3Rs court fee missing in vakalatnama. 5. memo of parties missing. 6. briefsynopsis missing. 7. counsel details missing in index. 8. master data missing. 9. need to be translate hindi page. 10. 8R missing. 11. OCR missing. 1. section not mention in index. 2. date missing in vakalatnama. 3. NESI Report missing. Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently	AJAY MARWAH
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3	12/21/2025 12/19/2025 12/21/2025	Company Petition IB (IBC) Company Petition IB (IBC)	710102111522025 710102111052025 710102111532025		MONIKA GARG VS AUTUM FINANCIAL M/S. INDO SPIRITS VS ORIGIN APPLIANCES PRIVATE LIMITED GAURAV RAJ BAJAJ VS SANSKRITI VILLAS PRIVATE LIMITED	Section 94(1) IBC Under Sec 9 Sec. 241(1)	12/23/2025 12/23/2025 12/22/2025	1. proof of service missing. 2. remove extra pdf. 3. bookmarking compulsory with page numbering. 4. 25Rs welfare fee and 3Rs court fee missing in vakalatnama. 5. memo of parties missing. 6. briefsynopsis missing. 7. counsel details missing in index. 8. master data missing. 9. need to be translate hindi page. 10. 8R missing. 11. OCR missing. 1. section not mention in index. 2. date missing in vakalatnama. 3. NESL Report missing. Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.in case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant 1. section not mention in index. 2. List of dates and events missing. 3. briefsynopsis	AJAY MARWAH
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i i	12/21/2025 12/19/2025 12/21/2025	Company Petition IB (IBC) Company Petition IB (IBC) Company Petition (Companies Act)	710102111522025 710102111052025 710102111532025		MONIKA GARG VS AUTUM FINANCIAL M/S. INDO SPIRITS VS ORIGIN APPLIANCES PRIVATE LIMITED GAURAV RAJ BAJAJ VS SANSKRITI VILLAS PRIVATE LIMITED KAMLESH JAIN VS IDBI BANK LIMITED RANI BAJAJ VS PUNJAB NATIONAL BANK	Section 94(1) IBC Under Sec 9 Sec. 241(1) Section 94(1) Section 94(1)	12/23/2025 12/23/2025 12/22/2025 11/25/2025	1. proof of service missing. 2. remove extra pdf. 3. bookmarking compulsory with page numbering. 4. 25Rs welfare fee and 3Rs court fee missing in vakalatnama. 5. memo of parties missing. 6. briefsynopsis missing. 7. counsel details missing in index. 8. master data missing. 9. need to be translate hindip age. 10. 8R missing. 11. OCR missing. 11. section not mention in index. 2. date missing in vakalatnama. 3. NESL Report missing. Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.in case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant I. section not mention in index. 2. List of dates and events missing. 3. briefsynopsis missing. 4. pagination not showing properly. 5. page no. 89 to 96,106 are not clear. 6. master data missing. 7. 8R missing.	AJAY MARWAH ANAND R K Sahni
3	12/21/2025 12/19/2025 12/21/2025 11/17/2025	Company Petition IB (IBC) Company Petition IB (IBC) Company Petition (Companies Act) Company Petition IB (IBC)	710102111522025 710102111052025 710102111532025 710102101102025 710102101062025		MONIKA GARG VS AUTUM FINANCIAL M/S. INDO SPIRITS VS ORIGIN APPLIANCES PRIVATE LIMITED GAURAV RAJ BAJAJ VS SANSKRITI VILLAS PRIVATE LIMITED KAMLESH JAIN VS IDBI BANK LIMITED	Section 94(1) IBC Under Sec 9 Sec. 241(1) Section 94(1) Section 94(1)	12/23/2025 12/23/2025 12/22/2025 11/25/2025 11/25/2025	1. proof of service missing. 2. remove extra pdf. 3. bookmarking compulsory with page numbering. 4. 25Rs welfare fee and 3Rs court fee missing in vakalatnama. 5. memo of parties missing. 6. briefsynopsis missing. 7. counsel details missing in index. 8. master data missing. 9. need to be translate hindi page. 10. BR missing. 11. OCR missing. 1. section not mention in index. 2. date missing in vakalatnama. 3. NESL Report missing. 1. section not mention in index. 2. date missing in vakalatnama. 3. NESL Report missing. Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri PrashamtKumar, Deputy Registrar, & Victor Vishal Assistant 1. section not mention in index. 2. List of dates and events missing. 3. briefsynopsis missing. 4. pagination not showing properly. 5. page no. 89 to 96,106 are not clear. 6. master data missing. 7. 8R missing. 1. affidavit missing. 2. need every page sign and true copy in annexure. 3. Form A part	AJAY MARWAH ANAND R K Sahni Anjaneya

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18				ROYAL CAP HOUSE VS APOLLO GREEN			Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-2453846) is currently nonfunctional as the line is being transferred.in case of any doubt kindly contact concerned Bench or 5hri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant	
	11/17/2025	Company Petition IB (IBC)	710102100952025	ENERGY LIMITED	IBC Under Sec 9	11/25/2025	Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	Advocate Monica
19	9/18/2025	Company Petition (Companies Act)	710102082502025	KAPIL DEV VS MAHAMAYA INFRASTRUCTURE PRIVATE LIMITED	Sec. 241(1)	11/26/2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: drl-notl@nclt.gov.	Aditya
20				SHRI SANCHIN SANGAL PROPRIETOR MS S S TRADERS VS KEDAAR METALIKS PRIVATE			date in form 5 part 4. 4. pagination incomplete in pdf. 5. page no. 31,32,35,36,39,40,43,44,47,48,51,52,56,60,61,64,65,68,69,72,73,76,77,81,82,86,87,90,91,	
21	11/19/2025	Company Petition IB (IBC)	710102101842025	LIMITED CONTINENTAL MARBLE LLP VS KASHYAPI	IBC Under Sec 9	11/25/2025	55,98,102,107,157,158,159,160,161,162,163,164,201 are not clear. 6. 25Rs court fee the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.in case of any doubt kindly contact	MANU
22	11/19/2025	Company Petition IB (IBC)	710102101752025	INFRASTRUCTURE PRIVATE LIMITED SITA RAM VS KASHYAPI INFRASTRUCTURE	IBC Under Sec 9 Section 60(5)/Liq Regulation	12/4/2025	concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant	PUNIT JAIN
	11/19/2025	Company Petition IB (IBC)	710102101912025	PRIVATE LIMITED	35	11/25/2025	1. wrong filling.	Ankit
23				REVAAIS TECHNO TRADE VS HARVINDER			Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-2453846) is currently nonfunctional as the line is being transferred.in case of any doubt kindly contact concerned Bench or shir PrashantKumar, Deputy Registrar, & Victor Vishal Assistant	
24	11/26/2025	Contempt Petition (IBC)	710102103812025	SINGH LIQUIDATOR HIMAYA APPARELS PRIVATE LIMITED VS	Rule 11 of NCLT, 2016	12/8/2025	Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	Piyush
25	11/26/2025	Company Petition IB (IBC)	710102103832025	HIMAYA APPARELS PRIVATE LIMITED	Section 94(1)	11/28/2025	1. required documents not uploaded. 2. file incomplete. 3. only 1 page upload.	Nitin Grover
25				ALPAS CERA PRIVATE LIMITED VS ALPAS			Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant	Sai Sumed Yasaswi
26	11/23/2025 11/26/2025	Company Petition IB (IBC) Company Petition IB (IBC)	710102103142025 710102103862025	PRIVATE LIMITED	IBC Under Sec 9 Section 94(1)		Registrar NCLT Delhi email id: dr1-nclt@nclt.gov. 1. required documents not uploaded. 2. file incomplete. 3. only 1 page upload.	Kondapalli Nitin Grover
27	11/28/2025	Company Petition IB (IBC)	710102104342025	SAROJ CONSTWELL PRIVATE LIMITED VS SADHNA BIO-OILS PRIVATE LIMITED.	IBC under Sec 7		Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently	Adv Ravindra Kumar
28	11/27/2025	Company Petition (Companies Act)		RAJEEV KUMAR JAIN VS GOMUKH GANGA PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Rule 11 of NCLT		Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.in case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar (NLT Dehli email id: dr1-ntl@nclt.gov.	sandeep
29	11/28/2025	Company Appeal(Companies Act)	710102104622025	RAJEEV KUMAR JAIN VS GOMUKH GANGA PRIVATE LIMITED	Sec 252 (3) - By Government Body		on of objections: - 1. due to payment sec-252 2. add all applicant details in online portal 3. page no-49 to 58,90 to 98,113 to 126,132 to 137,160,168,169,228 to 230,258,259,289,359,364 not clear 4. page no-50,51 need translate copy 5. page no-167 cut page 6. Rs. 1/- court fees missing in vakalatnama 7. proof of service missing	
31	11/28/2025	Company Appeal(Companies Act)	710102104612025	RAJEEV KUMAR JAIN VS GOMUKH GANGA PRIVATE LIMITED	Sec 252 (3) - By Government Body	12/1/2025	no of objections: - 1. due to payment sec-252 2. add all applicant details in online portal 3. page no-49 to 58,90 to 98,113 to 126,132 to 137,160,168,169,228 to 230,258,259,289,359,364 not clear 4. page no-50,51 need translate copy 5, page no-167 cut page 6. Rs. 1/- court fees missing in vakalatnama 7. proof of service missing	Ketan
32	11/28/2025	Company Petition IB (IBC)	710102104402025	DANISH SHARMA VS AXIS BANK LIMITED	Section 94(1)	11/28/2025	 proof of service missing, 2. bookmarking compulsory with page numbering. 3. section not mention in index. 4. pagination missing in index. 5. List of dates and events missing. 6. vakalatnama missing. 7. master data missing. 8. BR missing. 9. OCR missing. 	. Aarohi Mikkilineni
33	11/28/2025	Company Petition IB (IBC)	710102104422025	ABHISHEK SHARMA VS AXIS BANK LIMITED	Section 94(1)		 proof of service missing. 2. bookmarking compulsory with page numbering. 3. section not mention in index. 4. pagination missing in index. 5. List of dates and events missing. 6. vakalatnama missing. 7. master data missing. 8. BR missing. 9. OCR missing. 	. Aarohi Mikkilineni
34	11/28/2025	Company Appeal(Companies Act)	710102104682025	VIKRAM SOLAR LIMITED VS GAUTAM SOLAR	Sec 252 (3)		the ongoing relocation, the existing helpdesk number (011-24363846) is currently Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant	Ketan
35	11/30/2025	Company Petition IB (IBC)	710102105292025	PRIVATE LIMITED SWARN KUMAR VS REGISTRAR OF	IBC Under Sec 9	12/7/2025	Registrar NCLT Delhi email id: dr1-nclt@nclt.gov. no of objections: - 1. case type wrong in online portal 2. add all respondent details in	Soumya Dutta
36	11/29/2025	Company Petition (Companies Act)	710102104842025	COMPANIES DELHI & HARYANA	Sec 252 (3)	12/3/2025	online portal 3. case type year wrong in affidavit 4. OCR missing Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently inonfunctional as the line is being transferred.in case of any doubt kindly contact	Amitabh
	12/3/2025	Company Appeal(Companies Act)	710102106152025	SWARN KUMAR VS REGISTRAR OF COMPANIES DELHI & HARYANA	Sec 252 (1),Sec 252 (3)	12/9/2025	concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	HARPREET SINGH

8	12/3/2025	Company Petition (Companies Act)	710102106232025	DHRUV BHATIA VS ADITYA SINGH RATNU & ANR	Sec 241 (2)	12/8/2025	no of objections: - 1. due to payment sec-241 2. file incomplete. only upload 11 pages pdf. kindly upload all documents	charu sangwan
•	12/4/2025	Company Appeal(Companies Act)	710102106432025	DHRUV BHATIA VS ADITYA SINGH RATNU & ANR	Sec 252 (1)	12/8/2025	no of objections: - 1. add all applicant detail in online portal 2. numbering is missing in bookmarking 3. applicant-1 of addivait missing 4. page no-118,123,139,140 not clear 5. put welfare fees ticket on blank area of vakalatnama 6. STK-7 incomplete	Arbind Kumar
ı	11/30/2025	CA(A) Merger and Amalgamation(Companies Act)	710102105282025	DR KRISHNA KUMAR VS DR KRISHNA KUMAR			no of objections: - 1. file incomplete. kindly upload complete pdf pages 2. section wrong in online portal	Dr Kanha Raghuwanshi
	12/4/2025	CP(AA) Merger and Amalgamation(Companies Act)	710102106682025	SHEHNSHAH SHARES & STOCKS PRIVATE LIMITED VS NA	Sec. 230-232 - Second Motion	12/16/2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: drl-nctl@nclt.gov.	Mr. Manubhav Ar
	12/4/2025	Company Petition IB (IBC)	710102106732025	MANISH NAND VS ICICI BANK	Section 94(1)	12/8/2025	1. remove extra pdf. 2. section not mention in index. 3. proof of service missing. 4. master data missing. 5. pagiantion incomplete. 6. need every page sign in form A. 7. List of dates and events missing. 8. briefsynopsis missing. 9. avalalatmaam missing. 10. bookmarking compulsory with page numbering. 11. OCR missing. 12. BR missing.	SHANKARI MISH
	12/3/2025	Contempt Petition (IBC)	710102106332025	ASHWINI VASISHTHA VS M/S INTERNATIONAL RECREATION AND AMUSEMENT LIMITED	Application under any other provisions- IBC	12/4/2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nott@nCLtgov.	ARUN
1	12/4/2025	Company Petition (BC)	710102106332025	J.C. FLOWERS ASSET RECONSTRUCTION PRIVATE LIMITED VS IMAGINE ESTATE PRIVATE LIMITED	IBC under Sec 7		Registrar N.L.I Deini email in: dr.I-nctt@nctt.gov. Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nctt@nctl.gov.	Meghna
				DARSHANA DAGAR THROUGH RESOLUTION				
	12/2/2025	Company Petition IB (IBC)	710102105942025	PROFESSIONAL VS PUNIAB NATIONAL BANK SUREMINDS SOLUTIONS PRIVATE LIMITED VS IDC TECHNOLOGIES SOLUTIONS INDIA PRIVATE LIMITED			1. wrong jurisdiction. Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant	Prateek Kushwal
	12/3/2025	Company Petition IB (IBC) Company Petition IB (IBC)	710102106852025	MADHYA PRADESH JAYPEE MINERALS LIMITED VS THE REGISTRAR OF COMPANIES	IBC Section 59		Registrar NCLT Delhi email id: dr1-nclt@nclt.gov. Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently	Raja Shekar Pankaj
	12/3/2025	Company Appeal(Companies Act)	710102106292025	MADHYA PRADESH JAYPEE MINERALS LIMITED VS THE REGISTRAR OF COMPANIES	Sec 252 (3) - By Government Body	12/5/2025	no of objections: - 1. numbering is missing in bookmarking 2. counsel sign missed in memo of parties 3. need every page sign in application 4. page no-32 cut page 5. Rs.	Zehra Khan
	12/2/2025	Company Appeal(Companies Act)	710102105862025	LIMITED VS THE REGISTRAR OF COMPANIES	body		Rs. 25/- welfare and Rs. 3/- court fees missing in vakalatnama 3. proof of service	Zehra Khan
	12/5/2025	Company Petition IB (IBC)	710102106862025	WINSTROL PETRO CHEMICALS PVT LTD VS WOODHILL INFRASTRUCTURE LIMITED.	Sec 60(5)	11/30/2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.in case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	RAJESH RAI
	12/3/2025	Company Appeal(Companies Act)	710102106302025	WINSTROL PETRO CHEMICALS PVT LTD VS WOODHILL INFRASTRUCTURE LIMITED.	Sec 252 (3) - By Government Body	12/5/2025	no of objections: - 1. page no-29 cut page 2. Rs. 25/- welfare, Rs. 3/- court fees and date missing in vakalatnama 3. proof of service missing 1. pagmatom missing in moex £. courses rigin missing in moex £. courses rigin missing in moex £. courses.	Zehra Khan
	/2 /2			ARYA SOLAR PRIVATE LIMITED VS PAGARIA		/- /	page. 3. need every page sign in form 1. 4. proof of service missing. 5. need every page	
	12/3/2025	Company Petition IB (IBC) Company Appeal(Companies Act)	710102106142025	ENERGY LIMITED ARYA SOLAR PRIVATE LIMITED VS PAGARIA ENERGY LIMITED	IBC under Sec 7 Sec 252 (3) - By Government Body		sign in annexure. 6. vakalatnama compulsory. 7. mention bookmarking with page Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-2438346) is currently nonfunctional as the line is being transferred.in case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCI Delhi email id: dr.1-nti@nclt.gov.	Akshay Zehra Khan
	12/1/2025		710102105562025	ARYA SOLAR PRIVATE LIMITED VS PAGARIA ENERGY LIMITED	Sec 252 (3) - By Government Body		Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: drl-nct@nclt.gov.	Zehra Khan
	12/2/2025	Intervention Petition (IBC)	710102105952025	DAULAT LEASING AND FINANCE PRIVATE LIMITED VS INDIAN BANK	Sec 60(5)		Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	Saket
	12/5/2025	CP(AA) Merger and Amalgamation(Companies Act)	710102107072025	SWARN HANS TECHNOMECH PRIVATE LIMITED VS VIKING ENGINEERS PRIVATE LIMITED MEL INDIA LIMITED VS VIKING ENGINEERS	Sec. 230-232, Sec 234	12/21/2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: drl-nct@mclt.gov. no of objection 1. case type wrong 2. kindly flie in IA 3. main case not link in online 4	RAKESH KUMAR
	12/6/2025	Company Petition (Companies Act)	710102107242025	PRIVATE LIMITED	Rule 11 of NCLT	12/8/2025	need to delete extra same pdf uploaded in proof of service column,	DEEPALI MITT

57	12/5/2025	Company Petition IB (IBC)	710102106972025	PROLAND STAFFING SOLUTIONS PRIVATE LIMITED VS IDC TECHNOLOGIES SOLUTIONS INDIA PRIVATE LIMITED	IBC Under Sec 9		Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: drl-nct@nctl.gov.	Raja Shekar
58	12/5/2025	Company Appeal(Companies Act)	710102107142025	PROLAND STAFFING SOLUTIONS PRIVATE LIMITED VS IDC TECHNOLOGIES SOLUTIONS INDIA PRIVATE LIMITED	Sec 252 (3)		Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: drl-notl@nclt.gov.	PREETI
59	12/5/2025	Company Petition IB (IBC)	710102107122025	ARC DISTRIBUTION INDIA PRIVATE LIMITED VS IDC TECHNOLOGIES SOLUTIONS INDIA PRIVATE LIMITED	IBC Section 59,IBC Section 59		Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.in case of any doubt kindly contact concerned Bench or shir PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	Radha Krishna P V K S
	12/9/2025	Company Petition (Companies Act)	710102107862025	RAHUL GUPTA VS EXYTE SOLUTIONS PRIVATE LIMITED	Sec. 241(1)	12/11/2025	no of objections: - 1. pagination missing in index and pdf 2. add all respondent details in online portal 3. counsel details missed in memo of parties 4. due to payment sec- 242,244 5. section missing in index 6. need every page sign in application 7. Rs. 3/- court fees missing in vakalatnama 8. MOA,AOA missing 9. BR missing	M S VISHNU
61	12/8/2025	Company Petition (Companies Act)	710102107442025	DEVDARSH JAIN VS DAMM CELLULAR SYSTEMS INDIA PRIVATE LIMITED	Sec. 241(1)		no of objections: - 1. incomplete file only upload 61 pages pdf. kindly upload all documents in sec-241	RISHAV AMBASTHA
62	12/11/2025	Company Petition (B) (IBC)	710102108742025	VIVECK GOEL VS FEDERAL BANK THROUGH AUTHORISED OFFICER	Section 94(1)		Counsel sign missing in volume 3 index. 5. need to be translate all hindi pages. 6. Power of Attorney missing.	
63	12/9/2025	Intervention Petition (IBC)	710102107772025		Sec 60(5),Rule 11 of NCLT, 2016	12/12/2025	1. wrong filling.	Abhinav Choudhary
64	12/9/2025	Company Petition IB (IBC)	710102107982025	MPRS SHIPPING AND LOGISTICS PVT LTD VS AGROW ALLIED VENTURES PRIVATE LIMITED			Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.in case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	Satish
66	12/9/2025	Company Petition IB (IBC)	710102107992025	CRYSTAL CONSTRUCTION COMPANY VS BRIJ GOPAL CONSTRUCTION COMPANY PRIVATE LIMITED	IBC Under Sec 9		Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or 5hri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	Ritu Raj
66	12/9/2025	CP(AA) Merger and Amalgamation(Companies Act)	710102107742025	REED TRIUNE EXHIBITIONS PRIVATE LIMITED VS BRIJ GOPAL CONSTRUCTION COMPANY PRIVATE LIMITED	Sec. 230-232 - Second Motion		Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: drl-nott@nct.gov.	MOHD NAZIM
67	12/12/2025	Company Petition IB (IBC)	710102108922025	M/S KALINDI PROJECTS THROUGH MR. SUNIL KUMAR JAIN VS ATLAS CONSTRUCTION PRIVATE LIMITED	IBC Under Sec 9		1. required documents not uploaded. 2. file incomplete. 3. only upload 28 pages.	RAKESH KUMAR
68				UNION OF INDIA VS NET4 NETWORK			Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.in case of any doubt kindly contact concerned Bench or shir PrashantKumar, Deputy Registrar, & Victor Vishal Assistant	
69	12/9/2025	Company Petition (Companies Act)	710102107802025	SERVICES LIMITED	Section 339	12/21/2025	Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	Pratiksha
70	12/9/2025	Company Petition (Companies Act)	710102107552025	MEENAKSHI JAIN VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA & ORS SANJEEV MALHOTRA VS ASSETS CARE &	Sec. 59	12/12/2025	no of objections: - 1. file incomplete	Pankaj
71	12/9/2025	Company Petition IB (IBC)	710102107572025	J.C. FLOWERS ASSET RECONSTRUCTION PRIVATE LIMITED VS IMAGINE HABITAT	Section 94(1)	12/12/2025	need to be translate all hindi pages. 2. master data missing. 3. BR missing.	SHANKARI MISHRA
70	12/12/2025	Company Petition IB (IBC)	710102109152025	PRIVATE LIMITED SAPPERS KOSHICO PUMPS (INDIA) PRIVATE	IBC under Sec 7	12/18/2025	1. wrong jurisdiction. 1. remove extra pdf. 2. add repsondent in online portal. 3. Form H missing. 4. ticket put	Meghna
72				LIMITED VS IMAGINE HABITAT PRIVATE			on blank side in vakalatnama. 5. mention bookmarking with page numbering. 6. date	
73	12/15/2025	Company Petition IB (IBC)	710102109762025	LIMITED	IBC Section 59,IBC Section 59	12/17/2025	missing in vakalatnama.	MOHD BILAL
74	12/16/2025	Company Petition IB (IBC)	710102110172025	ANIRUDH GUPTA AND ORS VS VIGNESHWARA DEVELOPERS PVT. LTD	IBC under Sec 7		 proof of service missing. 2. add all applicant in online portal. 3. bookmarking compulsory with page numbering. 4. pagination missing in index. 5. vakalatnama missing. 6. principal amount and default date not mention in form 1 part 4.7. need every page sign and true copy in annexure. 8. NESL Report missing. 9. need to be affidavit for all applicant. 10. OCR missing. 	Aakanksha
75	12/19/2025	Company Petition IB (IBC)	710102110942025	CANARA BANK VS MR. AYUSH AGGARWAL	Section 95(1)		Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	Urvesh Gor
	12/16/2025	Company Petition IB (IBC)	710102110112025	IIFL HOME FINANCE LIMITED VS ANGELS INFRATEL PRIVATE LIMITED	IBC under Sec 7	12/18/2025	 remove extra pdf. 2. bookmarking compulsory with page numbering. 3. List of dates and events missing. 4. page no. 32 to 52,56 to 61,67 to 73,81,82,83 are not clear. 5. welfare fee and court fee not showing properly. 	Gulshan Kr.
76	12/16/2025	Company Petition IB (IBC)	710102109992025	L&T FINANCE LIMITED VS METALORE OVERSEAS PRIVATE LIMITED	IBC under Sec 7	12/18/2025	 section not mention in index. 2. Form 2 missing. 3. page no. 161 to 167,169 to 172 are not clear. 4. NESL Report missing. 	Chandni
	16/ 10/ 2023	company reducin is (isc)	10102103332023	OVERSEAS PRIVATE LIMITED	ibe under set /	12/10/2025	are not clear. 7. 14131 Report missing.	Citatium

				J.C. FLOWERS ASSET RECONSTRUCTION				
77				PRIVATE LIMITED VS IMAGINE HOME				
	12/20/2025	Company Petition IB (IBC)	710102111372025		IBC under Sec 7	12/23/2025	1. wrong jurisdiction.	Meghna
78	12/19/2025	Company Petition IB (IBC)	710102111092025	ALLIED TELENET PRIVATE LIMITED VS PRESTO INFO SOLUTIONS PRIVATE LIMITED	IBC Under Sec 9		Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: drl-nctl@nclt.gov.	Mani Bhushan
79	12/16/2025	Company Petition IB (IBC)	710102110162025	CONCEPT HORIZON INFRA PRIVATE LIMITED VS CONCEPT CAPITAL INFRA PROJECTS PRIVATE LIMITED	IBC under Sec 7		Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nClt.gov.	Rajanish
80	- wy toward	The second control of		MR ANKIT SURI S/O ASHOK KUMAR SURI	and a second sec		1. add all applicant in online portal. 2. respondent missing in memo of parties. 3. List of dates and events missing. 4. page no. 16. 16. 16. 16. 16. 16. 16. 16. 16. 16	Trong and 1989 1
81	12/19/2025	Company Petition IB (IBC)	7101021111142025	VS M/S RAHEJA DEVELOPERS LTD 1. MR ANKIT SURI S/O ASHOK KUMAR SURI	IBC under Sec 7	12/24/2025	6575,6577,6636,6662,6664,6792,6794 need to be translate copy. 5. need every page no of objections: - 1. poof of service-roc maid id wrong 2. mention company detail in	Manu Chaturvedi
82	12/22/2025	Company Appeal(Companies Act)	710102111642025	VS M/S RAHEJA DEVELOPERS LTD	Sec 252 (3)	12/23/2025	memo of parties in pdf and online portal no of objections: - 1. need every page sign in application 2. remove IA word in	VARUN K CHOPRA
83	12/23/2025	Company Appeal(Companies Act)	710102111832025	1. MR ANKIT SURI S/O ASHOK KUMAR SURI VS M/S RAHEJA DEVELOPERS LTD	Sec 252 (1)		no or objections: . T. need every page sign in application 2. remove it word in vakalatnama. this is fresh vakalatnama 3. Rs. 25/- welfare fees and Rs. 3/- court fees missing in vakalatnama	Gaurav Gupta
63	12/23/2025	Company Petition IB (IBC)	710102111862025	SILICONUS TECHNOLOGIES PRIVATE LIMITED VS IDC TECHNOLOGIES SOLUTIONS (I) INDIA PVT. LTD.	IBC Under Sec 9		volume 1 and 2 separately index missing. 2. due payment section 8. 3. mention default date in form 5 part 4. 4. need every page sign and true copy in annexure. 5. bookmarking incomplete. 6. 1Rs court fee short in vakalatnama. 7. 9(3)b affidavit missing. 8. NESI Report missing. 9. OCR missing.	ISHA BHALLA
84	12/23/2025	Company Petition IB (IBC)	710102111862025		Sec 241 (2),Any other	12/24/2025	missing. 8. NESE Report missing. 9. OCK missing.	ISHA BHALLA
	12/24/2025	Company Petition (Companies Act)	710102112012025	INDIA PRIVATE LIMITED	provision - Govt body	12/29/2025	no of objections: - 1. WRONG JURISDICTION	sfionclt
85	12/24/2025	Company Petition IB (IBC)	710102112102025	NU-WORLD GLOBAL LTD. VS M/S SUPER PLASTRONICS PVT. LTD.	IBC Under Sec 9		 proof of service missing. 2. bookmarking compulsory with page numbering. 3. pagination incomplete in index. 4. mention default date in form 5 part 4.5. need every page sign and true copy in annexure. 6. 1Rs court fee short and date missing in vakalatnama. 7. MESI Report missing. 8. BR missing. 	Shahzeb Ahmed
86	12/24/2025	Company Petition IB (IBC)	710102112152025	WG CDR JAGANNATH BHANDARI VS ANJALI BUILDCON PRIVATE LIMITED	IBC Under Sec 9	12/29/2025	 proof of service missing. section wrong in online portal. need to be translate all hindi pages. 1Rs court fee short and date missing in vakalatnama. NESL Report 	Avneesh Arputham
87	12/24/2025	Company Petition IB (IBC)	710102112172025	HARPRIT KAUR@HARPREET MUTNEJA VS CANARA BANK	Section 95(1)		1. proof of service missing. 2. pagination incomplete in pdf. 3. need every page sign and true copy in annexure. 4. master data missing. 5. BR missing.	Anjaneya
88					Sections 60(5)/Regulation 7,8, 8A, 9, 12, 12A, 13, 14,			
89	12/24/2025	Company Petition IB (IBC)	710102112122025	RISHTA RAI VS NAVNEET KUMAR GUPTA	17(1)	12/29/2025	1. wrong filling please filed in IA.	ANIL KUMAR SINGH
90	12/24/2025	CA(A) Merger and Amalgamation(Companies Act)	710102112292025	SESA CARE PRIVATE LIMITED VS NAVNEET KUMAR GUPTA	Sec. 230-232, Sec 234		Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	RAJEEV
	12/29/2025	CP(AA) Merger and Amalgamation(Companies Act)	710102112492025	PRIVATE LIMITED	Sec. 230-232 - Second Motion		no of objections: -1. first motion number not mention in pdf 2. remove respondent details and add in applicant column in online portal 3. need every page sign in application 4. date and day missed and case type wrong in all vakalatnama	Karuna
91	12/30/2025	Company Petition IB (IBC)	710102112952025	NEHA BHARDWAJ VS HIMAYA APPARELS PVT LTD	Section 94(1)	12/30/2025	1. proof of service missing. 2. BR missing.	Nitin Grover
92	12/30/2025	Company Petition IB (IBC)	710102112622025		IBC Under Sec 9	12/30/2025	 proof of service missing. 2. mention default data in form 5 part 4. 3. NESL Report missing. 	Wamika
93	12/29/2025	Company Appeal/Companies Act)	710102112502025	MOORE PIPE (2015) INC VS MOORE PIPE INDIA PRIVATE LIMITED	Sec 252 (3) - By Government	12/30/2025	no of objections: - 1. proof of service- ROC mail id missing	PUNEET
94	12/23/2023	Company Appeal(Companies Act)	7.10101112302023	KATZION INDIA PRIVATE LIMITED VS MOORE	Body	12/30/2025	no of objections: - 1. case type wrong in online portal 2. mention first motion number in online portal 3. OCR missing 4. page no-241,350 not clear 5. Rs. 25/- welfare, Rs. 5/-	J SAGAR ASSOCIATES
	12/29/2025	CP(AA) Merger and Amalgamation(Companies Act)	710102112542025		Motion	12/30/2025	court fees and date missed in both vakalatnama 6. true copy or sign missed in annexure pages	DELHI
95	12/30/2025	Company Petition (Companies Act)		VIVEK TIWARI VS M/S SATYA MICROCAPITAL LIMITED & ORS	Sec. 241(1),Sec. 242(4)		no of objections: - 1. numbering with bookmarking is mandatory in pdf 2. add all respondent details in online portal 3. need every page sign in application 4. true copy or sign missed in annexure pages 5. MOA and AOA missing 6. Master data missing 1. volume 1 and 2 separately index missing 2. mention bookmarking according your	J SAGAR ASSOCIATES DELHI
96							index with page numbering. 3. mention default date in form 1 part 4. 4. need every	
	12/30/2025	Company Petition IB (IBC)	710102112782025	MR PRASHANT VISHNOI VS AIMS SANYA DEVELOPERS PRIVATE LIMITED	IBC under Sec 7	12/30/2025	page sign and true copy in annexure. 5. page no. 16,164,165 are not clear. 6. remove double pagination in pdf. 7. form 2 missing. 8. form B missing. 9. IRP certificate missing. 10. 25Rs welfare fee and 3Rs court fee and date missing in vakalatnama. 11. BR missing.	MUNISH
97	12/30/2025 12/30/2025	Company Petition IB (IBC) Company Petition IB (IBC)	710102112782025 710102112832025		IBC under Sec 7 Rule 11 of NCLT, 2016	12/30/2025	double pagination in pdf. 7. form 2 missing. 8. form B missing. 9. IRP certificate missing. 10. 25Rs welfare fee and 3Rs court fee and date missing in vakalatnama. 11.	MUNISH Varun Kalra

100 11/15/2025 Interfocutory Application (I.B.C) 7/1010210212025 (BIC)/15/20903 (
10/2/205	98	10/21/2025	Interlocutory Application (I.B.C)	710102093092025		RAMCHANDRAN SUBRAMANIAN VS NTPC LTE	D Section 60(5)/Rule 11	11/25/2025	the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shir PrashantKumar, Deputy Registrar, & Victor Vishal Assistant	Vijay Kumar
Part 1,17,17,205 International Part 1,000 International Part 1,000 International Part 1,000 International Part International Part 1,000 I		11/4/2025	Interlocutory Application (I.B.C)	710102096262025				12/2/2025	the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant	Kamal
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March Marc		11/21/2025	Interlocutory Application (I.B.C)	710102102602025	(IBC)/2721(ND)2019	KAUSHIK RESOLUTION PROFESSIONAL OF MS THREE C SHELTERS PVT LTD NOOTAN GARG VS PRADEEP KUMAR	Sec 60(5)	11/27/2025		PRANAV
MANAY TITLOW Machine Control y Application (B.C.) 76102102742035 OSC)	104	11/21/2025	Interlocutory Application (I.B.C)	710102102612025	(IBC)/2721(ND)2019	THREE C SHELTERS PVT LTD SHIKHA GARG VS PRADEEP KUMAR KAUSHIK	Sec 60(5)	11/27/2025		PRANAV
ASSTRANT COMMISSIONER OF COMMI	105	11/21/2025	Interlocutory Application (I.B.C)	710102102642025			Sec 60(5)	11/27/2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to	PRANAV
107 11/27/2025 Interfecutory Application (I.B.C) 7/3010210329205 (COMPANY PETITION IS (INC.) System Company Ferritory IS		11/21/2025	Interlocutory Application (LR C)	710102102762025		COMMERCIAL TAX AUDIT 3 VS MR. ASHWINI	7,8, 8A, 9, 12, 12A, 13, 14,	12/2/2025	nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant	Sandeenani A Neglur
100 11/18/2025 Interfecutory Application (I.B.C.) 72010210212025 (COMPANY PETITION IB UCQUIADATOR OF JACTARS SINGH AND SONS HOROLOGY PLANT IN THE PROPERTY IN	106	,,	, , , , , , , , , , , , , , , , , , , ,				- (-)	,-,	no of objection 1. blank proof of service 2. section not mention in index 3. page no 22 23 34 35 are paper cutting 4 3 rs court fee missed in vakalatanama. 5 16.10.2024 order	
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10/30/2025 Interlocutory Application (I.B.C) 7/10/2025222225 (BR)/27/28/B02074 RAFETTION IB (100	11/10/2025	Laboratory Application (LDC)	71010210212225		LIQUIDATOR OF JAGTAR SINGH AND SONS	Dule 11 of NCIT 2016	12/1/2025	the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri Prashantkumar, Deputy Registrar, & Victor Vishal Assistant	Datash
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Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-2436346) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant neeha nagpal 115 115 115 116 117 117 117 117					COMPANY PETITION IB				no of objection 1. section not mention in index 2. in master index you take three	Vaibhav Mendiratta Saurabh Kushawaha
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116 no of objection 1. memo parties missed in index and pdf and book marking also 2. Company Application(Companies COMPANY APPEAL(COMPANIES OIS ADVANCED TECHNOLOGY PRIVATE missed in vakalatanama in pdf 3. ORDER DATED 19.11.2025 attached in pdf 4 fill online		11/26/2025	Interlocutory Application (I.B.C)	710102103622025			7,8, 8A, 9, 12, 12A, 13, 14,	12/3/2025	the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: drl-nclt@nclt.gov.	MEERA KAURA PATEL
	116		Company Application(Companies		COMPANY APPEAL(COMPANIES	OIS ADVANCED TECHNOLOGY PRIVATE			no of objection 1. memo parties missed in index and pdf and book marking also 2. missed in vakalatanama in pdf 3. ORDER DATED 19.11.2025 attached in pdf 4 fill online	Avneesh Arputham

117			1						
	11/26/2025	Interlocutory Application (I.B.C)	710102103792025	COMPANY PETITION IB (IBC)/697(PB)2022	PANKAJ KUMAR GUPTA VS STATE BANK OF	Rule 11 of NCLT, 2016	11/24/2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.in case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCI Delhi email id: dr1-nct@nclt.gov.	Bharti Nawlani
118	11/20/2023	interlocatory Application (i.b.c)	710102103752023	COMPANY PETITION IB	MERTEX INDIA PRIVATE LIMITED VS OIL	Rule16(d),NCLT Rules,2016	11/24/2023	no of objection 1. main case no not link with pdf 2 case type wrong 3 this is transfer	Dilaiti Nawialii
	11/25/2025	Miscellaneous Application (IBC)	710102103502025	(IBC)/697(PB)2022	COUNTRY TUBULAR LIMITED		11/26/2025	application 4 wrong judication	Bharti Nawlani
119		, , , , , ,							
	11/25/2025	Restoration Application (Companies Act)	710102103492025	COMPANY PETITION (COMPANIES ACT)/52(ND)2023	DR AMIT CHOUDHARY VS NESTIVA HEALTHCARE PRIVATE LIMITED	Section 420	11/26/2025	no of objection 1. section wrong in pdf and online 2 page no 21 49 50 to 53 55 is paper cutting 3 page no 30 not readable 4 require affidavit of all applicants	ACHINTYA TIWARI
120	11/26/2025	Interlocutory Application (I.B.C)	710102103712025	COMPANY PETITION IB (IBC)/1083(PB)2018	UDAYRAI PATWARDHAN RESOLUTION PROFESSIONAL OF ADEL LNADMARKS LTD VS NESTIVA HEALTHCARE PRIVATE LIMITED	Section 25(2)(j), 43,45,47,50,60(5),66/Regulat		Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri Prashantikumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	Sanjay Bhatt
121				COMPANY PETITION IB	VINEET GUPTA RP OF PERSONAL	Application under any other			
	11/28/2025	Interlocutory Application (I.B.C)	710102104362025	(IBC)/400(ND)2025	GUARANTOR VS THE CANARA BANK LIMITED	provisions- IBC	11/28/2025	No of objection 1. Delete respondent entry in online portal.	ARUN
122	11/27/2025		710102104112025	COMPANY PETITION IB (IBC)/666(PB)2022	PANKAJ KUMAR GUPTA VS STATE BANK OF			Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCIT Delhi email id: dr1-nclt@nClt.gov.	Bharti Nawlani
123	11/2//2025	Interlocutory Application (I.B.C)	710102104112025	(IBC)/666(PB)2022	ENGINEER.AI CLOUD SERVICES INDIA	Rule 11 of NCL1, 2016	11/24/2025	Registrar NCL1 Deini emaii id: dr1-ncit@ncit.gov.	bnarti Nawiani
	11/28/2025	Interlocutory Application (I.B.C)	710102104692025	COMPANY PETITION IB (IBC)/433(ND)2025	PRIVATE LIMITED VS TECHJOCKEY INFOTECH PRIVATE LIMITED	Section 60(5)/Rule 11	12/1/2025	no of objection 1. section mismatched in online and pdf 2.main case no missed in vakalatanama	Kanisshka
124	11/27/2025	Interlocutory Application (I.B.C)	710102104242025	COMPANY PETITION IB (IBC)/156(PB)2021	MRS. AARTI SINGAL VS TECHJOCKEY INFOTECH PRIVATE LIMITED	Rule 11 of NCLT, 2016	11/28/2025	no of objection 1. need to delete extra same pdf uploaded 2. memo parties missed in pdf and index and book marking also 3. annexures pages missed sign with true copy	ANURAG YADAV
	11/27/2025	Interlocutory Application (I.B.C)	710102104322025	COMPANY PETITION IB (IBC)/157(PB)2021	MR. SANJAY SINGAL VS TECHJOCKEY INFOTECH PRIVATE LIMITED	Rule 11 of NCLT, 2016	11/28/2025	No of objection 1. attached bharat kosh slip 2. need to delete extra same pdf uploaded in pdf 3. memo parties missed in index and pdf and book marking also	ANURAG YADAV
126	11/28/2025	Restoration Application (IBC)	710102104642025	COMPANY PETITION IB (IBC)/962(ND)2020	ADA FOOD AND RESTAURANTS PRIVATE LIMITED VS TECHJOCKEY INFOTECH PRIVATE LIMITED			no of objection 1. sign missed in index page 2. page no missed in index page 3. Application need every pages sign 4 take 48 in online portal this section has a nclt drop box 5 order dated 09.09.2025. in pdf 6 blank pages not allowed	Bilal
127	8/20/2025	Interlocutory Application (I.B.C)	710102073272025	COMPANY PETITION IB (IBC)/2721(ND)2019	ARUN SHARMA VS PRADEEP KUMAR KAUSHII	K Sections 60(5)/Regulation 13	11/24/2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	Mohit Yadav
128	11/29/2025	Interlocutory Application (I.B.C)	710102104822025	COMPANY PETITION IB (IBC)/967(PB)2018	MAX ESTATES LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Section 60(5)	12/2/2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: drl-nclt@nclt.gov.	Sanjay
129	11/30/2025	Interlocutory Application (I.B.C)	710102105372025	COMPANY PETITION IB (IBC)/951(PB)2020	ANIL KOHLI BANKRUPTCY TRUSTEE FOR WASEEM AHMAD KHAN 157 VS WASEEM AHMAD KHAN	Application under any other provisions- IBC	12/2/2025	no of objection 1. due payment of two section\\$ 2. Hindi pages need to be translated into English of following pages which mention in below :- 147 to 175, 183 to 197, 239 to 243, 245 to 286, 291 to 300, 326 to 335, 551 to 55 note :- please mention original page no. on all translated typed copied of first header of the page .	ABHISHEK
130	12/1/2025	Interlocutory Application (I.B.C)	710102105422025	COMPANY PETITION IB (IBC)/496(ND)2023	RAJIV GUPTA VS MUKESH GUPTA	Sections 60(5)/Regulation 7,8, 8A, 9, 12, 12A, 13, 14, 17(1)	12/2/2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: drl-nclt@nclt.gov.	Shivam Mishra
131	12/1/2025	Miscellaneous Application (IBC)	710102105412025	COMPANY PETITION IB (IBC)/67(ND)2022	RASHMI KESARWANI VS CASA ITALIA SOCIAL WELFARE ASSOCIATION	Section 60(5)/Rule 11	12/2/2025	no of objection 1. case type wrong 2. memo parties missed in index and pdf and book marking also 3. section not mention in index and page no 1 4 require Vakalatnama 5 Need to delete extra same pdf uploaded in proof of service column 6 proof of service require if respondent mention in memo parties.	Aanchal Jain
132	11/30/2025	Interlocutory Application (I.B.C)	710102105382025	COMPANY PETITION IB (IBC)/67(ND)2022	DEEPAK KESARWANI VS CASA ITALIA SOCIAL WELFARE ASSOCIATION	Section 60(5)/Rule 11	12/2/2025	No of objection 1. memo parties missed in index and pdf and book marking also 2. book marking mandatory as per index with pagination 3.Vakalatanama require 4 Note :-if 13th October, 2025 and 10th September 2025 order uploaded please check if its uploaded on nclt side please attached if its not uploaded please ignore this note 5 need to delete extra same pdf uploaded in proof of service column 6 proof of service require if you have respondent 7 section not mention in index and page no 1	
133	,,	(no.c)		3 -0 - 1			, -,	,	
	11/30/2025	Interlocutory Application (I.B.C)	710102105362025	COMPANY PETITION IB (IBC)/951(PB)2020	ANIL KOHLI BANKRUPTCY TRUSTEE FOR WASEEM AHMAD KHAN 156 VS WASEEM AHMAD KHAN	Application under any other provisions- IBC	12/2/2025	no of objection 1. Need to be translated Hindi to English pages no are following :- 1. 166 to 180 2. 183 to 194 3. 235 to 239 4 241 to 282 5 289 to 295 6 615 to 624 note :- To mention original page no. on the translated English copy first header of the page	ABHISHEK
134	11/30/2025	Interlocutory Application (I.B.C)	710102105352025	COMPANY PETITION IB (IBC)/950(PB)2020	ANIL KOHLI BANKRUPTCY TRUSTEE FOR FARAH KHAN VS FARAH KHAN	Application under any other provisions- IBC,Application under any other provisions-IBC,Application under any other provisions- IBC	12/2/2025	no of objection 1. hindi pages need to be translated in english . page no :- 123 to 126 128 to 130 150 to 157 notes :- please original page no. also mention on typed copy	ABHISHEK
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135	11/30/2025	Interlocutory Application (I.B.C)	710102105332025	COMPANY PETITION IB (IBC)/947(PB)2020	ANIL KOHLI BANKRUPTCY TRUSTEE FOR SHAGUFTA KHAN 156 VS SHAGUFTA KHAN	Application under any other provisions- IBC	12/2/2025	no of objection 1. Hindi pages need to be English translated copy for following pages: 1. 112 to 123 2. 155 to 163 3 175 to 187 4 216 to 225 note: - To be mention Hindi original page no of the English translation copy.	ABHISHEK
36				COMPANY PETITION IB	PRAVIN KUMAR MALHOTRA VS M/S THREE C			Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant	
37	12/1/2025	Interlocutory Application (I.B.C)	710102105532025	(IBC)/597(PB)2021	PROPERTIES PVT LTD	Sections 60(5)/Regulation 13	12/7/2025	Registrar NCLT Delhi email id: dr.1-nclt@nclt.gov. no of objection 1. affidavit missed Pt. Munshi Ram and Associates in pdf 2 index missed in book marking 3. fill online basic detail according to mop 4 annexures pages	Jai
	12/1/2025	Company Application(Companies Act)	710102105592025	COMPANY PETITION (COMPANIES ACT)/225(ND)2017	M/S PANDIT MUNSHI RAM AND ASSOCIATES AND ORS VS SHRI NEELMANI SHARMA	Rule 65, NCLT 2016	12/3/2025	missed sign with true copy 5 vakalatnama missed 6 section mismatched in online and pdf	Anubhav Sharma
38						Application under any other provisions- IBC, Application under any other provisions-		No of objection 1. Require hindi pages need to be translation in english of following pages as like 1. 145 to 153 2. 165 to 177 3 185 to 196 4 221 to 231 page no 221 to 231	
	11/30/2025	Interlocutory Application (I.B.C)	710102105342025	COMPANY PETITION IB (IBC)/947(PB)2020	ANIL KOHLI BANKRUPTCY TRUSTEE FOR SHAGUFTA KHAN 157 VS SHAGUFTA KHAN	IBC,Application under any other provisions- IBC	12/2/2025	pagination missed in pdf note hindi original page should be mention on english translation copy on page in pdf	ABHISHEK
39	12/2/2025	Interlocutory Application (I.B.C)	710102105752025	COMPANY PETITION IB (IBC)/752(ND)2023	IPE - MIS DUCTURUS RESOLUTION PROFESSIONALS PRIVATE LIMITED ACTING THROUGH ITS DIRECTOR MR JALESH KUMAR GROVER RESOLUTION PROFESSIONAL FOR MIS SANTUR INFRASTRUCTURES PVT. LTD VS TUSHAR GOEL DIRECTOR (POWER SUSPENDED) MIS SANTUR INFRASTUCTURES PVT LTD & ORS	Application under any other provisions- IBC, Sec 66(1)	12/3/2025	no of objection 1. due payment of SECTION 67 2. fill all respondent in online portal 3. need to delete extra same pdf uploaded in online portal	Abhirup
40	12/2/2025	Interlocutory Application (I.B.C)	710102105682025	COMPANY PETITION IB (IBC)/635(ND)2025	DEVENDER NAGPAL VS IDBI TRUSTEESHIP SERVICES LIMITED	Sec 60(5)	12/3/2025	no of objection 1. index missed in book marking 2. application need every pages sign	Harshit Khare
41	12/2/2025	Interlocutory Application (I.B.C)	710102105652025	COMPANY PETITION IB	IPE - MIS DUCTURUS RESOLUTION PROFESSIONALS PRIVATE LIMITED ACTING THOUGH ITS DIRECTOR MR ALEHS KUMAR GROVER RESOLUTION PROFESSIONAL FOR MIS SANTUR INFRASTRUCTURES PVT. LTD VS TUSHAR GOEL & ORS	Sec 49(2)		no of objection 1. due payment of SECTION 45 2. ocr missed in pdf page no 154 to 159 3. pagination missed in book marking as per index of both volume 4 date missed in vakalatnama 5 volume wise index missed in both volume	Abhirup
12				COMPANY PETITION IB					
13	12/3/2025	Interlocutory Application (I.B.C)	710102106132025	(IBC)/198(ND)2023	VEENU DRALL VS TUSHAR GOEL & ORS	Section 105,112, 113	12/3/2025	No of objection 1. Delete extra pdf 2. Copy of vakalatnama missed.	VEENU DRALL
44	12/2/2025	Interlocutory Application (I.B.C)	710102105722025	COMPANY PETITION IB (IBC)/23(ND)2021	DURGESH MERCHANTS LIMITED VS LAXMAN PRASAD RAIKWAR	Section 60(5)/Rule 11	12/9/2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.in case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nctl@nctt.gov.	Kamal
45	12/4/2025	Interlocutory Application (I.B.C)	710102106602025	COMPANY PETITION IB (IBC)/1397(PB)2019	VIBHU GAUTAM VS NARENDER KUMAR SHARMA	Section 60(5)	12/21/2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.in case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	SAMPANNA
	12/2/2025	Interlocutory Application (I.B.C)	710102105842025	COMPANY PETITION IB (IBC)/565(ND)2025	HAREON SOLAR INDIA PRIVATE LIMITED VS HAREON SOLAR INDIA PRIVATE LIMITED	Rule 11 of NCLT, 2016	12/9/2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nctl@nclt.gov.	Sachin Jain
46	11/25/2025	Company Application(Companies Act)	710102103542025	COMPANY APPEAL(COMPANIES ACT)/55(ND)2024	OFFSET INDIA SOLUTIONS PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Rule 11 of NCLT	11/27/2025	no of objection 1. memo parties missed in index and pdf and book marking also 2. application need every pages sign 3 vakalatanama missed 4 Order dated 19.11.2025 please attached in pdf in annexures	Avneesh Arputham
47			710102100712007	COMPANY PETITION IB	SURAKSHA ASSET RECONSTRUCTION LIMITED VS SURAKSHA ASSET RECONSTRUCTION	Dule 14 of NGT 2005		Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or 5hri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant	
48	12/4/2025	Interlocutory Application (I.B.C)	710102106512025	(IBC)/2039(ND)2019 COMPANY PETITION IB	GEETA JAIN VS BULLAND REALTORS PRIVATE			Registrar NCLT Delhi email id: dr1-nclt@nclt.gov. Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant	Swati Surbhi
49	11/15/2025	Interlocutory Application (I.B.C)	710102100652025	(IBC)/296(PB)2023	LIMITED	12, 12A, 13, 14, 17(1)	12/4/2025	Registrar NCLT Delhi email id: dr1-nclt@nclt.gov. no of objection 1. section mismatched in online and pdf and page no 5 2. pagination	SHIKHAR
50	12/5/2025	Interlocutory Application (I.B.C)	710102106892025	COMPANY PETITION IB (IBC)/512(PB)2024	NEXTRA TELESERVICES PRIVATE LIMITED VS RADIUS INFRATEL PRIVATE LIMITED	Sec 66(1)	12/8/2025	missed in book marking as per index 3 heading missed in page no 5 as like in index page 4 counsel detail missed at the page no 15 5 fill all respondent in online portal 6 fill online detail as per your mop No of objection 1. Case no missed in pdf and online portal. 2. Bookmarking missed . 3.	Raghubir anand
	12/4/2025	Interlocutory Application (I.B.C)	710102106502025	COMPANY PETITION IB (IBC)/512(PB)2024	STATE OF UTTAR PRADESH VS PRATIBHA INDUSTRIES LTD	Sec 60(5),Sec 60(5)	12/5/2025	Pagination missed in index. 4. Master index and volume index missed. 5. Counsel details and sign missed in index and pdf. 6. sign missed in application and true copy sign missed in annexure. 7. OCR missed in pdf 8. Page no 28,34,52,53, need translation. 9. Copy of vakalatnama missed	Himanshu Kumar

151	1					1	1		
151	12/6/2025	Restoration Application (IBC)	710102107232025	COMPANY PETITION IB (IBC)/115(ND)2020	GULSHAN GABA VS PRATIBHA INDUSTRIES	Rule 11 of NCLT, 2016	12/9/2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: drl-notl@nclt.gov.	Gulshan Gaba
152	12/0/2025	Company Application(Companies	710102107232025	COMPANY PETITION	MR. A VINASH KUMAR COMPANY LIQUIDATOR OF M/S GLOW INFOCOM PRIVATE LIMTED & ORS. VS PRATIBHA	Rule 11 of NCL1, 2010	12/8/2023	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.in case of any doubt kindly contact concerned Bench or shir PrashantKumar, Deputy Registrar, & Victor Vishal Assistant	Guisnan Gaba
	12/5/2025	Act)	710102107102025	(COMPANIES ACT)/73(PB)2022	INDUSTRIES LTD	Rule 11 of NCLT	12/2/2025	Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	RAKESH KUMAR
153	12/8/2025	Interlocutory Application (I.B.C)	710102107422025	COMPANY PETITION IB (IBC)/375(PB)2018	BIPIN INDUSTRIES PVT LTD VS MS ABW INFRASTRUCTURE LTD	Sec 60(5)	12/9/2025	no of objection 1. need to attached Bharatkosh slip in pdf 2. need every pages sign of application . 3. mention both applicant in mop	Siddharth Batra
154	12/10/2025	Interlocutory Application (I.B.C)	710102108072025	COMPANY PETITION IB (IBC)/200(ND)2025	SHAILESH CHANDRA OJHA VS AVINASH LADHA			Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: drl-nclt@nCLtgov.	SHIVAM
155		Restoration Application		COMPANY PETITION	ASHWANI KUMAR SRIVASTAVA VS SPS			Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.in case of any doubt kindly contact concerned Bench or Srhi PrashantKumar, Deputy Registrar, & Victor Vishal Assistant	
156	12/9/2025	(Companies Act)	710102108052025 710102108392025	COMPANY PETITION IB (IBC)/751(ND)2023	BUILDTECH PRIVATE LIMITED IPE-M/S DUCTURUS RESOLUTION PROFESSIONALS PRIVATE LIMITED ACTING THROUGH ITS DIRECTOR MR IALESH KUMAR GROVER RESOLUTION PROFESSIONAL FOR SHREE V ARDHMAN INFRAHEIGHTS PRIVATE LIMITED VS TUSHAR GOEL DIRECTOR (POWERS SUSPENDED) SHREE V ARDHMAN INFRAHEIGHTS PRIVATE LIMITED & DIRECTOR (POWERS SUSPENDED) - SANTUR INFRASTRUCTUTURE PRIVATE LIMITED	Rule 11 of NCLT Sec. 66(1)		Registrar NCLT Delhi email id: dr1-nclt@nclt.gov. No. of Objection 1. Due payment section 67	Mohan Lal Sharma Abhirup
157	12/11/2025	Interlocutory Application (I.B.C)	710102108792025	COMPANY PETITION IB (IBC)/783(ND)2022	NAVIN DHAMIJA VS SUNIL KUMAR AGGARWAL	Section 60(5)		Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: drl-nclt@nclt.gov.	Ganesh Chand Sharna
158	12/12/2025	Interlocutory Application (I.B.C)	710102108912025	COMPANY PETITION IB	ASHWINI MEHRA VS THE ERSTWHILE	Sec 60(5)		Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCIT Delhi email id: drl-nclt@nClt.gov.	RAGHAV CHADHA
159	12/9/2025	Interlocutory Application (I.B.C)	710102107972025	COMPANY PETITION IB (IBC)/438(ND)2025	CHAKRADHARI PROPERTIES PVT LTD VS CHAKRADHARI PROPERTIES PVT LTD	Section 21		Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCIT Delhi email id: drl-nclt@nClt.gov.	KANISHK RAJ
160	12/11/2025	Interlocutory Application (I.B.C)	710102108752025	COMPANY PETITION IB (IBC)/751(ND)2023	IPE-M/S DUCTURUS RESOLUTION PROFESSIONALS PRIVATE LIMITED ACTING THROUGH ITS DIRECTOR MR JALESH KUMAR GROVER RESOLUTION PROFESSIONAL FOR SHREE V ARDHMAN INFRAHEIGHTS PRIVATE LIMITED VS TUSHARGOEL DIRECTOR (POWERS SUSPENDED) SHREE V ARDHMAN IMFRAHEIGHTS PRIVATE LIMITED & ORS	Sec 43(1) r/w Sec 44 (1)		no of objection 1. fill all respondent in online portal as per you mop 2. volume wise index missed in volume 2 3 need to delete double proof of service 4 page no 228 vakalatnama missed	Abhirup
161	12/12/2025	Miscellaneous Application (IBC)	710102109102025	COMPANY PETITION IB	KARNI TRADING COMPANY VS APOLLO GREEN ENERGY LIMITED	Rule 11 of NCLT, 2016		no of objection 1. need to delete extra same copy of pdf uploaded 2. prayer missed in application 3. case type wrong 4 (IB) Missed in main case in pdf (index mop and main application and vakalatnama) 5 main case not mention in vakalatnama 6 page numbering missed in book marking as per index	Bhupendra singh
162	12/11/2025	Interlocutory Application (I.B.C)	710102108522025	COMPANY PETITION IB (IBC)/662(ND)2023	CTO CARRIERS LIMITED VS MR. BHIM SAIN GOYAL	Sections 60(5)/Regulation 7,8, 8A, 9, 12, 12A, 13, 14, 17(1)		Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shr IrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	Mayank Wadhwa
163	12/9/2025	Interlocutory Application (I.B.C)	710102107932025	TRANSFER APPLICATION (IBC)/67(PB)2025	ANIL BIYANI VS RITESH AGARWAL	Rule 11 of NCLT, 2016	12/4/2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or shir PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nctl@nclt.gov.	Divyansh

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164	12/14/2025	Interlocutory Application (I.B.C)	710102109452025	COMPANY PETITION IB (IBC)/487(ND)2023	AMAN PRASHAR VS IMPERIA WISHFIELD PRIVATE LIMITED	Sec 60(5)		Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: drl-nott@nct.gov.	Mohd Asima
165		, , ,		COMPANY PETITION IB	MR. GAURAV MITTAL VS SHARMILA			No of objection 1. Main Case no missed in pdf. 2. Section mismatch 3. Proof of service	
	12/13/2025	Interlocutory Application (I.B.C)	710102109372025	(IBC)/1081(PB)2020	SUNKARA	Sec 60(5)	12/15/2025	missed 4. Pagination wrong in bookmarking.	Aditya
166	12/12/2025	Interlocutory Application (I.B.C)	710102109142025	COMPANY PETITION IB (IBC)/555(PB)2021	VINOD TARACHAND AGRAWAL INTERIM RESOLUTION PROFESSIONAL OF SEQUEL BUILDCON PRIVATE LIMITED VS SHARMILA SUNKARA	Section 60(5)/Rule 11		Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.in case of any doubt kindly contact concerned Bench or Srh PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	Adv Vishwas V shah
167	12/11/2025	Restoration Application (Companies Act)	710102108532025	TRANSFER PETITION(COMPANIES ACT)/13(PB)2023	SHRI NAND KISHOR THAKUR VS GRAND VENEZIA COMMERCIAL TOWERS PRIVATE LIMITED	Rule 11 of NCLT		Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: drl-nclt@nclt.gov.	RAKESH KUMAR SINGH
168	12/8/2025	Interlocutory Application (I.B.C)	710102107432025	COMPANY PETITION IB (IBC)/673(ND)2023	VIMAL KUMAR VS HARNEET KAUR	Application under any other provisions- IBC		Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: drl-nclt@nclt.gov.	SHIVAM
169				COMPANY PETITION IB		Application under any other		no of objection 1. page no 101 and 102 106 not readable 2 ocr missed in annexures	
	12/15/2025	Interlocutory Application (I.B.C)	710102109712025	(IBC)/995(ND)2018	ANIL MATTA VS M/S SINGHAL STRIPS LIMITED	provisions- IBC	12/16/2025	pages	ANUJA PETHIA
170	12/16/2025	Interlocutory Application (I.B.C)	710102109922025	COMPANY PETITION IB (IBC)/603(ND)2025	CAPITAL ORGANICS PRIVATE LIMITED VS M/S SINGHAL STRIPS LIMITED	IBC Section 59		no of objection 1. section mismatched in online and pdf 2. memo parties missed in index and pdf and book marking also 3. need to delete extra same pdf uploaded of proof of service 4 main case not missed in affidavit	Amitabh
171	12/16/2025	Interlocutory Application (I.B.C)	710102110012025	COMPANY PETITION IB (IBC)/386(PB)2018	M/S SHYAM BABA DEVELOPERS & BUILDERS PVT. LTD. VS STATE OF UTTARAKHAND THROUGH TEHSHILDAR	Rule 11 of NCLT, 2016,Application under any other provisions- IBC,Application under any other provisions- IBC	12/17/2025	no. of objection 1. section wrong please choose section in online portal (any other provision) 2. case type wrong please choose case type in online portal (interlocutory application)	Ashutosh
172								no of objection 1 you take two application in one diary no 2 kindly file of condonation	
	12/16/2025	Destauration Application (IDC)	710102110022025	COMPANY PETITION IB (IBC)/1059(ND)2018	SAROJ BALA MEHTA VS M/S. SHUBHKAMNA BUILDTECH PVT. LTD.	Rule 11 of NCLT, 2016	12/17/2025	of delay separately 3.memo parties missed in both application 4 book marking	Anand
173	12/16/2025	Restoration Application (IBC)	/10102110022025	(IBC)/1059(ND)2018	ASSISTANT COMMISSIONER CENTRAL GST	Rule 11 of NCL1, 2016	12/1//2025	mandatory as per index with pagination of both application	Anand
	12/16/2025	Interlocutory Application (I.B.C)	710102109942025	COMPANY PETITION IB (IBC)/694(ND)2022	DIVISION SONIPAT ROHTAK COMMISSIONERATE VS ANIL KUMAR MITTAL RESOLUTION PROFESSIONAL OF M/S BHUPESH STEEL PVT LTD	Section 60(5)	12/17/2025	no of objection 1. annexures pages missed sign in pdf 2. page 41 hindi page need english translated copy	Sachin Bajpai
174	12/16/2025	Interlocutory Application (I.B.C)	710102110192025	COMPANY PETITION IB (IBC)/197(PB)2017	VA TECH WABAG LTD VS TECPRO SYSTEM	Sections 60(5)/Regulation 13	12/18/2025	no of objection 1 memo parties missed in index and pdf and book marking also 2.book marking do as like index with pagination 3. ocr missed in pdf 4 annexures pages missed sign with true copy 5 page no 96 to 101 not readable 6 proof of service missed	Meenakshi Jha
175	12/16/2025	Interlocutory Application (I.B.C)	710102110132025	COMPANY PETITION IB (IBC)/297(PB)2018	RAKESH KUMAR GROVER VS PRAMOD KUMAR SHARMA RESOLUTION PROFESSIONAL	Section 60(5)/Rule 11		no of objection 1. volume wise index missed in both volume 2. page no 112 page blur	Manish
176	12/10/2023	interlocatory Application (i.b.c)	710102103032023	COMPANY PETITION IB		Application under any other		NO OF OBJECTION 1. PAPER CUTTING IN AFFIDAVIT 2. MAIN CASE NOT MENTION IN	SIDDHANT KUMAR
	12/18/2025	Interlocutory Application (I.B.C)	710102110572025	(IBC)/332(ND)2025	PRIVATE LIMITED	provisions- IBC		VAKALATNAMA 3. NEED TO DELTE EXTRA SAME PDF UPLOADED	SINGH
177	12/17/2025	Miscellaneous Application(Companies Act)	710102110312025	COMPANY PETITION (COMPANIES ACT)/111(ND)2024	KULDEEP SINGH LUTHRA VS KAD HOUSING PRIVATE LIMITED	Any other provision - Govt body		no of objection 1. case type wrong 2. book marking mandatory as per index with pagination 3. memo parties missed in index and pdf and book marking also 4 page no 1 and 2 missed sign 5 vakalatnama missed 6 section not mention in index and page no 1	Arijeet
176		Company Application(Companies		COMPANY PETITION				Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant	
179	12/19/2025	Act)	710102111162025	(COMPANIES ACT)/67(ND)2014	GURMEET SINGH VS GURMEET SINGH	Rule 11 of NCLT	12/21/2025	Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	TANISHQ
179	12/19/2025	Interlocutory Application (I.B.C)	710102111002025	COMPANY PETITION IB (IBC)/556(ND)2023	AXIS BANK LTD VS ARVIND MITTAL RP OF APS INFRA ENGINEERS PVT LTD	Rule 11 of NCLT, 2016		Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: drl-nclt@nclt.gov.	ARV CHAMBERS LAW
180	,	, , , , , , , , , , , , , , , , , , , ,				,	. ,		
181	11/24/2025	Interlocutory Application (I.B.C)	710102103262025	COMPANY PETITION IB (IBC)/36(ND)2024	HARVINDER SINGH VS ARVIND MITTAL RP OF APS INFRA ENGINEERS PVT LTD	Application under any other provisions- IBC		Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-2463846) is currently nonfunctional as the line is being transferred.in case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	neeha nagpal
	12/19/2025	Interlocutory Application (I.B.C)	710102111112025	COMPANY PETITION IB (IBC)/36(ND)2024	DEEPIKA BHUGRA PRASAD RESOLUTION PROFESSIONAL FOR JAYPEE CEMENT CORPORATION LIMITED VS ARVIND MITTAL RP OF APS INFRA ENGINEERS PVT LTD	Section 21/Regulation 17 (1),Section 17, 18, 20 & 25	12/22/2025	no of objection 1. wrong judication	MITAL AND MITAL
182	11/24/2025	Interlocutory Application (I.B.C)	710102103272025	COMPANY PETITION IB (IBC)/36(ND)2024	HARVINDER SINGH VS ARVIND MITTAL RP OF APS INFRA ENGINEERS PVT LTD	Application under any other provisions- IBC		Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.in case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nctl@nctl.gov.	neeha nagpal

183	I			COMPANY PETITION IB	VIMAL KUMAR VS ARVIND MITTAL RP OF APS	I		no of objection 1. section mismatched in online and pdf 2. pagination missed in book	
	12/19/2025	Interlocutory Application (I.B.C)	710102111192025	(IBC)/516(ND)2024		Section 21/Regulation 17 (1)			SHIVAM
184	12/19/2025	Miscellaneous Application (IBC)	710102111042025	COMPANY PETITION IB (IBC)/248(ND)2019	KANTI MOHAN RUSTAGI VS KRUPASINDHU MANDAL	Application under any other provisions- IBC		Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri Prashartkumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nctl@nclt.gov.	Kanishka Gautam
	12/18/2025	Interlocutory Application (I.B.C)	710102110652025	COMPANY PETITION IB (IBC)/72(ND)2022	PRAMOD KUMAR SINGH VS MOHIT GOYAL	Sections 60(5)/Regulation 13		Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	Palash Singhai
186	12/21/2025	Interlocutory Application (I.B.C)	710102111482025	COMPANY PETITION IB (IBC)/790(ND)2022	THE CANARA BANK LIMITED VS KRISHAN PAL SINGH	Section 123		no of objection 1. in master index you take three section 123. 121 AND 115(2) 2. due payment of two section 3. volume wise index missed in pdf 4 page no 12 section not mention in index 5 need to delete extra same pdf uploaded 6 vakalatnama missed	Saurabh Kushawaha
187	12/22/2025	Interlocutory Application (I.B.C)	710102111792025	COMPANY PETITION IB (IBC)/1756(PB)2018		Regulation 44(2), Liquidation process Regulation, 2016		No of objection 1. book marking mandatory as per index with pagination 2.need to delete extra same pdf uploaded in proof of service column 3 index missed in pdf 4 affidavit missed 5 only 19 page uploaded 6 prayer missed	ABHISHEK
188	12/22/2025	Restoration Application (IBC)	710102111812025	COMPANY PETITION IB (IBC)/204(ND)2021	RUPESH KUMAR VS HITESH GOEL (IRP OF SUPERTECH LIMITED (NON ECO-VILLAGE 2))			Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri PrashantlKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	Anurag
189	13/22/2025		710103111933037	COMPANY PETITION IB	OM PRAKASH VIJAY -LIQUIDATOR OF FANTASTIC BUILDCON PYT LTD IN	Section 14		Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrary, Toblis meril it day to the Oach to	OM DDAVACIANIA
190	12/22/2025	Interlocutory Application (I.B.C) Interlocutory Application (I.B.C)	710102111822025	(IBC)/37(PB)2018 COMPANY PETITION IB (IBC)/134(ND)2025		Section 14 Section 19(2) / Regulation 30		Registrar NCLT Delhi email id: dr1-nct@nctl.gov. No of objection 1. book marking mandatory as per index with pagination 1. page no missed in index 3 index pages missed sign 4 mop missed sign 5 application need every pages sign 6 not verified affidavit 7 25 rs welfare and 3 rs court fee missed in vakalatnama 8 date month year and client sign and advocate sign missed in vakalatnama 8.	OM PRAKASJ VIJAY Shivanshu Kumar
191	12/24/2025	Company Application(Companies Act)	710102112032025	COMPANY PETITION (COMPANIES ACT)/151(ND)2020	RAHUL SACHDEVA & ORS. VS M/S KEWAL	Rule 11 of NCLT		no of objection 1. mop missed in index and pdf and book marking also 2. application need every pages sign 3 need to delete the double entry of petitioner column in online	Sarthak Mogha
192	12/24/2025	Interlocutory Application (I.B.C)	710102112062025	COMPANY PETITION IB (IBC)/462(ND)2023	UMESH SINGHAL INTERIM RESOLUTION PROFESSIONAL OF SUPERTECH TOWNSHIP PROJECT LIMITED VS RAM KISHOR ARORA SUSPENDED DIRECTOR OF M/S SUPERTECH TOWNSHIP PROJECT LIMITED	Application under any other provisions- IBC		no of objection 1. book marking mandatory as per index with pagination 2. due payment of Section 67 3. index page missed sign 4 mop missed sign 5 application need every pages sign 6 volume wise index missed in both volume 7 orc missed in volume 2 8 proof of service missed as per mop you have a respondent so that require proof of sender.	Vishal
193	12/24/2025	Interlocutory Application (I.B.C)	710102112052025	COMPANY PETITION IB (IBC)/558(ND)2024	TULSIANI INFRAVENTURES PVT. LTD. VS M/S ANSAL PROPERTIES INFRASTRUCTURE LTD.		12/29/2025	no of objection 1. proof of service missed	Anjaneya
194	12/24/2025	Interlocutory Application (I.B.C)	710102112132025	COMPANY PETITION IB (IBC)/530(ND)2023	SANJEET KUMAR SHARMA VS RAJESH KHANNA & ORS	Sec. 12A		no of objection 1. section mismatched in online and pdf 2. 3 rs court fee missed in vakalatnama 3.pagination missed in book marking as per index 4 as per mop delete respondent entry 5 need to delete extra petitioner entry in online 6 fill online detail according to mop	VAIBHAV TYAGI
195	12/24/2025	Interlocutory Application (I.B.C)	710102112162025	COMPANY PETITION IB (IBC)/617(ND)2022	MS. POOJA BAHRY VS INCOME TAX DEPARTMENT COMMITTEE OF CREDITOR	Application under any other provisions- IBC,Sec 30		no of objection 1. case type wrong as per pdfthis is plan approval file choose case type according this	Eshna Kumar
197	12/24/2025	Interlocutory Application (I.B.C)	710102112242025	COMPANY PETITION IB (IBC)/796(ND)2022	SONIYAGUPTA VS INCOME TAX DEPARTMENT COMMITTEE OF CREDITOR	Sec 60(5)	12/29/2025	no of objection 1. book marking mandatory as per index with pagination 2. 25 rs welfare and 3 rs court fee missed in vakalatnama.	Priya Singh
198	12/24/2025	Company Application(Companies Act)	710102112232025	COMPANY PETITION (COMPANIES ACT)/218(ND)2024	JYOTI KATARIA VS EKAGA INFRASTRUCTURE LLP	41-43 of LLP act, 2008	12/29/2025	no of objection 1. book marking mandatory as per index with pagination 2. section mismatched in online and pdf 3. application need every pages sign	Anant Gautam
	12/24/2025	Interlocutory Application (I.B.C)	710102112282025	COMPANY PETITION IB (IBC)/791(ND)2022	CANARA BANK VS RAJNEESH NAGAR	Section 123	12/29/2025	no of objection 1. section mismatched in online and pdf 2 paste court fee on blank side of vakalatnama. 3. need to delete extra same qdf uploaded and proof of service also 4 prayer missed 5 pagination missed in book marking as per index	Saurabh Kushawaha
199	12/24/2025	Interlocutory Application (I.B.C)	710102112112025	COMPANY PETITION IB (IBC)/1248(PB)2018	EPFO THROUGH RPFC VS M/S GRANITE GATE			No of objection 1. page no 23 to 27 and 31 to 48 missed ocr and blur pages 2. put APPLICATION FOR CONDONATION in annexures or other wise its file separately 3. wrong file respondent as per moy 4 notary and verification of affidavit missed 5 page no 5 section missed in application	Kanhaiya
<u>-</u> 00	c (4 (2002			COMPANY PETITION IB	RANJAN CHAKRABORTI VS M/S GRANITE			Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant	
201	6/4/2025	Interlocutory Application (I.B.C)	710102047092025	(IBC)/1085(ND)2019 COMPANY PETITION IB	ADVIK AUTOCOMP PV T. LTD. VS HERO	Sec 54(1)		Registrar NCLT Delhi email id: dr1-nclt@nclt.gov. no of objection 1. section mismatched in online and pdf 2.fill online detail according to	RANJAN
202	12/26/2025	Interlocutory Application (I.B.C) Restoration Application	710102112402025	(IBC)/397(ND)2024 TRANSFER	ELECTRIC VEHICLES PRIVATE LIMITED JAIN IRRIGATION SYSTEMS LIMITED VS A J	Sec 60(5)	12/29/2025	тор	Parinam
			(1			1
202	12/26/2025	(Companies Act)	710102112372025	APPLICATION/39(PB)2025 COMPANY PETITION IB	ORGANICA PRIVATE LIMITED AMAN HOSPITALITY PVTLTD VS BANK OF	Rule 11 of NCLT	12/29/2025	no of objection 1. vakalatnama missed	VARSHA

204									
204								Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to	
								the ongoing relocation, the existing helpdesk number (011-24363846) is currently	
								nonfunctional as the line is being transferred. In case of any doubt kindly contact	
	42/24/2025		74040244220225	COMPANY PETITION IB	WILLIAM CHARLES WE DEED WOOM	Application under any other	42/22/2025	concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant	
205	12/24/2025	Interlocutory Application (I.B.C)	710102112302025	(IBC)/489(ND)2022	VIJENDER SHARMA VS DEEPAK GOYAL	provisions- IBC	12/22/2025	Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	VIJENDER SHARMA
203				COMPANY PETITION IB	MR. PRASHANT KUMAR GAUTAM VS M/S.	Application under any other		No of objection 1. page no missed in index of annexures 3 2. vakalatnama missed 3	
	12/24/2025	Restoration Application (IBC)	710102112262025	(IBC)/1059(ND)2018	SHUBHKAMNA BUILDTECH PVT. LTD.	provisions- IBC	12/29/2025	take rule 11 in online portal	VIVEK
206				COMPANY PETITION IB	REETESH KUMAR AGGARWAL VS PUNJAB	Application under any other			
	12/24/2025	Interlocutory Application (I.B.C)	710102112082025	(IBC)/945(PB)2020	NATIONAL BANK	provisions- IBC	12/29/2025	no of objection 1. section mismatched in online and pdf	HITESH SACHAR
207								Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to	
								the ongoing relocation, the existing helpdesk number (011-24363846) is currently	
					VEKAS KUMAR GARG CHAIRMAN OF THE			nonfunctional as the line is being transferred. In case of any doubt kindly contact	
				COMPANY PETITION IB	MONITORING COMMITTEE VS PUNJAB			concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant	
	12/29/2025	Interlocutory Application (I.B.C)	710102112422025	(IBC)/1027(PB)2018	NATIONAL BANK	Section 60(5)/Rule 11	12/23/2025	Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	Harshit Khare
208									
					NAVNEET KUMAR GUPTA RESOLUTION PROFESSIONAL FOR ANSAL PROPERTIES AND				
				COMPANY PETITION IB	INFRASTRUCTURE LIMITED VS M/S			no of objection 1. page no 184 to 188 not readable and also missed ocr 2 page 189 191	
	12/30/2025	Interlocutory Application (I.B.C)	710102112842025	(IBC)/558(ND)2024	EVERGREEN LEISURE CLUB & RESORTS LLP	Section 60(5)/Rule 11	12/30/2025	193 195 201 203 206 222 hindi page need english translated copy	ABHISHEK
209	12/30/2023	menocutory Application (i.b.c)	710102112042023	COMPANY PETITION IB	GAIL INDIA LTD. VS M/S BETA INFRATECH	Section 60(5)/ Rule 11	12/30/2023	155 155 201 205 200 222 milar page need english translated copy	ADITISTICK
	12/30/2025	Interlocutory Application (I.B.C)	710102112942025	(IBC)/117(PB)2019	PRIVATE LIMITED	Sec 42	12/30/2025	1. section wrong. 2. mention bookmarking with page numbering.	Aman Madan
210				COMPANY PETITION IB	PRAVEEN BANSAL VS M/S BETA INFRATECH				
	12/30/2025	Interlocutory Application (I.B.C)	710102112662025	(IBC)/117(PB)2019	PRIVATE LIMITED	Sec 54(1)	12/30/2025	no of objection 1.wrong judication	Parveen
211	42/20/207-		7404004407005	COMPANY PETITION IB	LALIT SACHDEVA HUF VS NARENDER KUMAR	0 - 11 - 1 - 1 - 1 - 1 - 1 - 1 - 1 - 1 -	42/20/	1. bookmarking compulsory with page numbering. 2. need every page sign and true	et at a second
212	12/30/2025	Interlocutory Application (I.B.C)	710102112722025	(IBC)/1781(ND)2018	SHARMA NAVAM GUPTA VS MR. DEVENDER UMRAO	Section 60(5)/Rule 11	12/30/2025	copy in annexure.	Shashwat Anand
212					RESOLUTION PROFESSIONAL OF M/S				
				COMPANY PETITION IB	VARDHMAN ESTATES AND DEVELOPERS PVT.				
	12/30/2025	Interlocutory Application (I.B.C)	710102112712025	(IBC)/674(PB)2021	LTD.	Rule 11 of NCLT, 2016	12/30/2025	1. case type wrong. 2. vakalatnama compulsory. 3. need every page sign in annexure.	Naman Singhal
213									_
				COMPANY PETITION IB	COMMISSIONER DEPARTMENT OF TRADE			no of objection 1. book marking mandatory as per index with pagination 2. section	
	12/30/2025	Restoration Application (IBC)	710102112582025	(IBC)/1789(ND)2019	AND TAXES VS KANTI MOHAN RUSTOGI	Sec 60(5)	12/30/2025	mismatched in online and pdf	MADAN
214				COMPANY PETITION IB				1. case type wrong choose IA(IBC)Dis. 2. need every page sign in application. 3. notary	
	12/30/2025	Interlocutory Application (I.B.C)	710102112672025	(IBC)/192(ND)2021	SUMIT SHARMA VS KANTI MOHAN RUSTOGI	Soc E4/1)	12/20/2025	missing. 4. mention bookmarking according your index with page numbering. 5. annexure 10 missing.	KARAN
215	12/30/2023	interlocutory Application (i.b.c)	710102112072023	(IBC)/192(ND)2021	KESHAV MITTAL RESOLUTION PROFESSIONAL	3ec 34(1)	12/30/2023	annexure 10 missing.	RARAN
				COMPANY PETITION IB	SHIPRA ESTATE LTD. VS KANTI MOHAN			no. of objection 1. bookmarking missing 2. page numbering missing in index 3. page	
	12/29/2025	Interlocutory Application (I.B.C)	710102112532025	(IBC)/513(ND)2022	RUSTOGI	Section 12(2)	12/30/2025	number missing in application page	Rachit
216				COMPANY PETITION IB	AZAD TANKERS COMPANY VS SAINOV				
	12/30/2025	Interlocutory Application (I.B.C)	710102112682025	(IBC)/3383(ND)2019	SPIRITS PRIVATE LIMITED	Sec 60(5)	12/30/2025	no of objection 1. welfare missing 2. bookmarking missing	Devansh
217					MANOJ GUPTA VS MR. DEVENDER UMRAO RESOLUTION PROFESSIONAL OF M/S				
				COMPANY PETITION IB	VARDHMAN ESTATES AND DEVELOPERS PVT.				
	12/30/2025	Interlocutory Application (I.B.C)	710102112702025	(IBC)/674(PB)2021	LTD.	Rule 11 of NCLT, 2016	12/30/2025	No. of Objection 1. Case type wrong 2. Copy of Vakalatnama	Naman Singhal
218		, , , , , , , , , , , , , , , , , , , ,		(//			,,		- Company
					YOGESH SETHI LIQUIDATOR OF SSMP			Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to	
					INDUSTRIES LTD VS MR. DEVENDER UMRAO			the ongoing relocation, the existing helpdesk number (011-24363846) is currently	
				COMPANY PETITION IB	RESOLUTION PROFESSIONAL OF M/S			nonfunctional as the line is being transferred.In case of any doubt kindly contact	VOCECII KIINAAD
	12/30/2025	Interlocutory Application (I.B.C)	710102112612025	(IBC)/495(ND)2017	VARDHMAN ESTATES AND DEVELOPERS PVT.	Sec. 45 (1)	12/22/2025	concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	YOGESH KUMAR JAGIA
219	12/30/2023	interlocatory Application (i.b.c)	710102112012025	COMPANY PETITION IB	ASHIMA KAPUR VS PRADEEP KUMAR	3ec. 43 (1)	12/23/2023	Registral NCL1 Delin email id. dr1-incr@incrt.gov.	JAGIA
	12/30/2025	Interlocutory Application (I.B.C)	710102112642025	(IBC)/2721(ND)2019	KAUSHIK	Sec 60(5)	12/30/2025	no of objection 1. application need every pages sign	HARSHIT GOYAL
220									
								no of objection 1. need to delete extra same pdf and proof of service also 2.improper	
	42/20/207-		7404004400005	COMPANY PETITION IB	BVG INDIA PVT LTD. VS M/S GRANITE GATE	n 1: 44 - (NO: =	42/20/	book marking as per index 3. book marking mandatory as per index with pagination 4	
221	12/30/2025	Miscellaneous Application (IBC)	710102113032025	(IBC)/1248(PB)2018	PROPERTIES PVT LTD	Rule 11 of NCLT, 2016	12/30/2025	vakalatnama missed as you mention in index 5 case type wrong	Kiran Singh
221								No of objection 1. book marking mandatory as per index with pagination in both	
				COMPANY PETITION IB	MS. MEGHNA MALIK VS MR. ATUL KUMAR			volume 2. hindi page need english translated copy page no 44 48 3. annexures pages	
	12/30/2025	Interlocutory Application (I.B.C)	710102112652025	(IBC)/456(ND)2018	KANSAL & ORS.	Sec 60(5)	12/30/2025	missed sign with true copy 4proof of service missed as per you mop	Atul Sharma
222				COMPANY PETITION IB					
	12/30/2025	Interlocutory Application (I.B.C)	710102112692025	(IBC)/1445(ND)2019	SHYAM ARORA VS BSMART TECH (P) LTD.	Sec 60(5)	12/30/2025	no. of objection 1. page number missing in application	SHYAM
223								and the state of t	
1		Restoration Application		TRANSFER PETITION(COMPANIES				no of objection 1. wrong section take in online pdf 2. section mismatched in online and pdf 3.ocr missed in pdf 4 annexure page missed sign with true copy 5 25 rs welfare and	Shantanu Makarand
1	12/30/2025	(Companies Act)	710102113062025	ACT)/12(PB)2024	AFZAL KHAN VS GOLF TECHNOLOGIES DVT LTE	Sec 433(e)/433(f) of CA 1956	12/30/2025	3 rs court fee missed in vakalatnama. 6 index missed in book marking	Adkar
224	22,30,2023	(companies net)	,10101113001013	7.6. // 12(F 0)2027	KRRISH FLORENCE ESTATE BUYERS WELFARE	500 -33(e)/ 433(i) Oi CA 1530	22/30/2023	5 15 COURT CO 111155CU III VARAIBEIIBIIIB. O IIIUCA IIII35CU III DOOR IIIBI AIIIB	rundi
				COMPANY PETITION IB	ASSOCIATION VS DIRECTORATE OF				
L	12/30/2025	Interlocutory Application (I.B.C)	710102113022025	(IBC)/238(ND)2024	ENFORCEMENT	Section 60(5)/Rule 11	12/30/2025	no. of objection 1. case type wrong 2. brief synopsis missing	Sameer
225								no of objection 1. ocr missed in annexure pages 2. page no 62 not readable 3. page no	
	12/20/2025	lated a day of a series of a series	710103113053635	COMPANY PETITION IB	M/S KPM INFRASTRUCTURE PVT. LTD. VS	C+i CO(E) (D. 1: 44	12/20/207-	125 218 219 221 224 225 hindi pages need english translate copy 4 double pagination in	
226	12/30/2025	Interlocutory Application (I.B.C)	710102113052025	(IBC)/45(PB)2018	SANJAY GUPTA JABALPUR MSW PRIVATE LIMITED VS	Section 60(5)/Rule 11	12/30/2025	pdf 5 need to delete extra proof of service	SAMIR SAGAR
220				COMPANY PETITION IB	MADHYA PRADESH POORV KSHETRA VIDYUT				
	12/30/2025	Interlocutory Application (I.B.C)	710102113102025	(IBC)/417(ND)2021	VITARAN COMPANY LTD.	Rule 11 of NCLT, 2016	12/30/2025	no. of objection 1. welfare and court fee missing 2.page no.53 to 60 not clear page	Prithu
227		, , , , , , , , , , , , , , , , , , , ,					,,		
				INTERLOCUTORY APPLICATION					
	12/29/2025	0710102109622025(No.of Docs 2)	0710102109622025/1	(I.B.C)/6149(ND)2025	SUMIT SHUKLA VS. UMESH GUPTA	Section 22, 27	12/30/2025	1. kindly attach the compliance order.	Anupkumar
228				INTERLOCUTORY APPLICATION					
1	12/29/2025	0710102109622025(No.of Docs 2)	0710102109622025/1	(I.B.C)/6149(ND)2025	SUMIT SHUKLA VS. UMESH GUPTA	Section 22, 27	12/30/2025	1. kindly attach the compliance order.	Anupkumar
1					JOHN JUKEN VO. UNEST GUT IN	Jeculott 44, 47	114/30/4023	a. Kindry attach the compliance order.	

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229	12/29/2025	0710102109622025(No.of Docs 2)	0710102109622025/1	INTERLOCUTORY APPLICATION (I.B.C)/6149(ND)2025	SUMIT SHUKLA VS. UMESH GUPTA	Section 22, 27	12/30/2025	1. kindly attach the compliance order.	Anupkumar
230	12/29/2025	0710102109622025(No.of Docs 2)	0710102109622025/1	INTERLOCUTORY APPLICATION (I.B.C)/6149(ND)2025	SUMIT SHUKLA VS. UMESH GUPTA	Section 22, 27	12/30/2025	1. kindly attach the compliance order.	Anupkumar
231	12/29/2025	0710102093882025(No.of Docs 4)	0710102093882025/4	COMPANY PETITION IB (IBC)/585(ND)2025	J.C. FLOWERS ASSET RECONSTRUCTION PRIVATE LIMITED VS. BLISS HOUSE PRIVATE LIMITED	IBC under Sec 7	12/29/2025	 Kindly separate the written submission pdf in another filing number. 	BLA@ASSOCIATES
232			,	COMPANY PETITION	KALPANA ARORA VS. NEXTGEN INFOWORLD				
233	12/24/2025	0710102038382025(No.of Docs 6)	0710102038382025/9	(COMPANIES ACT)/73(ND)2025 COMPANY PETITION IB	PRIVATE LIMITED J.C. FLOWERS ASSET RECONSTRUCTION PRIVATE LIMITED VS. BLISS HOUSE PRIVATE	Sec. 241(1),Sec. 242(4)	12/29/2025	1. kindly upload the documents in different files numbers along with proof of service.	adv.naresh
234	12/29/2025	0710102093882025(No.of Docs 4)	0710102093882025/4	(IBC)/585(ND)2025	LIMITED J.C. FLOWERS ASSET RECONSTRUCTION	IBC under Sec 7	12/29/2025	1. Kindly separate the written submission pdf in another filing number.	BLA@ASSOCIATES
	12/29/2025	0710102093882025(No.of Docs 4)	0710102093882025/4	COMPANY PETITION IB (IBC)/585(ND)2025	PRIVATE LIMITED VS. BLISS HOUSE PRIVATE LIMITED	IBC under Sec 7	12/29/2025	Kindly separate the written submission pdf in another filing number.	BLA@ASSOCIATES
235	11/14/2024	0710102096332024(No.of Docs 0)	0710102096332024/7	COMPANY APPEAL(COMPANIES ACT)/203(ND)2024	GANTON PROJECTS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA NEW DELHI	Sec 252 (3)		1. remove double paginations in PDF.	
236		,,,,,,	,	COMPANY PETITION IB	HEALTHIANS RESEARCH CENTRE PRIVATELIMITED VS. NAYATI HEALTHCARE &				
237	12/24/2025	0710102041192023(No.of Docs 1)	0710102041192023/12	(IBC)/327(ND)2023 CA(A) MERGER AND	RESEARCH NCR PRIVATELIMITED	IBC Under Sec 9	12/29/2025	1. kindly attach the compliance order.	navneetarora
	12/24/2025	0710102080412025(No.of Docs 4)	0710102080412025/2	AMALGAMATION(COMPANIES ACT)/81(ND)2025	WIN-MEDICARE PRIVATE LIMITED	Sec. 230-232, Sec 234	12/29/2025	OCR missed in PDF. 2.kindly attach the compliance order. 3. delete extra PDF on online portal 4. kindly upload the final PDF	gaurav.hsethi@gmail.
238	12/29/2025	0710102093882025(No.of Docs 4)	0710102093882025/4	COMPANY PETITION IB (IBC)/585(ND)2025	J.C. FLOWERS ASSET RECONSTRUCTION PRIVATE LIMITED VS. BLISS HOUSE PRIVATE LIMITED	IBC under Sec 7	12/29/2025	Kindly separate the written submission pdf in another filing number.	BLA@ASSOCIATES
239				COMPANY APPLICATION(COMPANIES	M/S. SUNTIME ENERGY LTD. VS. PRAVINDER			1. three RS. court fee and Twenty five Rs. welfare ticket missed on vakalatnama and	
240	12/26/2025	0710102097562025(No.of Docs 2)	0710102097562025/3	ACT)/260(PB)2025	KAUR AHLUWALIA	Rule 11 of NCLT	12/29/2025	kindly paste on blank space of vaklatnama.	tc43002020
	12/22/2025	0710102096152025(No.of Docs 2)	0710102096152025/1	INTERLOCUTORY APPLICATION (I.B.C)/5410(ND)2025	MR. PARESH PRASAD VS. MR. NAVNEET KUMAR GUPTA RESOLUTION PROFESSIONAL M/S. ANSAL PROPERTIES & INFRASTRUCTURE LIMITED	Section 60(5)	12/29/2025	1. date missed on vaklatanama	abhi4064
241	12/26/2025	0710102085442025(No.of Docs 9)	0710102085442025/1	COMPANY PETITION IB (IBC)/604(ND)2025	AMIRSONS SCAFFOLDING PRIVATE LIMITED VS. NKG INFRASTRUCTURE LIMITED	IBC Under Sec 9		Wrong file , kindly file in application	Gsvlegal
242	12/22/2025	0710102101892025(No.of Docs 2)	0710102101892025/1	INTERLOCUTORY APPLICATION	RAMESH CHAND SHARMA VS. ASHISH SINGH RESOLUTION PROFESSIONAL PIYUSH COLONISERS LIMITED	Sec 60(5)			
243			,	(I.B.C)/5789(ND)2025 COMPANY PETITION	GURVINDER SINGH SURI AND ORS VS M.K	Application under any other		kindly attach the compliance order	advshivanshu
244	12/23/2025	0710200400822013(No.of Docs 3)	0710200400822013/10		SACHDEVA BUILDERS PVT. LTD.	provisions	12/29/2025	1. Copy of vakalatanama	aaryan@sasttralegal
245	12/23/2025	0710200400822013(No.of Docs 2)	0710200400822013/6	(COMPANY PETITION (COMPANIES ACT)/97(ND)2013	GURVINDER SINGH SURI AND ORS VS M.K SACHDEVA BUILDERS PVT. LTD.	Application under any other provisions	12/29/2025	1. sign missed on every page of reply 2. copy of vakalatanama	aaryan@sasttralegal
246	12/23/2025	0710102103512025(No.of Docs 1)	0710102103512025/1	INTERLOCUTORY APPLICATION (I.B.C)/5922(ND)2025	APAR RISHI VS. UNIVERSAL BUILDWELL PRIVATE LIMITED	Sections 60(5)/Regulation 13	12/29/2025	1. index and bookmarking mandatory 2. Kindly attach the compliance order.	aditsingh
246	12/23/2025	0710200400822013(No.of Docs 2)	0710200400822013/7	COMPANY PETITION (COMPANIES ACT)/97(ND)2013	GURVINDER SINGH SURI AND ORS VS M.K SACHDEVA BUILDERS PVT. LTD.	Application under any other provisions	12/29/2025	1. sign missed on every page of surrejoinder.	aaryan@sasttralegal
247	12/23/2025	0710200400822013(No.of Docs 2)	0710200400822013/8	COMPANY PETITION (COMPANIES ACT)/97(ND)2013	GURVINDER SINGH SURI AND ORS VS M.K SACHDEVA BUILDERS PVT. LTD.	Application under any other provisions		1. sign missed on every page of rejoinder	aaryan@sasttralegal
248	12/23/2025	0710200400822013(No.of Docs 2)	0710200400822013/9	COMPANY PETITION (COMPANIES ACT)/97(ND)2013	GURVINDER SINGH SURI AND ORS VS M.K SACHDEVA BUILDERS PVT. LTD.	Application under any other provisions	12/29/2025	Three Rs. Court fee and Twenty Five Rs. welfare ticket paste on blank space of vakalatanama	aaryan@sasttralegal
249	12/23/2025	0710102103532025(No.of Docs 1)	0710102103532025/1	INTERLOCUTORY APPLICATION (I.B.C)/5921(ND)2025	INDRA CHAUDHARY VS. UNIVERSAL BUILDWELL PRIVATE LIMITED	Sections 60(5)/Regulation 13	12/29/2025	1. index and bookmarking mandatory 2. Kindly attach the compliance order.	aditsingh
250	12/26/2025	0710102029742022(No.of Docs 1)	0710102029742022/36	COMPANY PETITION (COMPANIES ACT)/73(PB)2022	SIDHANT SHARMA VS. GLOW INFOCOM PRIVATE. LTD.	Sec. 271-273		kindly attach the compliance order.	abavinaash
251				CP(AA) MERGER AND AMALGAMATION(COMPANIES		Sec. 230-232 - Second			
252	12/19/2025	0710102103932025(No.of Docs 1)	0710102103932025/1	ACT)/91(ND)2025	PROMPT STEELS PRIVATE LIMITED VALUEFIRST DIGITAL MEDIA PRIVATE	Motion	12/29/2025	1.Counsel details and sign missed on Index	bsa2021
253	6/9/2025	0710102048932025(No.of Docs 0)	0710102048932025/2	COMPANY PETITION IB (IBC)/336(ND)2025	LIMITED VS. AMISHI CONSUMER TECHNOLOGIES PRIVATE LIMITED SANJEET KUMAR SHARMA RESOLUTION	IBC Under Sec 9	12/29/2025	1.Counsel sign and details missed on INDEX	
254	12/24/2025	0710102042012025(No.of Docs 2)	0710102042012025/1	INTERLOCUTORY APPLICATION (I.B.C)/2429(ND)2025 CP(AA) MERGER AND	PROFESSIONAL VARDHMAN INFRADEVELOPERS PVT. LTD.	Regulation 30, CIRP Regulations, 2016	12/29/2025	 kindly upload the pages from 31 to 40 from Hindi to English. 2. kindly upload the compliance order. 	vaibhavtyagi
∠54	12/24/2025	0710102087982025(No.of Docs 1)	0710102087982025/5	AMALGAMATION(COMPANIES ACT)/81(ND)2025	INTEGRA ESSENTIA LIMITED	Sec. 230-232 - Second Motion	12/29/2025	1. bookmarking mandatory. 2. kindly attach the compliance order.	CPINDIA
255				COMPANY PETITION	AARTI MITTAL VS. HIMALAYA ESOLUTIONS	Sec. 241(1),Sec.	, ., .,		
	12/24/2025	0710102080102022(No.of Docs 2)	0710102080102022/11	(COMPANIES ACT)/24(ND)2023		242(4),Section 246	12/29/2025	1. bookmarking mandatory	aniljain

256	12/24/2025	0710102017162025(No.of Docs 1)	0710102017162025/5	COMPANY APPEAL(COMPANIES ACT)/86(ND)2025	MR. SANDEEP KUKREJA & ANR VS. REGISTRAR OF COMPANIES	Rule 11 of NCLT,Sec 252 (1),Sec 252 (3)	12/29/2025	1. bookmarking mandatory	Saral Sharma
257	12/23/2025	0710200401552016(No.of Docs 1)	0710200401552016/12	COMPANY PETITION (COMPANIES ACT)/33(ND)2016	VISHISHT KUMAR GOYAL VS M/S MAHAMAYA EXPORT PVT LTD & ORS	Application under any other provisions	12/24/2025	1. counsel details and sign missed on Index 2. kindly attach the compliance order.	jaitegansingh
258	12/25/2025	0710200401352010(110101 2003 1)	0/10200-01332010/12	(com Anizo Aciji os(no)2010	INALIZATION ON TOTAL OCIO	provisions	12/2-1/2023	are competent actions and sign impacts on mack at minary action are compliance orders	Jurcegunsingn
	12/23/2025	0710200401532016(No.of Docs 2)	0710200401532016/8	COMPANY PETITION (COMPANIES ACT)/36(ND)2016	RISHI INFRATECH PVT LTD VS M/S PLANIT TRAVGLOBAL PVT LTD & ORS	Application under any other provisions	12/24/2025	1. Counsel details and sign missed on index and last page of written submission.	jaitegansingh
259	12/16/2025	0710102104562025(No.of Docs 2)	0710102104562025/1	INTERLOCUTORY APPLICATION (I.B.C)/6105(ND)2025	PANKAJ RAVINDRA CHAUDHARY AND OTHERS VS. SUDHIR KALRA	Section 60(5)	12/23/2025	No of objection 1. wrong file, kindly file in application. or compliance order needed	agarwalkoyali
260		,		(Application under any other	,,		-8
	12/20/2025	0710102001312025(No.of Docs 2)	0710102001312025/4	INTERVENTION PETITION (IBC)/4(ND)2025	PHOENIX ARC PRIVATE LIMITED VS. M/S PATNA HIGHWAY PROJECTS LIMITED	provisions- IBC,Sec	12/23/2025	No of objection 1. Incomplete file.	csb1234
261				COMPANY PETITION IB	RESERVE BANK OF INDIA VS. AVIOM INDIA HOUSING FINANCE PRIVATE LIMITED , RESERVE BANK OF INDIA VS. AVIOM INDIA HOUSING FINANCE PRIVATE LIMITED , RESERVE BANK OF INDIA VS. AVIOM INDIA HOUSING FINANCE PRIVATE LIMITED , RESERVE BANK OF INDIA VS. AVIOM INDIA HOUSING FINANCE PRIVATE LIMITED , RESERVE BANK OF INDIA VS. AVIOM INDIA HOUSING FINANCE PRIVATE LIMITED , RESERVE BANK OF INDIA VS. AVIOM INDIA HOUSING FINANCE PRIVATE LIMITED	Application under any other provisions- IBC, Any other			
262	12/19/2025	0710102010972025(No.of Docs 2)	0710102010972025/11	(IBC)/95(ND)2025	RESERVE BANK OF INDIA VS. AVIOM INDIA	provision - Govt body	12/23/2025	1 counsel details is missed on index 2. kindly attach the compliance order	mohana.nijhawan
262	12/22/2025	0710102041652025(No.of Docs 2)	0710102041652025/1	INTERLOCUTORY APPLICATION (I.B.C)/2388(ND)2025	RAJESH GULLAH VSWEST FACE HOSPITALITY AND MANAGEMENT PRIVATE LIMITED	Sec 60(5)	12/23/2025	1. index and bookmarking mandatory. 2. kindly attach the compliance order	akhil.shankhwar1
263	12/22/2025	0710102104832025(No.of Docs 1)	0710102104832025/1	INTERLOCUTORY APPLICATION (I.B.C)/6035(ND)2025	GOVIND SHANKER SRIVASTAVA VS. CASA ITALIA SOCIAL WELFARE ASSOCIATION THROUGH ITS AUTHORIZED REPRESENTATIVE SIGNATORY MR YADUBIR SINGH SAUWAN			No of objection 1. Index mandatory	attorneyajay
264				INTERLOCUTORY APPLICATION	GOVIND SHANKER SRIVASTAVA VS. CASA ITALIA SOCIAL WELFARE ASSOCIATION THROUGH ITS AUTHORIZED REPRESENTATIVE				
265	12/22/2025	0710102104832025(No.of Docs 1)	0710102104832025/1	(I.B.C)/6035(ND)2025	SIGNATORY MR YADUBIR SINGH SAJWAN	Section 60(5)/Rule 11	12/23/2025	No of objection 1. Index mandatory	attorneyajay
266	12/22/2025	0710102104832025(No.of Docs 1)	0710102104832025/1	INTERLOCUTORY APPLICATION (I.B.C)/6035(ND)2025	GOVIND SHANKER SRIVASTAVA VS. CASA ITALIA SOCIAL WELFARE ASSOCIATION THROUGH ITS AUTHORIZED REPRESENTATIVE SIGNATORY MR YADUBIR SINGH SAJWAN GOVIND SHANKER SRIVASTAVA VS. CASA	Section 60(5)/Rule 11	12/23/2025	No of objection 1. Index mandatory	attorneyajay
	12/22/2025	0710102104832025(No.of Docs 1)	0710102104832025/1	INTERLOCUTORY APPLICATION (I.B.C)/6035(ND)2025	ITALIA SOCIAL WELFARE ASSOCIATION THROUGH ITS AUTHORIZED REPRESENTATIVE SIGNATORY MR YADUBIR SINGH SAUWAN	Section 60(5)/Rule 11	12/22/2025	No of abication 4 landon accordance.	
267	12/22/2025	0710102104562025(No.of Docs 2)	0710102104552025/1	INTERLOCUTORY APPLICATION (I.B.C)/6105(ND)2025	PANKAJ RAVINDRA CHAUDHARY AND OTHERS VS. SUDHIR KALRA	Section 60(5)/ Rule 11		No of objection 1. Index mandatory No of objection 1. wrong file, kindly file in application. or compliance order needed	attorneyajay agarwalkoyali
268	13/15/2025	07101021045522025(No. of Doc. 2)	0710102104562025/1	INTERLOCUTORY APPLICATION (I.B.C)/6105(ND)2025	PANKAJ RAVINDRA CHAUDHARY AND OTHERS VS. SUDHIR KALRA	Santian CO(S)	12/22/2025	No of chication 4 course file binds file is constructed.	
269	12/16/2025	0710102104562025(No.of Docs 2)	0,1010104302023/1	() OTOS(ND)EOES		Section 60(5)	12/23/2023	No of objection 1. wrong file, kindly file in application. or compliance order needed	agarwalkoyali
	12/22/2025	0710102059062025(No.of Docs 2)	0710102059062025/1	INTERLOCUTORY APPLICATION (I.B.C)/3412(ND)2025	RACHNA GULLAH W/O RAJESH GULLAH VS. INDIAN OVERSEAS BANK	Application under any other provisions- IBC	12/23/2025	1. index and bookmarking mandatory. 2. kindly attach the compliance order	akhil.shankhwar1
270	12/16/2025	0710102104562025(No.of Docs 2)	0710102104562025/1	INTERLOCUTORY APPLICATION (I.B.C)/6105(ND)2025	PANKAJ RAVINDRA CHAUDHARY AND OTHERS VS. SUDHIR KALRA	Section 60(5)	12/23/2025	No of objection 1. wrong file, kindly file in application. or compliance order needed	agarwalkoyali
271				COMPANY PETITION		Sub-Section (1) Of Section			
272	12/20/2025	0710102071882025(No.of Docs 4)	0710102071882025/1	(COMPANIES ACT)/150(ND)2025 INTERLOCUTORY	EDEN MUMBAI SOLAR PRIVATE LIMITED	66.	12/23/2025	No of objection 1. Wrong file, Kindly file IA.	pinkigupta@ndk.co.in
212	12/19/2025	0710102072362025(No.of Docs 2)	0710102072362025/4		AMIT AGRAWAL VS. SAKSHI FINCAP PRIVATE	Sec 30	12/23/2025	1. kindly upload the pages 26 to 30, 65 to 69 and 73 from Hindi to English in PDF.	rachitmit
273	12/19/2025	0710102075452025(No.of Docs 2)	0710102075452025/3	COMPANY PETITION IB (IBC)/534(ND)2025	THE BANK OF BARODA LIMITED VS. NEXTGEN TEXTILE PARK PRIVATE LIMITED	IBC under Sec 7		As per mention kindly attach the compliance order dated 05.12.2025 is missed in PDF. 1. master index missed in PDF. 2. Require index in all PDF. 3. Counsel details missed on	F Rjtsriv
	11/29/2025	0710102079462025(No.of Docs 4)	0710102079462025/1	COMPANY PETITION IB (IBC)/516(ND)2025	RAPIDUE TECHNOLOGIES PRIVATE LIMITED VS. JB ROLLING MILLS LIMITED	IBC Under Sec 9	12/22/2025	Index and master index 4. date missed on vakalatnama 5. pages not clear 206, 354, 356, 452, 453, 456, 461, 462,464 and 481, 502 in PDF. 6. Three rs court fees and 25 rs welfare ticket missed in vakalatnama	alphaconsultants.225
275	12/13/2025	0710102009442021(No.of Docs 2)	0710102009442021/9	COMPANY PETITION (COMPANIES ACT)/46(ND)2021	SHALINI KHURANA VS. RAJESH VOHRA	Sec. 241(1),Sec. 242(4),Rule 11 of NCLT	12/22/2025	No of objection 1. Bookmarking mandatory	corporatejudis@NCLT
276	12/20/2025	0710102088142025(No.of Docs 2)	0710102088142025/17	RESTORATION APPLICATION (COMPANIES ACT)/54(ND)2025	PRIMA ASSOCIATES PRIVATE LTD VS. THE OFFICIAL LIQUIDATOR NCLT DELHI BENCH	Rule 48	12/22/2025	1. kindly attach the compliance order	AKHILESH71

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277				COMPANY PETITION		Sec. 241(1),Sec. 242(4),Rule			
	12/13/2025	0710102009442021(No.of Docs 2)	0710102009442021/9		SHALINI KHURANA VS. RAJESH VOHRA	11 of NCLT	12/22/2025	No of objection 1. Bookmarking mandatory	corporatejudis@NCLT
278				COMPANY PETITION		Sec. 241(1),Sec. 242(4),Rule			
	12/13/2025	0710102009442021(No.of Docs 2)	0710102009442021/9		SHALINI KHURANA VS. RAJESH VOHRA	11 of NCLT	12/22/2025	No of objection 1. Bookmarking mandatory	corporatejudis@NCLT
279								• •	
	12/20/2025	0710102088142025(No.of Docs 2)	0710102088142025/17	RESTORATION APPLICATION (COMPANIES ACT)/54(ND)2025	PRIMA ASSOCIATES PRIVATE LTD VS. THE OFFICIAL LIQUIDATOR NCLT DELHI BENCH	Rule 48	12/22/2025	1. kindly attach the compliance order	AKHILESH71
280	12/20/2023	0/10102088142023(NO.01 DOCS 2)	0/10102008142025/17	(CONFAMIES ACT)/54(ND)2025	OFFICIAL LIQUIDATOR NCLT BELIT BENCH	Rule 40	12/22/2025	1. Kindiy attach the comphance order	AKHILESH/I
				INTERLOCATORY	109. HARDIK MUKESH BAJARIA DIRECTOR.				
	12/16/2025	0710102015472022/N= =4 D=== 4\	0710102015472023/4	APPLICATION(COMPANIES ACT)/92(PB)2023	VS. UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION)	Rule 11 of NCLT	12/22/2025	No of chication 1. Decrease outcoundf 2. Declared the extract with accidation	FINJURISLLP13D
281	12/16/2025	0710102015472023(No.of Docs 4)	0/101020154/2023/4	ACT)/92(PB)2023	DIRECTOR (NORTHERN REGION)	Rule 11 OF NCL1	12/22/2025	No of objection 1. Remove extra pdf. 2. Bookmarking missed with pagination	FINJURISLLP13D
				INTERLOCATORY	109. HARDIK MUKESH BAJARIA DIRECTOR.				
	12/16/2025	0710102015472023(No.of Docs 4)	0710102015472023/4	APPLICATION(COMPANIES ACT)/92(PB)2023	VS. UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION)	Rule 11 of NCLT	12/22/2025	No of objection 1. Remove extra pdf. 2. Bookmarking missed with pagination	FINJURISLLP13D
282	12/16/2025	0/101020154/2023(NO.01 DOCS 4)	0/101020154/2023/4	AC1]/92(PB)2023	DIRECTOR (NORTHERN REGION)	Rule 11 of NCL1	12/22/2025	NO OF Objection 1. Remove extra par. 2. Bookmarking missed with pagination	FINJURISLLPISD
				INTERLOCATORY	109. HARDIK MUKESH BAJARIA DIRECTOR.				
	12/16/2025	0710102015472023(No.of Docs 4)	0710102015472023/4	APPLICATION(COMPANIES ACT)/92(PB)2023	VS. UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION)	Rule 11 of NCLT	12/22/2025	No of objection 1. Remove extra pdf. 2. Bookmarking missed with pagination	FINJURISLLP13D
283	12/10/2023	0710102013472023(NO.01 DOCS 4)	0/101020154/2025/4	AC1 52(FB)2023	DIRECTOR (NORTHERN REGION)	Rule 11 Of NCL1	12/22/2025	NO OF Objection 1. Remove extra pur. 2. Bookmarking misseu with pagmation	FINORISEEFISD
				INTERLOCATORY	109. HARDIK MUKESH BAJARIA DIRECTOR.				
	12/16/2025	0710102015472023(No.of Docs 4)	0710102015472023/4	APPLICATION(COMPANIES ACT)/92(PB)2023	VS. UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION)	Rule 11 of NCLT	12/22/2025	No of objection 1. Remove extra pdf. 2. Bookmarking missed with pagination	FINJURISLLP13D
284	12/10/2023	0710102013472023(NO.01 DOCS 4)	0/101020154/2025/4	AC1 52(FB)2023		Rule 11 Of NCL1	12/22/2025	NO OF Objection 1. Remove extra pur. 2. Bookmarking misseu with pagmation	FINORISELFISD
					SANYAM GOEL RESOLUTION PROFESSIONAL FOR PROVIEW INFRASTRUCTURE PVT. LTD				
					VSMR. PUNIT TYAGI DIRECTOR (POWER				
				INTERLOCUTORY APPLICATION	SUSPENDED) OF M/S PROVIEW			1. kindly upload translate pages are 73, 76, 84, 86, 88, 118, 122 and 128 from Hindi to	
	12/30/2025	0710102086812025(No.of Docs 3)	0710102086812025/3	(I.B.C)/5041(ND)2025	INFRASTRUCTURE PVT. LTD. & ORS	Sec 66(1)	12/22/2025	English.	centrik
285				INTERLOCUTORY APPLICATION	TATA CAPITAL FINANCIAL SERVICES LIMITED				
	12/24/2025	0710102022062023(No.of Docs 3)	0710102022062023/12	(I.B.C)/1588(ND)2023	VSNATH MOTORS PVT LTD	Sec 60(5)	12/22/2025	No of objection 1. kindly attach the compliance order their is direction to file Affidavit.	shalyaagarwal
286				INTERLOCUTORY APPLICATION	TATA CAPITAL FINANCIAL SERVICES LIMITED				
	12/24/2025	0710102022062023(No.of Docs 3)	0710102022062023/12	(I.B.C)/1588(ND)2023	VSNATH MOTORS PVT LTD	Sec 60(5)	12/22/2025	No of objection 1, kindly attach the compliance order their is direction to file Affidavit.	shalyaagarwal
287	-4-4-0-0	,				333344			
	42/24/2025	0740402022022020204	074040202020202042	INTERLOCUTORY APPLICATION	TATA CAPITAL FINANCIAL SERVICES LIMITED	C CO(E)	42/22/2025	No. of the second secon	
288	12/24/2025	0710102022062023(No.of Docs 3)	0710102022062023/12	(I.B.C)/1588(ND)2023	VSNATH MOTORS PVT LTD	Sec 60(5)	12/22/2025	No of objection 1. kindly attach the compliance order their is direction to file Affidavit.	shalyaagarwal
				INTERLOCUTORY APPLICATION	TATA CAPITAL FINANCIAL SERVICES LIMITED				
289	12/24/2025	0710102022062023(No.of Docs 3)	0710102022062023/12	(I.B.C)/1588(ND)2023	VSNATH MOTORS PVT LTD	Sec 60(5)	12/22/2025	No of objection 1. kindly attach the compliance order their is direction to file Affidavit.	shalyaagarwal
289				INTERLOCUTORY APPLICATION	RAVINDRA KUMAR GOYAL VS. HDFC BANK			No of objection 1. Compliance order missed 2. Court fees and welfare ticket paste on	
	12/8/2025	0710102066372025(No.of Docs 2)	0710102066372025/2	(I.B.C)/4455(ND)2025	PRIVATE LIMITED	Sec 60(5)	12/22/2025	blank space in vakalatnama	Kuldeep59
290					DAVISION WINDS COVER OF UPPER DAVIS				
	12/8/2025	0710102066372025(No.of Docs 2)	0710102066372025/2	INTERLOCUTORY APPLICATION (I.B.C)/4455(ND)2025	RAVINDRA KUMAR GOYAL VS. HDFC BANK PRIVATE LIMITED	Sec 60(5)	12/22/2025	No of objection 1. Compliance order missed 2. Court fees and welfare ticket paste on blank space in vakalatnama	Kuldeep59
291		,							
	12/0/2025	0710102066272025(No. of Dogs 2)	0710102000272020/2	INTERLOCUTORY APPLICATION	RAVINDRA KUMAR GOYAL VS. HDFC BANK	C CO(E)	12/22/2025	No of objection 1. Compliance order missed 2. Court fees and welfare ticket paste on	VIdF0
292	12/8/2025	0710102066372025(No.of Docs 2)	0710102066372025/2	(I.B.C)/4455(ND)2025	PRIVATE LIMITED	Sec 60(5)	12/22/2025	blank space in vakalatnama	Kuldeep59
				INTERLOCUTORY APPLICATION	RAVINDRA KUMAR GOYAL VS. HDFC BANK			No of objection 1. Compliance order missed 2. Court fees and welfare ticket paste on	
293	12/8/2025	0710102066372025(No.of Docs 2)	0710102066372025/2	(I.B.C)/4455(ND)2025	PRIVATE LIMITED	Sec 60(5)	12/22/2025	blank space in vakalatnama	Kuldeep59
233					SANYAM GOEL RESOLUTION PROFESSIONAL				
					FOR PROVIEW INFRASTRUCTURE PVT. LTD				
				INTERLOCUTORY APPLICATION	VSMR. PUNIT TYAGI DIRECTOR (POWER SUSPENDED) OF M/S PROVIEW			1. kindly upload translate pages are 73, 76, 84, 86, 88, 118, 122 and 128 from Hindi to	
	12/30/2025	0710102086812025(No.of Docs 3)	0710102086812025/3	(I.B.C)/5041(ND)2025	INFRASTRUCTURE PVT. LTD. & ORS	Sec 66(1)	12/22/2025		centrik
294			· ·						
	12/13/2025	0710102009442021(No.of Docs 2)	0710102009442021/9	COMPANY PETITION (COMPANIES ACT)/46(ND)2021	SHALINI KHURANA VS. RAJESH VOHRA	Sec. 241(1),Sec. 242(4),Rule 11 of NCLT	12/22/2025	No of objection 1. Bookmarking mandatory	corporatejudis@NCLT
295	,,			, Altico Act 40(10)2021		51.1021	,,,		poratejaula@iteEl
					SANYAM GOEL RESOLUTION PROFESSIONAL FOR PROVIEW INFRASTRUCTURE PVT. LTD				
					VSMR. PUNIT TYAGI DIRECTOR (POWER				
				INTERLOCUTORY APPLICATION	SUSPENDED) OF M/S PROVIEW			1. kindly upload translate pages are 73, 76, 84, 86, 88, 118, 122 and 128 from Hindi to	
200	12/30/2025	0710102086812025(No.of Docs 3)	0710102086812025/3	(I.B.C)/5041(ND)2025	INFRASTRUCTURE PVT. LTD. & ORS	Sec 66(1)	12/22/2025	English.	centrik
296					SANYAM GOEL RESOLUTION PROFESSIONAL				
					FOR PROVIEW INFRASTRUCTURE PVT. LTD				
				INTERLOCUTORY APPLICATION	VSMR. PUNIT TYAGI DIRECTOR (POWER SUSPENDED) OF M/S PROVIEW			1 kindly unload translate nages are 72 76 04 06 00 110 122 and 120 from 120 dia	
	12/30/2025	0710102086812025(No.of Docs 3)	0710102086812025/3	(I.B.C)/5041(ND)2025	INFRASTRUCTURE PVT. LTD. & ORS	Sec 66(1)	12/22/2025	 kindly upload translate pages are 73, 76, 84, 86, 88, 118, 122 and 128 from Hindi to English. 	centrik
297		,			DESHWAL WASTE MANAGEMENT PRIVATE			-	
	12/11/2025	0710102080722024(No.of Docs 2)	0710102080722024/22	COMPANY PETITION IB (IBC)/684(ND)2024	LIMITED VS. LG ELECTRONICS INDIA PRIVATE	IBC Under Sec 9	12/22/2025	No of objection 1. True copy sign missed in annexure 2. Compliance order missed	vedalegal1
298	16/11/2023	07 10102000722024(NO.01 DOCS 2)	0,10102000/22024/22		LIMITED		12/22/2025	no or objection 1. The copy sign missed in annexure 2. Compitalite order missed	AcroncRait
				COMPANY PETITION		Sec. 241(1),Sec. 242(4),Rule			
299	12/13/2025	0710102009442021(No.of Docs 2)	0710102009442021/9	(COMPANIES ACT)/46(ND)2021	SHALINI KHURANA VS. RAJESH VOHRA DESHWAL WASTE MANAGEMENT PRIVATE	11 of NCLT	12/22/2025	No of objection 1. Bookmarking mandatory	corporatejudis@NCLT
				COMPANY PETITION IB	LIMITED VS. LG ELECTRONICS INDIA PRIVATE				
	12/11/2025	0710102080722024(No.of Docs 2)	0710102080722024/22	(IBC)/684(ND)2024	LIMITED	IBC Under Sec 9	12/22/2025	No of objection 1. True copy sign missed in annexure 2. Compliance order missed	vedalegal1

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300	12/11/2025	0710102080722024(No.of Docs 2)	0710102080722024/22	COMPANY PETITION IB (IBC)/684(ND)2024	DESHWAL WASTE MANAGEMENT PRIVATE LIMITED VS. LG ELECTRONICS INDIA PRIVATE LIMITED	IBC Under Sec 9	12/22/2025	No of objection 1. True copy sign missed in annexure 2. Compliance order missed	vedalegal1
301	12/13/2025	0710102009442021(No.of Docs 2)	0710102009442021/9	COMPANY PETITION (COMPANIES ACT)/46(ND)2021	SHALINI KHURANA VS. RAJESH VOHRA	Sec. 241(1),Sec. 242(4),Rule 11 of NCLT		No of objection 1. Bookmarking mandatory	corporatejudis@NCLT
302	12/20/2025	0710102088142025(No.of Docs 2)	0710102088142025/17	RESTORATION APPLICATION (COMPANIES ACT)/54(ND)2025	PRIMA ASSOCIATES PRIVATE LTD VS. THE OFFICIAL LIQUIDATOR NCLT DELHI BENCH	Rule 48	12/22/2025	1. kindly attach the compliance order	AKHILESH71
303	12/4/2025	0710102007652025(No.of Docs 2)	0710102007652025/8	INTERLOCUTORY APPLICATION (I.B.C)/426(ND)2025	SATISH KUMAR MATHUR VS. MS. SANDHYA SETHI	Section 60(5)		No of objection 1. sign missed on every page of reply 2. One Rs. court fee missed on vakalatnama 3. Compliance order missed	Arorasrbh328nclt
304		,		COMPANY PETITION IB	RAPIDUE TECHNOLOGIES PRIVATE LIMITED			 master index missed in PDF. 2. Require index in all PDF. 3. Counsel details missed on index and master index 4. date missed on vakalatnama 5. pages not clear 206, 354, 356, 452, 453, 456, 461, 462,464 and 481, 502 in PDF. 6. Three rs court fees and 25 rs 	
305	11/29/2025	0710102079462025(No.of Docs 4)	0710102079462025/1	(IBC)/516(ND)2025	VS. JB ROLLING MILLS LIMITED	IBC Under Sec 9	12/22/2025	welfare ticket missed in vakalatnama 1. master index missed in PDF. 2. Require index in all PDF. 3. Counsel details missed on Index and master index 4. date missed on vakalatnama 5. pages not clear 206, 354,	alphaconsultants.225
	11/29/2025	0710102079462025(No.of Docs 4)	0710102079462025/1	COMPANY PETITION IB (IBC)/516(ND)2025	RAPIDUE TECHNOLOGIES PRIVATE LIMITED VS. JB ROLLING MILLS LIMITED	IBC Under Sec 9	12/22/2025	356, 452, 453, 456, 461, 462,464 and 481, 502 in PDF. 6. Three rs court fees and 25 rs welfare ticket missed in vakalatnama	alphaconsultants.225
306				COMPANY PETITION IB	RAPIDUE TECHNOLOGIES PRIVATE LIMITED			 master index missed in PDF. 2. Require index in all PDF. 3. Counsel details missed on Index and master index 4. date missed on vakalatnama 5. pages not clear 206, 354, 356, 452, 453, 456, 461, 462,464 and 481, 502 in PDF. 6. Three rs court fees and 25 rs 	
307	11/29/2025	0710102079462025(No.of Docs 4)	0710102079462025/1	(IBC)/516(ND)2025 INTERLOCUTORY APPLICATION	VS. JB ROLLING MILLS LIMITED SATISH KUMAR MATHUR VS. MS. SANDHYA	IBC Under Sec 9	12/22/2025	welfare ticket missed in vakalatnama	alphaconsultants.225
308	12/4/2025	0710102007652025(No.of Docs 2)	0710102007652025/8	(I.B.C)/426(ND)2025	SETHI	Section 60(5)	12/22/2025	No of objection 1. sign missed on every page of reply 2. One Rs. court fee missed on vakalatnama 3. Compliance order missed	Arorasrbh328nclt
309	12/17/2025	0710102099082025(No.of Docs 2)	0710102099082025/1	INTERLOCUTORY APPLICATION (I.B.C)/5813(ND)2025	RAJENDRA YADAV VS. MR SUDHIR KALRA	Section 60(5)	12/22/2025	No of objection 1. wrong file, kindly file in application or compliance order needed	agarwalkoyali
310	12/17/2025	0710102099082025(No.of Docs 2)	0710102099082025/1	INTERLOCUTORY APPLICATION (I.B.C)/5813(ND)2025	RAJENDRA YADAV VS. MR SUDHIR KALRA	Section 60(5)	12/22/2025	No of objection 1. wrong file, kindly file in application or compliance order needed	agarwalkoyali
311	12/17/2025	0710102099082025(No.of Docs 2)	0710102099082025/1	INTERLOCUTORY APPLICATION (I.B.C)/5813(ND)2025	RAJENDRA YADAV VS. MR SUDHIR KALRA	Section 60(5)	12/22/2025	No of objection 1. wrong file, kindly file in application or compliance order needed	agarwalkoyali
	12/17/2025	0710102099082025(No.of Docs 2)	0710102099082025/1	INTERLOCUTORY APPLICATION (I.B.C)/5813(ND)2025	RAJENDRA YADAV VS. MR SUDHIR KALRA	Section 60(5)	12/22/2025	No of objection 1. wrong file, kindly file in application or compliance order needed	agarwalkoyali
312	12/4/2025	0710102007652025(No.of Docs 2)	0710102007652025/8	INTERLOCUTORY APPLICATION (I.B.C)/426(ND)2025	SATISH KUMAR MATHUR VS. MS. SANDHYA SETHI	Section 60(5)	12/22/2025	No of objection 1. sign missed on every page of reply 2. One Rs. court fee missed on vakalatnama 3. Compliance order missed	Arorasrbh328nclt
313	12/11/2025	0710102080722024(No.of Docs 2)	0710102080722024/22	COMPANY PETITION IB (IBC)/684(ND)2024	DESHWAL WASTE MANAGEMENT PRIVATE LIMITED VS. LG ELECTRONICS INDIA PRIVATE LIMITED	IBC Under Sec 9	12/22/2025	No of objection 1. True copy sign missed in annexure 2. Compliance order missed	vedalegal1
314	12/20/2025	0710102088142025(No.of Docs 2)	0710102088142025/17	RESTORATION APPLICATION (COMPANIES ACT)/54(ND)2025	PRIMA ASSOCIATES PRIVATE LTD VS. THE OFFICIAL LIQUIDATOR NCLT DELHI BENCH	Rule 48		1. kindly attach the compliance order	AKHILESH71
315	12/13/2025	0710102009442021(No.of Docs 2)	0710102009442021/9	COMPANY PETITION (COMPANIES ACT)/46(ND)2021	SHALINI KHURANA VS. RAJESH VOHRA	Sec. 241(1),Sec. 242(4),Rule 11 of NCLT		No of objection 1. Bookmarking mandatory	corporatejudis@NCLT
316				COMPANY PETITION		Sec. 241(1),Sec. 242(4),Rule			
317	12/13/2025	0710102009442021(No.of Docs 2)	0710102009442021/9 0710102009442021/9	COMPANY PETITION	SHALINI KHURANA VS. RAJESH VOHRA SHALINI KHURANA VS. RAJESH VOHRA	11 of NCLT Sec. 241(1),Sec. 242(4),Rule 11 of NCLT		No of objection 1. Bookmarking mandatory	corporatejudis@NCLT
318		0710102009442021(No.of Docs 2)		INTERLOCUTORY APPLICATION	SATISH KUMAR MATHUR VS. MS. SANDHYA			No of objection 1. Bookmarking mandatory No of objection 1. sign missed on every page of reply 2. One Rs. court fee missed on	corporatejudis@NCLT
319	12/4/2025	0710102007652025(No.of Docs 2)	0710102007652025/8	(I.B.C)/426(ND)2025 INTERLOCUTORY APPLICATION	SETHI MS HUKUM CHAND GUPTA FABRICS PVT. LTD VSAKHIL AHUJA RP OF BEE K BEE PRINTS PVT	Section 60(5)	12/22/2025	vakalatnama 3. Compliance order missed	Arorasrbh328nclt
320	12/18/2025	0710102073742025(No.of Docs 4)	0710102073742025/5	(I.B.C)/4133(ND)2025 INTERLOCUTORY APPLICATION	LTD ASHOK KUMAR GUPTA VS. IDBI TRUSTEESHIP	Sec 60(5)	12/19/2025	1. kindly upload the translate pages is 261, 285, 289 and 294 from Hindi to English	shivamgautam02
321	12/18/2025	0710102059332024(No.of Docs 2)	0710102059332024/9	(I.B.C)/3793(ND)2024	SERVICES LIMITED	Rule 11 of NCLT, 2016	12/19/2025	1. As per mention on index details are incomplete (pages 145 to 294 is missing)	Pranjit365
322	12/18/2025	0710200400802014(No.of Docs 1)	0710200400802014/27	COMPANY PETITION (COMPANIES ACT)/67(ND)2014	DALIIT SINGH BAWA & ORS VS M/S RISING STAR CONSTRUCTIONS CO. PVT LTD	Application under any other provisions	12/19/2025	1. index and bookmarking mandatory. 2. kindly attach the compliance order.	Adv.Tanishq
323	12/18/2025	0710102037552025(No.of Docs 2)	0710102037552025/5	COMPANY PETITION (COMPANIES ACT)/93(ND)2025	DAKSHA GUPTA & ANR VS. WTC NOIDA DEVELOPMENT COMPANY PRIVATE LIMITED	Sec. 71(10)	12/19/2025	 Counsel sign missed 2. kindly attach the compliance order. 3. copy of vakalatanama missed in PDF. 	Abhyankar Panth
324	10/9/2025	0710102088142025(No.of Docs 0)	0710102088142025/16	RESTORATION APPLICATION (COMPANIES ACT)/54(ND)2025	PRIMA ASSOCIATES PRIVATE LTD VS. THE OFFICIAL LIQUIDATOR NCLT DELHI BENCH	Rule 48	12/19/2025	1. kindly attach the compliance order.	
	12/15/2025	0710102074332025(No.of Docs 3)	0710102074332025/2	INTERLOCUTORY APPLICATION (I.B.C)/4247(ND)2025	VIKRAM BAJAJ RESOLUTION PROFESSIONAL FOR INDIAN TECHNOMETAL COMPANY LIMITED VS. M/S DURGA BRICK INDUSTRIES	Section 17, 18, 20 & 25	12/18/2025	1. bookmarking mandatory.	nirajku76
325	12/16/2025	0710102166622019(No.of Docs 2)	0710102166622019/17	COMPANY PETITION (COMPANIES ACT)/31(ND)2020	UNION OF INDIA THROUGH SFIO VS. MOHAN	Sec. 271-273		No of objection 1. Kindly attach compliance order 2. Copy of vakalatnama missed	sfionclt
326		0710102166622019(No.of Docs 2)	0710102166622019/16	COMPANY PETITION (COMPANIES ACT)/31(ND)2020	UNION OF INDIA THROUGH SFIO VS. MOHAN INDIA PRIVATE LIMITED	Sec. 271-273		No of objection 1. Compliance order missed 2. Court fees and welfare ticket paste blank space on vakalatnama	sfionclt
	12/16/2025								

327	1								
021								1. master index mandatory. 2. all index pdf requirement volume Vise 3. incomplete	
				COMPANY PETITION	LINION OF INDIA TURQUEUS SEIGNS MOUAN			file, kindly arrange all PDF along with index. 4. incomplete bookmarking 5. pagination	
	12/16/2025	0710102166622019(No.of Docs 7)	0710102166622019/15		UNION OF INDIA THROUGH SFIO VS. MOHAN INDIA PRIVATE LIMITED	Sec. 271-273	12/18/2025	mandatory 6. Counsel details and sign missed on index and PDF. 7. kindly attach the compliance order. 8. remove double pagination .	sfionclt
328		,							
	12/17/2025	0710120012642019/N= ={ D=== 1}	0710120012642010/66	COMPANY PETITION	IACOD MARTHENIANS MAD A VICEODOS	C 245	12/10/2025	 three Rs. Court fee missed on vakalatnama. date missed on vakalatnama 3. kindly attach the compliance order. 	lbil-db-
329	12/17/2025	0710120012642018(No.of Docs 1)	0710120012642018/66	(COMPANIES ACT)/384(PB)2018	JACOB MATHEW VS. MR A V GEORGE ORBIS TRUSTEESHIP SERVICES	Sec. 245	12/18/2025	attach the compilance order.	aakashilodha
				COMPANY PETITION IB	PRIVATELIMITED VS. NOBAL BUILDTECH				
	12/17/2025	0710102009652022(No.of Docs 2)	0710102009652022/15	(IBC)/143(ND)2022	PRIVATE LIMITED	IBC under Sec 7	12/18/2025	No of objection 1. Copy of vakalatnama missed.	Viv_0004
330				COMPANY PETITION	LAKSHMI VATIKA LIMITED VS. REGISTRAR OF				
	12/17/2025	0710102083442025(No.of Docs 2)	0710102083442025/1	(COMPANIES ACT)/172(ND)2025	COMPANIES	Sec. 441	12/18/2025	1. kindly attach the compliance order 2. counsel details and sign missed on index	Jsra2015
331					ANIL KUMAR OJHA VS. REVATHI S				
	12/15/2025	0710102086502025(No.of Docs 2)	0710102086502025/1	TRANSFER APPLICATION (IBC)/57(PB)2025	RAGHUNATHAN LIQUIDATOR M/S. SLO INDUSTRIES LTD	Rule16(d),NCLT Rules,2016 IBC	12/18/2025	1. incomplete file	anilojha
332	12/13/2023	07 10102000302025(No.101 B003 E)	0,10101000301013,1	CA(A) MERGER AND	INDOSTRIES ETD		12, 10, 2023	a monipote ne	umojnu
				AMALGAMATION(COMPANIES	HILTON HOTELS MANAGEMENT INDIA				
333	12/17/2025	0710102082382025(No.of Docs 2)	0710102082382025/4	ACT)/87(ND)2025	PRIVATE LIMITED	Sec. 230-232, Sec 234	12/18/2025	1. kindly attach the compliance order.	abhishek.nahta
333				COMPANY PETITION				1. three Rs. Court fee missed on vakalatnama. 2. date missed on vakalatnama 3. kindly	
	12/17/2025	0710120012642018(No.of Docs 1)	0710120012642018/67		JACOB MATHEW VS. MR A V GEORGE	Sec. 245	12/18/2025	attach the compliance order.	aakashilodha
334				COMPANY APPLICATION(COMPANIES	DELHI GYMKHANA CLUB LIMITED VS. UNION				
	12/17/2025	0710102109582024(No.of Docs 2)	0710102109582024/3	ACT)/5(PB)2025	OF INDIA	Sec. 242(4)	12/18/2025	No of objection 1. COMPLIANCE WITH ORDER DATED 13.11.2025 missed in pdf	ajayyadav
335				COMPANY PETITION IB	NEERAJ KUMAR DUBEY VS. RUDRA				
336	12/17/2025	0710102011582025(No.of Docs 1)	0710102011582025/10	(IBC)/273(ND)2025	BUILDWELL PROJECTS PRIVATE LIMITED	IBC under Sec 7	12/17/2025	1. bookmarking and index mandatory. 2. kindly attach the compliance order.	akshatgupta.ag
336				COMPANY PETITION		Sub-Section (1) Of Section		No of objection 1. Index and bookmarking missed. 2. Kindly attach compliance order.	
	12/16/2025	0710102071902025(No.of Docs 1)	0710102071902025/1		MEDHA ENERGY PRIVATE LIMITED	66.	12/17/2025	3. True copy sign missed.	pinkigupta@ndk.co.in
337									
	12/15/2025	0710102074512025(No.of Docs 2)	0710102074512025/2	INTERLOCUTORY APPLICATION (I.B.C)/4210(ND)2025	APPLE INDUSTRIES LIMITED VS. ASSISTANT COMMISSIONER TIRUPATI CGST	Section 60(5)	12/17/2025	1. kindly attach the compliance order.	akshay0124@gmail.c
338	12/13/2023	0710102074312023(NO.01 DOCS 2)	0/101020/4512025/2	COMPANY PETITION IB	NEERAJ KUMAR DUBEY VS. RUDRA	Section oo(s)	12/11/2023	1. Kindly attach the compilance order.	om
	12/17/2025	0710102011582025(No.of Docs 2)	0710102011582025/11	(IBC)/273(ND)2025	BUILDWELL PROJECTS PRIVATE LIMITED	IBC under Sec 7	12/17/2025	1. kindly attach the compliance order.	akshatgupta.ag
339				INTERLOCUTORY APPLICATION	MANOJ KUMAR ANAND VSANURADHA				
	12/15/2025	0710102087732025(No.of Docs 2)	0710102087732025/2	(I.B.C)/5286(PB)2025	MEHNDIRATTA	Section 105,112, 113	12/17/2025	twenty five Rs. Welfare ticket and three Rs. Court fee missed on vaklatanama	udi1226
340		,							
	42/47/2025	0740402074042025(4) (D 4)	0740402074042025/4	COMPANY PETITION		Sub-Section (1) Of Section	42/47/2025	1. bookmarking and index mandatory. 2. kindly attach the compliance order. 3. true	
341	12/17/2025	0710102071912025(No.of Docs 1)	0710102071912025/1	(COMPANIES ACT)/141(ND)2025	EDEN SOLAR RAJDHANI PRIVATE LIMITED	00.	12/17/2025	copy sign missed on annexures3. Sign missed on every page of PDF.	pinkigupta@ndk.co.in
				COMPANY PETITION	EDEN SOLAR ENERGY GURGAON PRIVATE	Sub-Section (1) Of Section		1. bookmarking and index mandatory. 2. kindly attach the compliance order. 3. true	
	12/17/2025	0710102071872025(No.of Docs 1)	0710102071872025/1	(COMPANIES ACT)/142(ND)2025		66.	12/17/2025	copy sign missed on annexures	pinkigupta@ndk.co.in
342	12/16/2025	0710102027112025(No.of Docs 3)	0710102027112025/7	COMPANY PETITION IB (IBC)/216(PB)2025	ICICI BANK LIMITED VS. AVANTHA HOLDINGS	IBC under Sec 7	12/17/2025	delete extra PDF. 2. kindly attach the compliance order.	Shankh Sengupta
343	12/10/2023	0,1010202,112025(10:0: 2005 5)	0,1010101,111010,			ibe under see /	12/1//2023	aracte extra 1911 at minary account the compliance oracli	Silaniai Sengapta
				INTERLOCUTORY APPLICATION	SURESH CHANDRA AGARWAL VSRAMPHAL				
344	12/16/2025	0710102042302025(No.of Docs 2)	0710102042302025/5	(I.B.C)/2518(ND)2025	BHARDWAJ R.P.	Section 60(5)	12/17/2025	Counsel details missed on index and last page of written submission	scancit
044				COMPANY PETITION	SANGEETA HIMMATRAMKA VS. WELCOME			No of objection 1. Kindly attach compliance order 2. Page no 4 and 5 not readable	
	12/12/2025	0710102093422023(No.of Docs 2)	0710102093422023/8	(COMPANIES ACT)/12(ND)2024	PROBUILD PRIVATE LIMITED	Sec. 58(3),Sec. 59	12/16/2025	(typed copy).	AKG89
345				COMPANY PETITION	VISHISHT KUMAR GOYAL VS M/S	Application under any other			
	12/24/2025	0710200401552016(No.of Docs 8)	0710200401552016/10		MAHAMAYA EXPORT PVT LTD & ORS	provisions	12/16/2025	NO of objection 1. All file upload separately	jaitegansingh
346				INTERLOCUTORY					
	12/12/2025	0710102030242025(No.of Docs 2)	0710102030242025/7	APPLICATION(IBC)(PLAN)/22(ND) 2025	RAJENDER KUMAR JAIN VS. ARJUN PURI	Sec 30	12/16/2025	No of objection 1. Kindly attach compliance order	kushalbansal
347		5. 20102030242023(NO.01 DOCS 2)	0. 2010E030E4E0E3//		TOTAL ROMAN JAM VS. ARJUN FURI	500	12/10/2025	No of objection 1. Kindly attach compliance order.	
				COMPANY PETITION	VISHISHT KUMAR GOYAL VS M/S	Application under any other			
348	12/24/2025	0710200401552016(No.of Docs 8)	0710200401552016/10	(COMPANIES ACT)/33(ND)2016	MAHAMAYA EXPORT PVT LTD & ORS	provisions	12/16/2025	NO of objection 1. All file upload separately	jaitegansingh
340				COMPANY PETITION	SANGEETA HIMMATRAMKA VS. WELCOME				
	12/12/2025	0710102093422023(No.of Docs 2)	0710102093422023/7		PROBUILD PRIVATE LIMITED	Sec. 58(3),Sec. 59	12/16/2025	No of objection 1. Kindly attach compliance order	R_S2422
349				COMPANY PETITION	VISHISHT KUMAR GOYAL VS M/S	Application under any other			
	12/24/2025	0710200401552016(No.of Docs 8)	0710200401552016/10	(COMPANIES ACT)/33(ND)2016	MAHAMAYA EXPORT PVT LTD & ORS	provisions	12/16/2025	NO of objection 1. All file upload separately	jaitegansingh
350		, , , , , , , , , , , , , , , , , , , ,	, , , , ,				, ,		
	12/15/2025	0710102097712025/N= -4 D=	0710102087712025/2	INTERLOCUTORY APPLICATION	MANOJ KUMAR ANAND VSANIL KHURANA	Section 105.112. 113	12/16/2025	twenty five Be Welfare ticket and three Be Court for mind an include	udi1226
351	12/15/2025	0710102087712025(No.of Docs 1)	0,1010200,117052/5	(I.B.C)/5288(PB)2025	MANOJ ROIVIAR ARAND VSANIE ROUKANA	Jection 103,112, 113	12/10/2025	twenty five Rs. Welfare ticket and three Rs. Court fee missed on vaklatanama	uu11440
1				INTERLOCUTORY APPLICATION					
352	12/15/2025	0710102087712025(No.of Docs 1)	0710102087712025/3	(I.B.C)/5288(PB)2025	MANOJ KUMAR ANAND VSANIL KHURANA	Section 105,112, 113	12/16/2025	1. twenty five Rs. Welfare ticket and three Rs. Court fee missed on vaklatanama	udi1226
352				INTERLOCUTORY APPLICATION		Application under any other			
	12/15/2025	0710102024282025(No.of Docs 3)	0710102024282025/5	(I.B.C)/1407(PB)2025	VIJENDER SHARMA	provisions- IBC	12/16/2025	bookmarking compulsory	Vijender2020
353				COMPANY PETITION IB	AXIS BANK LIMITED VS. B9 BEVERAGES				
354	12/12/2025	0710102103012025(No.of Docs 2)	0710102103012025/1	(IBC)/668(ND)2025	LIMITED	IBC under Sec 7	12/16/2025	No of objection 1. Index and bookmarking missed. 2. Copy of order missed.	arenesslaw
334					NAVDEEP GUPTA INTERIM RESOLUTION				
					PROFESSIONAL FOR RAKSHA SUPREME	6 - 11 - 1 - 1 - 1 - 1 - 1 - 1 - 1 - 1 -		1. OCR missed 2. Remove double pagination in PDF. 3. pagination missed on	
	12/15/2025	0710102102782025(No.of Docs 3)	0710102102782025/2	INTERLOCUTORY APPLICATION (I.B.C)/5787(ND)2025	CAMOUFLAGE PRIVATE LIMITED VS. RAKSHA SUPREME CAMOUFLAGE PRIVATE LIMITED	Section 12(A) /Regulation 30A	12/16/2025	bookmarking 4. index missed on vol 2 5. kindly upload the translate pages are 187 to 193 from Hindi to English.	KARMALAWASSOCIA TES
				IV		1		··································	1

356 12/1 357 12/1 358	/13/2025	0710102012372024(No.of Docs 2) 0710102012422024(No.of Docs 2)	0710102012372024/1	(IBC)/153(ND)2024		Section 95(1)	12/16/2025	 kindly attach the compliance order 2. sign missed on every page of PDF. 	brijesh_tamber
12/1 357 12/1 358	/13/2025			COMPANY PETITION IB	CENTRAL DANK OF INDIA LIMITER VC AND				
357 12/1 358	•		0710102012422024/1		CENTRAL BANK OF INDIA LIMITED VS. MR. JOGINDER KUMAR SEHGAL	Section 95(1)	12/16/2025	1. kindly attach the compliance order. 2. sign missed on every page of PDF.	brijesh tamber
358			,			Application under any other	, , ,	,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,	
	/13/2025	0710102001312025(No.of Docs 7)	0710102001312025/2	INTERVENTION PETITION (IBC)/4(ND)2025	PHOENIX ARC PRIVATE LIMITED VS. M/S PATNA HIGHWAY PROJECTS LIMITED	provisions- IBC,Sec 60(5),Rule 11 of NCLT, 2016	12/16/2025	1. OCR missed 2. Counsel sign and date missed on index Vol 2, vol 3, vol 4, Vol 5 and vol 6	csb1234
12/1				INTERLOCUTORY APPLICATION	MANOJ KUMAR ANAND VSSUNANDA				
359	/15/2025	0710102087722025(No.of Docs 2)	0710102087722025/2	(I.B.C)/5291(PB)2025	KHURANA	Section 105,112, 113	12/16/2025	twenty five Rs. Welfare ticket and three Rs. Court fee missed on vaklatanama	udi1226
12/:	/24/2025	0710200401552016(No.of Docs 8)	0710200401552016/10	COMPANY PETITION (COMPANIES ACT)/33(ND)2016	VISHISHT KUMAR GOYAL VS M/S MAHAMAYA EXPORT PVT LTD & ORS	Application under any other provisions	12/16/2025	NO of objection 1. All file upload separately	jaitegansingh
360		,	,	COMPANY PETITION	ANU MALHOTRA DIRECTOR VS. AIM		, , ,	,	,
	/13/2025	0710102079152025(No.of Docs 2)	0710102079152025/5	(COMPANIES ACT)/148(ND)2025		Sec. 241(1),Sec. 242(4)	12/16/2025	1. copy of vakalatanama missed in PDF.	Vinodkumar
361				COMPANY	PUNJAB NATIONAL BANK VS. BHUSHAN			No of objection 1. OCR missed in Page no 1 to 27. 2. Remove double pagination. 3. Page no 119,120,201,211,213, need translation. 4. True copy missed in vol. 6 and 7. 5.	
	/12/2025	0710102013442019(No.of Docs 8)	0710102013442019/10	APPLICATION(IBC)/254(PB)2019		Sec 60(5)		Copy of vakalatnama missed. 6. Copy of compliance order missed.	kavnair4
362	/12/2025	0710102107892022(No.of Docs 4)	0710102107892022/15		DR. PREET ANAND VS. C.P. WORLD LINES PRIVATE LIMITED	Sec. 58(3),Sec. 59	12/16/2025	No of objection 1. Bookmarking missed. 2. Index attach with format.	sksharma@nclt
363	•			COMPANY PETITION IB	CENTRAL BANK OF INDIA LIMITED VS. MRS.			•	
	/13/2025	0710102012392024(No.of Docs 2)	0710102012392024/1	(IBC)/159(ND)2024	POONAM SEHGAL (PERSONAL GUARANTOR)	Section 95(1)	12/16/2025	1. Sign missed on every page of PDF. 2. Kindly attach the compliance order.	brijesh_tamber
364				PETITION(COMPANIES	SH NARESH CHAND GUPTA AND ANR VS. VIGNESHWARA DEVELOPERS PRIVATE				
12/1 365	/15/2025	0710102104102025(No.of Docs 2)	0710102104102025/1	ACT)/30(PB)2025	LIMITED	Sec 433(e)/433(f) of CA 1956	12/15/2025	1.kindly file IA	henna15
	/11/2025	0710102021112024(No.of Docs 2)	0710102021112024/3		MR. AYYAGARI VISWANADHA SARMA RESOLUTION PROFESSIONAL OF UNIBERA DEVELOPERS PRIVATE LIMITED VSMR. MRITUNJAY KUMAR & ORS	Sec 25(j),Sec 66(1)	12/15/2025	twenty five Rs. welfare ticket and three Rs. Court fee missed on vakalatanama in PDF.	neerajctca
366				COMPANY APPLICATION(COMPANIES	SUNIL AHUJA VS. EXPRESS REALTECH PVT.			1. index missed in Vol 2 2. kindly upload the translate pages are 25, 27, 45, 90, 92 and	
367	/11/2025	0710102068212025(No.of Docs 3)	0710102068212025/2	ACT)/170(ND)2025 TRANSFER	LTD.	Sec. 244(1)	12/15/2025	112 From Hindi to English in PDF	vivek_mishra
12/1 368	/11/2025	0710102072052025(No.of Docs 2)	0710102072052025/5	APPLICATION/42(PB)2025 TRANSFER	BOBBY ANAND VS. REKHA CHAWLA	Rule16(d),NCLT Rules,2016	12/15/2025	1. bookmarking and index mandatory. 2. kindly attach the compliance order.	Shaurya7742
12/1	/11/2025	0710102072052025(No.of Docs 2)	0710102072052025/4		BOBBY ANAND VS. REKHA CHAWLA	Rule16(d),NCLT Rules,2016	12/15/2025	1. kindly attach the compliance order. 2. Bookmarking and index mandatory.	Shaurya7742
369					MRS. ELIZABETH CHAWLA VS. EARL CHAWLA				
12/1 370	/12/2025	0710102018172025(No.of Docs 2)	0710102018172025/4	EXECUTION PETITION/2(ND)2025 COMPANY PETITION IB	AND COMPANY PRIVATE LIMITED BANK OF INDIA LIMITED VS. AMAN	Sec 424 (3)	12/15/2025	kindly attach the compliance order	PLILLP
12/1 371	/11/2025	0710102038122025(No.of Docs 1)	0710102038122025/10	(IBC)/276(ND)2025	HOSPITALITY PVTLTD	IBC under Sec 7	12/15/2025	1. kindly attach the compliance order.	office@anush
					MR. ASHWINI MEHRA VS. RAJASTHAN RAJYA				
372	/12/2025	0710102006612025(No.of Docs 2)	0710102006612025/7	TRANSFER	MS RADHIKA S ICHHPUNIANI ANR WO MR	Sec 60(5)	12/15/2025	1.kindly file IA	kartikseth
12/	/11/2025	0710102042692024(No.of Docs 2)	0710102042692024/25	PETITION(COMPANIES ACT)/26(ND)2024	VINOD ANANTHRAM VS. MS SUDVIN FINVEST FAIRDEALS P LTD	Sec 433(e)/433(f) of CA 1956	12/15/2025	1. kindly attach the compliance order.	akhilsachar65
373		,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,			GAUTAM MULLICK & ORS VS. GRAND VENEZIA COMMERCIAL TOWERS PRIVATE		,,		
12/:	/11/2025	0710102045532021(No.of Docs 2)	0710102045532021/15	(IBC)/646(PB)2021	LIMITED & ANR.	IBC under Sec 7	12/15/2025	1. bookmarking mandatory. 2. copy of vakalatanama in PDF.	Sushantlawyer
374 12/1	/12/2025	0710102018132025(No.of Docs 2)	0710102018132025/4	EXECUTION PETITION/3(ND)2025	MRS. ELIZABETH CHAWLA VS. VANTAGE CONSTRUCTION PRIVATE LTD	Sec 424 (3)	12/15/2025	1. kindly attach the compliance order.	PLILLP
375				INTERLOCATORY	RAVI SHANKAR AGGARWAL VS. JAY				
	/11/2025	0710102071092023(No.of Docs 2)	0710102071092023/1			Rule 11 of NCLT	12/15/2025	1. wrong jurisdictions.	svrccs
376				INTERLOCUTORY APPLICATION	MANOJ KUMAR THAPA VSRUDRA BUILDWELL	Sections 60(5)/Regulation			
12/2	/13/2025	0710102104882025(No.of Docs 1)	0710102104882025/1	(I.B.C)/5960(ND)2025	CONSTRUCTIONS PRIVATELIMITED	17(1)		1. kindly attach the compliance order.	Ayush2Sahn!
377 12/1	/13/2025	0710102107212025(No.of Docs 1)	0710102107212025/1	(IBC)/70(PB)2025	BANK	Rule16(d),NCLT Rules,2016 IBC		 bookmarking and index mandatory. kindly attach the compliance order. date missed on Vakalatanama. 	avik2646
378 12/1	/13/2025	0710102095182025(No.of Docs 1)	0710102095182025/3	COMPANY PETITION IB	VOYAGER TRADING PARTNERS LLC VS. APOLLO GREEN ENERGY LIMITED	IBC Under Sec 9		1. copy of vakalatanama missed	info@dsnlegal
379					VEENA GUPTA VS. PURNIMA COLONISERS			no of objection 1.compliance order missing in pdf 2.need all pages sign in pdf 3.counsel	
	/15/2025	0710102025992025(No.of Docs 2)	0710102025992025/24			Sec. 241(1),Sec. 242(4)	12/15/2025	details incomplete in index	advmuskanpuri
380	/11/2025	0710102010602024(No.of Docs 2)	0710102010602024/9	COMPANY PETITION (COMPANIES ACT)/52(PB)2024	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. SUNIL JAIN & CO.	Sec. 140(5)	12/12/2025	 Bookmarking mandatory. Counsel sign and details missed on index and last page of rejoinder. Sign missed on every page of rejoinder. kindly attach the compliance order. 	sfionclt
381				COMPANY PETITION	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. ATUL K. GARG &			1. date missed on vakalatanama 2. index and bookmarking mandatory. 3. kindly attach	
382	/11/2025	0710102057032023(No.of Docs 1)	0710102057032023/15	, , , , , , , , , , , , , , , , , , , ,		Sec. 140(5)	12/12/2025	the compliance order.	sfionclt
302	/11/2025	0710102081492025(No.of Docs 2)	0710102081492025/3	INTERLOCUTORY APPLICATION (I.B.C)/4618(ND)2025	NORTHERN ARC CAPITAL LTD. VS. MR. RAM KUMAR	Section 60(5)/Rule 11	12/12/2025	 Counsel sign missed on last page of written submission. kindly attach the compliance order. 	mohana.nijhawan
	11/2023		0710102001432023/3	COMPANY				1. bookmarking mandatory. 2. OCR missed in PDF. 3. Counsel Sign and date missed on	

384				COMPANY PETITION	UNION OF INDIA THROUGH SERIOUS FRAUD			1 data missad on vakalatanama 2 index and hookmarking mandaton; 2 limble attach	
	12/11/2025	0710102013422024(No.of Docs 1)	0710102013422024/11	(COMPANY PETITION (COMPANIES ACT)/66(PB)2024	INVESTIGATION OFFICE VS. MOHAN LAL AGARWAL & CO	Sec. 140(5)	12/12/2025	 date missed on vakalatanama 2. index and bookmarking mandatory. 3. kindly attach the compliance order. 	sfionclt
385	12/11/2025	07 1010E013 1EE0E1(No.101 E003 1)	07101010101014111			300, 140(3)	12/12/2025	are compliance order	SHOHELE
				COMPANY PETITION IB	SHREE S.B.G. STEELS PRIVATE LIMITED VS.				
386	12/11/2025	0710102095452025(No.of Docs 2)	0710102095452025/2	(IBC)/590(ND)2025	SATNAM GLOBAL INFRAPROJECTS LIMITED UNION OF INDIA THROUGH SERIOUS FRAUD	IBC Under Sec 9	12/12/2025	1. Wrong file, kindly file in applications.	anishgupta.adv
				COMPANY PETITION	INVESTIGATION OFFICE VS. G.C. AGARWAL &			1. date missed on vakalatanama 2. index and bookmarking mandatory. 3. kindly attach	
	12/11/2025	0710102013342024(No.of Docs 1)	0710102013342024/2	(COMPANIES ACT)/130(PB)2024	ASSOCIATES	Sec. 140(5)	12/12/2025	the compliance order.	sfionclt
387					JAGDISH KUMAR PARULKAR VS. NIRMAL				
				INTERLOCUTORY APPLICATION	UJJWAL CREDIT CO OPERATING SOCIETY LTD				
	12/12/2025	0710102034312025(No.of Docs 1)	0710102034312025/3	(I.B.C)/1963(ND)2025	(THROUGH CEO)	Section 60(5)	12/12/2025	1.counsel details sign missing in index	D12902014
388				TRANSFER	MAD DITHIDALLYISHMU CODAL SHAHILIYS				
	12/11/2025	0710102085682025(No.of Docs 2)	0710102085682025/3	TRANSFER APPLICATION/54(PB)2025	MR RITURAJ VISHNU GOPAL SHAHU VS. OMSATYAM BUILDCONS PRIVATE LIMITED	Rule16(d),NCLT Rules,2016	12/12/2025	1. bookmarking and index mandatory. 2. kindly attach the compliance order.	Rudra1997
389	12/11/2020	0,1010E0050E0E5(No.io, Botts E)	0710102003002023/3	COMPANY		maiczo(ajjinezi maics,zozo	12/12/2023	and make managery at analy accounting compilative order	nuaru 2557
				APPLICATION(COMPANIES	BEER SINGH VS. UNION OF INDIA THROUGH			1. bookmarking mandatory. 2. Counsel sign and details are missed on index 3. kindly	
390	12/11/2025	0710102017912023(No.of Docs 1)	0710102017912023/2	ACT)/68(PB)2023	REGIONAL DIRECTOR (NORTHERN REGION) NAND KISHORE AGGARWAL VS. MICROTEK	Rule 11 of NCLT	12/12/2025	attach the compliance order.	Naren01
000				TRANSFER	INTERNATIONAL PVT. LTD. REPRESENTED				
	12/11/2025	0710102084102025(No.of Docs 2)	0710102084102025/5	APPLICATION/50(PB)2025	THROUGH ITS CHAIRMAN	Rule16(d),NCLT Rules,2016	12/12/2025	1. kindly attach the compliance order.	kushal82
391				INTERLOCUTORY APPLICATION		Section 25(2)(j),			
	12/12/2025	0710102073252025(No.of Docs 2)	0710102073252025/15	(I.B.C)/4211(ND)2025		43,45,47,50,60(5),66/Regulat ion 35A	12/12/2025	1. OCR missed	D12902014
392				COMPANY			, ,		
	12/11/2027	0710102005042024(2) - / 2 1	0710102005042024/2	APPLICATION(COMPANIES		Rule 11 of NCLT,Any other	12/12/202-	A bankmadian and taday areadatan. A life if the state is a second of	-f:lk
393	12/11/2025	0710102095942024(No.of Docs 2)	0710102095942024/3	ACT)/285(PB)2024	PRATIBHA KAILASH	provision - Govt body	12/12/2025	1. bookmarking and index mandatory. 2. kindly attach the compliance order.	sfionclt
333					BEACON TRUSTEESHIP LIMITED VS. SIMPLEX			no of objection 1.bookmarking mandatory 2.proof of service required in pdf 3.notary	
				COMPANY PETITION IB	OIL AND GAS CONSULTANCY PRIVATE			missing in affidavit 4.compliance order missing in pdf 5.vakalatanama copy missing in	
394	12/11/2025	0710102039992025(No.of Docs 2)	0710102039992025/3	(IBC)/379(ND)2025 INTERLOCATORY	LIMITED	IBC under Sec 7	12/12/2025	pdf 6.need every pages sign in pdf 7.need all pages ocr in pdf	SRIKAR2025
J 74				APPLICATION(COMPANIES	RAVI SHANKAR AGGARWAL VS. JAY				
	12/11/2025	0710102071092023(No.of Docs 1)	0710102071092023/2	ACT)/304(ND)2023	COMPLEX PRIVATE LTD	Rule 11 of NCLT	12/12/2025	1. wrong Jurisdictions.	svrccs
395				COMPANY	48. SH. RANA RAJESH KUMAR GANGAHAR				
				APPLICATION(COMPANIES	DIRECTOR VS. UNION OF INDIA THROUGH				
	12/11/2025	0710102006502023(No.of Docs 1)	0710102006502023/2	ACT)/20(PB)2023		Rule 11 of NCLT	12/12/2025	1. bookmarking mandatory. 2. kindly attach the compliance order.	Naren01
396									
	12/18/2025	0710102052202024(No.of Docs 2)	0710102052202024/3	INTERLOCUTORY APPLICATION (I.B.C)/3468(ND)2024	DEEPA GUPTA VS. MRS. POONAM SEHGAL (PERSONAL GUARANTOR)	Application under any other provisions- IBC	12/11/2025	& mp; amp; quot; No of objection 1. kindly attach the compliance order. 2. Bookmarking mandatory & mp; quot;	adv.gupta.ravinder
397	12/10/2023	0710102032202024(NO.01 DOCS 2)	0710102032202024/3		MR. VIKRAM KUMAR RESOLUTION	provisions- IDC	12/11/2023	bookina king manuatory kamp, amp, quot,	auv.gupta.ravinuer
				CONTEMPT PETITION	PROFESSIONAL FOR DR. JAIN VIDEO ON				
398	12/18/2025	0710102087152025(No.of Docs 2)	0710102087152025/2	(IBC)/42(ND)2025	WHEELS LTD. VS. ANKUR JAIN MR. VIKRAM KUMAR RESOLUTION	Rule 11 of NCLT, 2016	12/11/2025	No of objection 1. Copy of vakalatnama missed in pdf 2. Compliance order missed	pra24742018
398				CONTEMPT PETITION	PROFESSIONAL FOR DR. JAIN VIDEO ON				
	12/18/2025	0710102087152025(No.of Docs 2)	0710102087152025/2	(IBC)/42(ND)2025	WHEELS LTD. VS. ANKUR JAIN	Rule 11 of NCLT, 2016	12/11/2025	No of objection 1. Copy of vakalatnama missed in pdf 2. Compliance order missed	pra24742018
399					MR. VIKRAM KUMAR RESOLUTION				
	12/18/2025	0710102087152025(No.of Docs 2)	0710102087152025/2	CONTEMPT PETITION (IBC)/42(ND)2025	PROFESSIONAL FOR DR. JAIN VIDEO ON WHEELS LTD. VS. ANKUR JAIN	Rule 11 of NCLT, 2016	12/11/2025	No of objection 1. Copy of vakalatnama missed in pdf 2. Compliance order missed	pra24742018
400	12/10/2023	0710102007132023(NO.01 DOCS 2)	0/1010200/132023/2	(150)/42(145)2023	MR. VIKRAM KUMAR RESOLUTION	Rule 11 01 NCL1, 2010	12/11/2023	NO OF Objection 1. Copy of Vakalatilania inissed in pur 2. Compilance order inissed	pra24742010
				CONTEMPT PETITION	PROFESSIONAL FOR DR. JAIN VIDEO ON				
401	12/18/2025	0710102087152025(No.of Docs 2)	0710102087152025/2	(IBC)/42(ND)2025	WHEELS LTD. VS. ANKUR JAIN MR. VIKRAM KUMAR RESOLUTION	Rule 11 of NCLT, 2016	12/11/2025	No of objection 1. Copy of vakalatnama missed in pdf 2. Compliance order missed	pra24742018
401				CONTEMPT PETITION	PROFESSIONAL FOR DR. JAIN VIDEO ON				
	12/18/2025	0710102087152025(No.of Docs 2)	0710102087152025/2	(IBC)/42(ND)2025		Rule 11 of NCLT, 2016	12/11/2025	No of objection 1. Copy of vakalatnama missed in pdf 2. Compliance order missed	pra24742018
402				CONTENANT DETITION	MR. VIKRAM KUMAR RESOLUTION				
	12/18/2025	0710102087152025(No.of Docs 2)	0710102087152025/2	CONTEMPT PETITION (IBC)/42(ND)2025	PROFESSIONAL FOR DR. JAIN VIDEO ON WHEELS LTD. VS. ANKUR JAIN	Rule 11 of NCLT, 2016	12/11/2025	No of objection 1. Copy of vakalatnama missed in pdf 2. Compliance order missed	pra24742018
403	,_0,2025				MR. VIKRAM KUMAR RESOLUTION		,,		F 17 1E020
				CONTEMPT PETITION	PROFESSIONAL FOR DR. JAIN VIDEO ON				
404	12/18/2025	0710102087152025(No.of Docs 2)	0710102087152025/2	(IBC)/42(ND)2025	WHEELS LTD. VS. ANKUR JAIN MR. VIKRAM KUMAR RESOLUTION	Rule 11 of NCLT, 2016	12/11/2025	No of objection 1. Copy of vakalatnama missed in pdf 2. Compliance order missed	pra24742018
70-7				CONTEMPT PETITION	PROFESSIONAL FOR DR. JAIN VIDEO ON				
	12/18/2025	0710102087152025(No.of Docs 2)	0710102087152025/2	(IBC)/42(ND)2025	WHEELS LTD. VS. ANKUR JAIN	Rule 11 of NCLT, 2016	12/11/2025	No of objection 1. Copy of vakalatnama missed in pdf 2. Compliance order missed	pra24742018
405				CONTEMPT DETITION	MR. VIKRAM KUMAR RESOLUTION				
	12/18/2025	0710102087152025(No.of Docs 2)	0710102087152025/2	CONTEMPT PETITION (IBC)/42(ND)2025	PROFESSIONAL FOR DR. JAIN VIDEO ON WHEELS LTD. VS. ANKUR JAIN	Rule 11 of NCLT, 2016	12/11/2025	No of objection 1. Copy of vakalatnama missed in pdf 2. Compliance order missed	pra24742018
406	, -0, 2020			COMPANY		01 11021, 2020	,,		F 17 1E020
				APPLICATION(COMPANIES	MRS. ANURADHA KUSHWAHA VS. MR. VIVEK	L		No of objection 1. Sign missed in reply. 2. Page no 27 need translation 3. True copy sign	1
407	12/9/2025	0710102092332025(No.of Docs 2)	0710102092332025/1	ACT)/249(ND)2025	KUSHWAHA	Rule 11 of NCLT	12/11/2025	missed in annexure 4. copy of vakalatnama missed 5. Copy of order missed	navodaya
707				COMPANY APPEAL(COMPANIES	SAN SHARE SHOPPE PRIVATE LIMITED VS.				
	12/10/2025	0710102081642025(No.of Docs 1)	0710102081642025/2	ACT)/125(ND)2025	REGISTRAR OF COMPANIES	Sec 252 (3)	12/11/2025	1. kindly attach the compliance order.	csindia1992
408					SERIOUS FRAUD INVESTIGATION OFFICE ON				
				COMPANY PETITION	BEHALF OF UNION OF INDIA VS. BHUSHAN				
	12/10/2025	0710102032642023(No.of Docs 2)	0710102032642023/99	(COMPANIES ACT)/105(ND)2023		Sec 241 (2)	12/11/2025	No of objection 1. Kindly attach compliance order.	sfionclt
409				CP(AA) MERGER AND		S			
	12/18/2025	0710102009812024(No.of Docs 3)	0710102009812024/10	AMALGAMATION(COMPANIES ACT)/30(ND)2024		Sec. 230-232 - Second Motion	12/11/2025	No of objection 1. Order dated 3rd November 2025 missed in pdf as per mentioned in index	ashishmiddha@rocke tm
410	, -0, 2023	5. 10102003012024(110.01 D0C5 3)	J. 10102003012024/10	CP(AA) MERGER AND	CHARLE THE LINE OF THE PARTY OF		/11/2023	men en e	
	1			AMALGAMATION(COMPANIES		Sec. 230-232 - Second		No of objection 1. Order dated 3rd November 2025 missed in pdf as per mentioned in	ashishmiddha@rocke
	12/18/2025	0710102009812024(No.of Docs 3)	0710102009812024/10	ACT)/30(ND)2024	AAREY FRUITS PRIVATE LIMITED	Motion	12/11/2025	index.	tm

411	12/18/2025	0710102009812024(No.of Docs 3)	0710102009812024/10	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/30(ND)2024	AAREY FRUITS PRIVATE LIMITED	Sec. 230-232 - Second Motion	12/11/2025	No of objection 1. Order dated 3rd November 2025 missed in pdf as per mentioned in index.	ashishmiddha@rocke tm
412	12/18/2025	0710102009812024(No.of Docs 3)	0710102009812024/10	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/30(ND)2024	AAREY FRUITS PRIVATE LIMITED	Sec. 230-232 - Second Motion	12/11/2025	No of objection 1. Order dated 3rd November 2025 missed in pdf as per mentioned in index.	ashishmiddha@rocke tm
413	12/10/2025	0710102095032025(No.of Docs 2)	0710102095032025/1	INTERLOCUTORY APPLICATION (I.B.C)/5460(ND)2025	ASHISH SHRIVASTAVA VS. MR. NAVNEET KUMAR GUPTA	Section 60(5)	12/11/2025	1. bookmarking and index mandatory. 2. kindly attach the compliance order.	UmeshChauhan4
414	12/10/2025	0710102102262025(No.of Docs 2)	0710102102262025/1	COMPANY PETITION (COMPANIES ACT)/209(ND)2025	MR PRADEEP KUMAR JAIN VS. NEO HY- LAMINATES PRIVATE LIMITED	Sec. 241(1)	12/11/2025	1.compliance order missing in pdf 2.vakalatanama copy missing in pdf 3.affidavit missing in pdf 4.proof of service missing in pdf	gautam@klfindia.co m
415 416	12/10/2025	0710102013322024(No.of Docs 2)	0710102013322024/1	COMPANY PETITION IB (IBC)/85(ND)2024	INDIAN BANK VS. RAKESH KUMAR BANSAL APPU GHAR SECURITIES AND SOLUTIONS	Section 95(1)	12/11/2025	No of objection 1. Kindly attach compliance order	D621981
417	12/10/2025	0710102067542025(No.of Docs 1)	0710102067542025/2	COMPANY APPEAL(COMPANIES ACT)/116(ND)2025	PRIVATE LIMITED VS. REGISTRAR OF COMPANIES UNION OF INDIA THROUGH SERIOUS FRAUD	Sec 252 (3)	12/11/2025	kindly attach the compliance order. no of objection 1.need every pages sign and true copy in annexure 2.compliance order	csindia1992
	12/10/2025	0710102064152025(No.of Docs 3)	0710102064152025/12	COMPANY PETITION (COMPANIES ACT)/128(PB)2025	INVESTIGATION OFFICE (SFIO) VS. WENS	Sec 241 (2),Any other provision - Govt body		missing in pdf 4.vakalatanama copy missing in pdf 5.some pages hind in pdf 6.pagination missing in bookmarking	adv.rahuldev11
418				COMPANY PETITION	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE (SFIO) VS. WENS	Sec 241 (2),Any other		no of objection 1.need every pages sign and true copy in annexure 2.compliance order missing in pdf 3.double pagination wrong in pdf 4.court fee 1rs missing in pdf 5.some	
419	12/10/2025	0710102064152025(No.of Docs 4)	0710102064152025/13	(COMPANIES ACT)/128(PB)2025 COMPANY PETITION	INDUSTRIES PRIVATE LIMITED UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE (SFIO) VS. WENS	provision - Govt body Sec 241 (2),Any other	12/11/2025	pages hind in pdf 6.pagination missing in bookmarking 1.no of objection 1.compliance order missing in pdf 2.need all sign in pdf 3.court fee	adv.rahuldev11
420	12/10/2025	0710102064152025(No.of Docs 4)	0710102064152025/14	(COMPANIES ACT)/128(PB)2025		provision - Govt body	12/11/2025	1rs missing in pdf	adv.rahuldev11
421	12/11/2025	0710102064152025(No.of Docs 6)	0710102064152025/17	(COMPANIES ACT)/128(PB)2025	INDUSTRIES PRIVATE LIMITED UNION OF INDIA THROUGH SERIOUS FRAUD	Sec 241 (2),Any other provision - Govt body	12/11/2025	no of objection 1.compliance order missing in pdf 2.double pagination wrong in pdf 3.kindly attached index all volume 4.need all sign in pdf	VPASAYAT
422	12/11/2025	0710102064152025(No.of Docs 6)	0710102064152025/16	COMPANY PETITION (COMPANIES ACT)/128(PB)2025	INVESTIGATION OFFICE (SFIO) VS. WENS INDUSTRIES PRIVATE LIMITED	Sec 241 (2),Any other provision - Govt body	12/11/2025	no of objection 1.compliance order missing in pdf 2.double pagination wrong in pdf 3.kindly attached index all volume 4.need all sign in pdf	VPASAYAT
	12/11/2025	0710102064152025(No.of Docs 3)	0710102064152025/18	COMPANY PETITION (COMPANIES ACT)/128(PB)2025	INDUSTRIES PRIVATE LIMITED	Sec 241 (2),Any other provision - Govt body		no of objection 1.need every pages sign and true copy in annexure 2.compliance order missing in pdf 3.double pagination wrong in pdf 4.vakalatanama copy missing in pdf 5.some pages hind all pdf 6.pagination missing in bookmarking	alphaconsultants.225
423	12/10/2025	0710102064152025(No.of Docs 2)	0710102064152025/10	COMPANY PETITION (COMPANIES ACT)/128(PB)2025	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE (SFIO) VS. WENS INDUSTRIES PRIVATE LIMITED	Sec 241 (2),Any other provision - Govt body	12/11/2025	1.no of objection 1.compliance order missing in pdf 2.vakalatanama copy missing in pdf 3.need all pages sign in pdf 4.need all pages ocr in pdf	achintgyani
424	12/18/2025	0710102052192024(No.of Docs 2)	0710102052192024/4	INTERLOCUTORY APPLICATION (I.B.C)/3470(ND)2024	DEEPA GUPTA VSMR. SANDEEP SEHGAL (PERSONAL GUARANTOR)	Application under any other provisions- IBC		No of objection 1. kindly attach the compliance order. 2. Bookmarking mandatory	adv.gupta.ravinder
425	12/18/2025	0710102052192024(No.of Docs 2)	0710102052192024/4	INTERLOCUTORY APPLICATION (I.B.C)/3470(ND)2024	DEEPA GUPTA VSMR. SANDEEP SEHGAL (PERSONAL GUARANTOR)	Application under any other provisions- IBC	12/11/2025	No of objection 1. kindly attach the compliance order. 2. Bookmarking mandatory	adv.gupta.ravinder
426	12/18/2025	0710102052192024(No.of Docs 2)	0710102052192024/4	INTERLOCUTORY APPLICATION (I.B.C)/3470(ND)2024	DEEPA GUPTA VSMR. SANDEEP SEHGAL (PERSONAL GUARANTOR)	Application under any other provisions- IBC	12/11/2025	No of objection 1. kindly attach the compliance order. 2. Bookmarking mandatory	adv.gupta.ravinder
427	12/18/2025	0710102052192024(No.of Docs 2)	0710102052192024/4	INTERLOCUTORY APPLICATION (I.B.C)/3470(ND)2024	DEEPA GUPTA VSMR. SANDEEP SEHGAL (PERSONAL GUARANTOR)	Application under any other provisions- IBC	12/11/2025	No of objection 1. kindly attach the compliance order. 2. Bookmarking mandatory	adv.gupta.ravinder
428	12/18/2025	0710102052182024(No.of Docs 2)	0710102052182024/4	INTERLOCUTORY APPLICATION (I.B.C)/3466(ND)2024	DEEPA GUPTA VS. MR. JOGINDER KUMAR SEHGAL	Application under any other provisions- IBC	12/11/2025	No of objection 1. kindly attach the compliance order. 2. Bookmarking mandatory	adv.gupta.ravinder
429	12/18/2025	0710102052182024(No.of Docs 2)	0710102052182024/4	INTERLOCUTORY APPLICATION (I.B.C)/3466(ND)2024	DEEPA GUPTA VS. MR. JOGINDER KUMAR SEHGAL	Application under any other provisions- IBC	12/11/2025	No of objection 1. kindly attach the compliance order. 2. Bookmarking mandatory	adv.gupta.ravinder
430	12/18/2025	0710102052182024(No.of Docs 2)	0710102052182024/4	INTERLOCUTORY APPLICATION (I.B.C)/3466(ND)2024	DEEPA GUPTA VS. MR. JOGINDER KUMAR SEHGAL	Application under any other provisions- IBC	12/11/2025	No of objection 1. kindly attach the compliance order. 2. Bookmarking mandatory	adv.gupta.ravinder
431	12/18/2025	0710102052182024(No.of Docs 2)	0710102052182024/4	INTERLOCUTORY APPLICATION (I.B.C)/3466(ND)2024	DEEPA GUPTA VS. MR. JOGINDER KUMAR SEHGAL	Application under any other provisions- IBC	12/11/2025	No of objection 1. kindly attach the compliance order. 2. Bookmarking mandatory	adv.gupta.ravinder
432	12/18/2025	0710102052202024(No.of Docs 2)	0710102052202024/3	INTERLOCUTORY APPLICATION (I.B.C)/3468(ND)2024	DEEPA GUPTA VS. MRS. POONAM SEHGAL (PERSONAL GUARANTOR)	Application under any other provisions- IBC	12/11/2025	& Dearp; Amp; Quot; No of objection 1. kindly attach the compliance order. 2. Bookmarking mandatory & Dearp; amp; Quot;	adv.gupta.ravinder
433	12/18/2025	0710102052202024(No.of Docs 2)	0710102052202024/3	INTERLOCUTORY APPLICATION (I.B.C)/3468(ND)2024	DEEPA GUPTA VS. MRS. POONAM SEHGAL (PERSONAL GUARANTOR)	Application under any other provisions- IBC	12/11/2025	& mp; amp; quot; No of objection 1. kindly attach the compliance order. 2. Bookmarking mandatory & amp; quot;	adv.gupta.ravinder
434	12/18/2025	0710102052202024(No.of Docs 2)	0710102052202024/3	INTERLOCUTORY APPLICATION (I.B.C)/3468(ND)2024	DEEPA GUPTA VS. MRS. POONAM SEHGAL (PERSONAL GUARANTOR)	Application under any other provisions- IBC	12/11/2025	"No of objection 1. kindly attach the compliance order. 2. Bookmarking mandatory"	adv.gupta.ravinder
435	12/18/2025	0710102052212024(No.of Docs 2)	0710102052212024/3	INTERLOCUTORY APPLICATION (I.B.C)/3472(ND)2024	DEEPA GUPTA VSMRS. JANAK SEHGAL	Application under any other provisions- IBC		& mp; amp; quot; No of objection 1. kindly attach the compliance order. 2. Bookmarking mandatory & amp; quot;	adv.gupta.ravinder
436	12/18/2025	0710102052212024(No.of Docs 2)	0710102052212024/3	INTERLOCUTORY APPLICATION (I.B.C)/3472(ND)2024	DEEPA GUPTA VSMRS. JANAK SEHGAL	Application under any other provisions- IBC		& mp;amp;quot;No of objection 1. kindly attach the compliance order. 2. Bookmarking mandatory& mp;quot;	adv.gupta.ravinder
437	12/18/2025	0710102052212024(No.of Docs 2)	0710102052212024/3	INTERLOCUTORY APPLICATION (I.B.C)/3472(ND)2024	DEEPA GUPTA VSMRS. JANAK SEHGAL	Application under any other provisions- IBC		& mp; amp; quot; No of objection 1. kindly attach the compliance order. 2. Bookmarking mandatory & amp; amp; quot;	adv.gupta.ravinder
438	12/18/2025	0710102052212024(No.of Docs 2)	0710102052212024/3	INTERLOCUTORY APPLICATION (I.B.C)/3472(ND)2024	DEEPA GUPTA VSMRS. JANAK SEHGAL	Application under any other provisions- IBC		& mp; amp; quot; No of objection 1. kindly attach the compliance order. 2. Bookmarking mandatory & amp; quot;	adv.gupta.ravinder

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	2/10/2025	0710102064152025(No.of Docs 1)	0710102064152025/15		UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE (SFIO) VS. WENS INDUSTRIES PRIVATE LIMITED UNION OF INDIA THROUGH SERIOUS FRAUD	Sec 241 (2),Any other provision - Govt body	12/11/2025	no of objection 1.bookmarking mandatory 2.index missing in pdf 3.court fee 1rs missing in vakalatanama	adv.rahuldev11
441	2/10/2025	0710102064152025(No.of Docs 2)	0710102064152025/6	COMPANY PETITION	INVESTIGATION OFFICE (SFIO) VS. WENS	Sec 241 (2),Any other provision - Govt body	12/11/2025	no of objection 1.compliance order missing in pdf 2.double pagination wrong in pdf 3.put on tickets blank side in vakalatanama	harshitratra
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443	2/10/2025	0710102064152025(No.of Docs 1)	0710102064152025/7	(COMPANIES ACT)/128(PB)2025		provision - Govt body	12/11/2025	1.incomplete file	harshitratra
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444	2/9/2025	0710102054952025(No.of Docs 2)	0710102054952025/3	COMPANY PETITION IB	ENVIROCARE ENGINEERING SERVICES PRIVATE LIMITED VS. AGRO NEXT VENTURES LLP	IBC under Sec 7	12/11/2025	1. three Rs. court fee missed on vaklatanama	9810989910
445	2/3/2023	0/10102034532025(NO.01 DOCS 2)	0/10102034532023/3		ENVIROCARE ENGINEERING SERVICES PRIVATE LIMITED VS. AGRO NEXT VENTURES	ibc under sec /	12/11/2023	1. tillee ks. Court lee missed on vakidamina	3610363310
446	2/9/2025	0710102054952025(No.of Docs 2)	0710102054952025/3	(IBC)/384(ND)2025		IBC under Sec 7	12/11/2025	1. three Rs. court fee missed on vaklatanama	9810989910
1	2/9/2025	0710102054952025(No.of Docs 2)	0710102054952025/3	COMPANY PETITION IB (IBC)/384(ND)2025	PRIVATE LIMITED VS. AGRO NEXT VENTURES LLP	IBC under Sec 7	12/11/2025	1. three Rs. court fee missed on vaklatanama	9810989910
447	2/10/2025	0710102045052021(No.of Docs 3)	0710102045052021/10		INDIAN OIL CORPORATION LIMITED VSPUNJ LLOYD LIMITED	Sec 60(5)	12/11/2025	no of objection 1.compliance order missing in pdf 2.vakalatanama copy missing in pdf 3.party name mismatch according online portal in pdf also	Abbiene Deservate
448	2/10/2025	0/10102045052021(NO.01 DOCS 5)	0710102045052021/10	(I.B.C)/3027(PB)2021 COMPANY PETITION	BWI AUTOMOTIVE TECHNOLOGIES PRIVATE	Sec 60(5)	12/11/2025	3-party name mismatch according online portal in pur also	Abhirup Dasgupta
449	2/10/2025	0710102023112021(No.of Docs 2)	0710102023112021/10	(COMPANIES ACT)/85(ND)2021	LIMITED GENIUS TOWNSHIPS PRIVATE LIMITED VS.	Sec. 271-273	12/11/2025	No of objection 1. Index and bookmarking missed 2. Kindly attach compliance order.	Laws.lance
	2/10/2025	0710102012602025(No.of Docs 2)	0710102012602025/7			IBC under Sec 7	12/11/2025	No of objection 1. Kindly attach compliance order 2. Copy of vakalatnama missed.	Gsaroralawchambers
12	2/18/2025	0710102159562019(No.of Docs 2)	0710102159562019/12	COMPANY APPLICATION(IBC)/1625(ND)2019	AKHILESH KUMAR GUPTA VS. GOPAL KALRA	Sec 66(1)		No of objection 1. Remove extra pdf 2. Welfare ticket and court fees paste on blank space in vakalatnama.	rklawchambers
451				COMPANY				No of objection 1. Remove extra pdf 2. Welfare ticket and court fees paste on blank	
452	2/18/2025	0710102159562019(No.of Docs 2)	0710102159562019/12	APPLICATION(IBC)/1625(ND)2019	AKHILESH KUMAR GUPTA VS. GOPAL KALRA	Sec 66(1)	12/11/2025	space in vakalatnama. No of objection 1. Remove extra pdf 2. Welfare ticket and court fees paste on blank	rklawchambers
453	2/18/2025	0710102159562019(No.of Docs 2)	0710102159562019/12	APPLICATION(IBC)/1625(ND)2019	AKHILESH KUMAR GUPTA VS. GOPAL KALRA	Sec 66(1)	12/11/2025	space in vakalatnama.	rklawchambers
12	2/18/2025	0710102159562019(No.of Docs 2)	0710102159562019/12	COMPANY APPLICATION(IBC)/1625(ND)2019	AKHILESH KUMAR GUPTA VS. GOPAL KALRA	Sec 66(1)		No of objection 1. Remove extra pdf 2. Welfare ticket and court fees paste on blank space in vakalatnama.	rklawchambers
454				COMPANY PETITION		Sec. 59,Sec. 241(1),Sec. 242(4),Section 447,Section			
455	2/9/2025	0710102077702025(No.of Docs 1)	0710102077702025/1	(COMPANIES ACT)/149(ND)2025	NEW OKHLA INDUSTRIAL DEVELOPMENT	448	12/10/2025	No of objection 1. Index mandatory 2. Kindly attach compliance order.	alphaconsultants.225
456	2/12/2025	0710102024452023(No.of Docs 1)	0710102024452023/6			Sec 60(5)	12/10/2025	No of objection 1. Compliance order passed by NCLT required in pdf.	astitwa_09
	2/5/2025	0710102025902024(No.of Docs 2)	0710102025902024/44		DRAGER MEDICAL GMBH VS. ION BIO MED I CARE PVT LTD	Sec 433(e)/433(f) of CA 1956	12/10/2025	1.compliance order missing in pdf	pk134167@gmail.co m
457 12	2/9/2025	0710102103372025(No.of Docs 1)	0710102103372025/1	(IBC)/65(PB)2025	DAMODAR VALLEY CORPORATION	Rule16(d),NCLT Rules,2016 IBC		No of objection 1. Index and bookmarking missed. 2. welfare ticket 25rs missed in vakalatnama.	PRASUN MUKHERJEE
	2/9/2025	0710102103372025(No.of Docs 1)	0710102103372025/2	(IBC)/65(PB)2025	DAMODAR VALLEY CORPORATION	Rule16(d),NCLT Rules,2016 IBC	12/10/2025	No of objection 1. Index mandatory 2. Kindly attach compliance order.	PRASUN MUKHERJEE
	2/5/2025	0710102053182025(No.of Docs 2)	0710102053182025/6	(IBC)/357(ND)2025	SKM STEELS LIMITED VS. NUBERG ENGINEERING LIMITED	IBC Under Sec 9	12/10/2025	1.compliance order missing in pdf	advanang
460	2/9/2025	0710102103372025(No.of Docs 3)	0710102103372025/3	TRANSFER APPLICATION (IBC)/65(PB)2025		Rule16(d),NCLT Rules,2016	12/10/2025	No of objection 1. Index Bookmarking missed 2. Pagination missed in pdf 3. Remove extra pdf 4. Kindly attach compliance order 5. Counsel details and sign missed in pdf.	PRASUN MUKHERJEE
461	-, -, -, -, -,				NEW OKHLA INDUSTRIAL DEVELOPMENT		-2, 20, 2023	The state of the s	
462	2/12/2025	0710102024452023(No.of Docs 1)	0710102024452023/6			Sec 60(5)	12/10/2025	No of objection 1. Compliance order passed by NCLT required in pdf.	astitwa_09
	2/12/2025	0710102024452023(No.of Docs 1)	0710102024452023/6	(I.B.C)/1484(ND)2023		Sec 60(5)	12/10/2025	No of objection 1. Compliance order passed by NCLT required in pdf.	astitwa_09
	2/8/2025	0710102079372024(No.of Docs 2)	0710102079372024/6	COMPANY PETITION IB (IBC)/654(ND)2024 CP(AA) MERGER AND	LARK NON FERROUS METALS LIMITED VS. TDT COPPER LIMITED	IBC Under Sec 9	12/10/2025	1. kindly attach the compliance order.	advsumeetkapoor
464	2/5/2025	0710102092212025(No.of Docs 2)	0710102092212025/1	AMALGAMATION(COMPANIES		Sec. 230-232 - Second Motion	12/10/2025	1.incomplet file or compliance order needed	upinder_singh
465	L, 5, 2023	V. 2020202222023(110.01 D0C3 Z)	V. 20202032212023j 1	COMPANY PETITION IB	VEDANTA ELECTRICALS PRIVATE LIMITED VS.	mouon.	10/10/2023	amounts in a comprising order needed	
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466			0710102006672022/5	(IBC)/579(ND)2023	METALROD PRIVATE LIMITED	IBC under Sec 7	12/10/2025	1. bookmarking mandatory.	agslegal
466	2/9/2025	0710102006672022(No.of Docs 2)	0,101020000,2022,3		NEW OWN A INDUSTRIAL DELICION				
466 12 467	2/9/2025 2/12/2025	0710102006672022(No.of Docs 2)	0710102024452023/6		NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY VS. SHIV NANDAN SHARMA	Sec 60(5)	12/10/2025	No of objection 1. Compliance order passed by NCLT required in pdf.	astitwa_09

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469					WINSTROL PETRO CHEMICALS PVT LTD VS.				
				COMPANY PETITION IB	SH. VIVEK BHATI ,WINSTROL PETRO				
	12/15/2025	0710102048512024(No.of Docs 2)	0710102048512024/5	(IBC)/621(ND)2024	CHEMICALS PVT LTD VS. SH. VIVEK BHATI	IBC Under Sec 9	12/9/2025	No of objection 1. Please file the Application as fresh IA not as additional document.	RR LEGAL PARTNERS
470				INTERLOCATORY					
				APPLICATION(COMPANIES	SANJEEV DHINGRA VS. DHINGRA PROPERTIES			1. kindly upload translate the page no 67 Hindi to English. 2. kindly attach the	
471	12/8/2025	0710102013172024(No.of Docs 2)	0710102013172024/8	ACT)/68(ND)2024	PRIVATE LIMITED	Sec. 242(4)	12/9/2025	compliance order	ashwarya.sinha1984
471					WINSTROL PETRO CHEMICALS PVT LTD VS.				
				COMPANY PETITION IB	SH. VIVEK BHATI ,WINSTROL PETRO				
	12/15/2025	0710102048512024(No.of Docs 2)	0710102048512024/5	(IBC)/621(ND)2024	CHEMICALS PVT LTD VS. SH. VIVEK BHATI	IBC Under Sec 9	12/9/2025	No of objection 1. Please file the Application as fresh IA not as additional document.	RR LEGAL PARTNERS
				INTERLOCUTORY APPLICATION				1. three Rs. Court fee missed on vakalatnama. 2. kindly attach the compliance order. 3.	
	12/8/2025	0710102021602025(No.of Docs 1)	0710102021602025/4	(I.B.C)/1290(ND)2025	GAURAV KATIYAR VS. HDFC BANK LIMITED	Sec 60(5)	12/9/2025	Index and bookmarking mandatory.	Anandsharma
					WINSTROL PETRO CHEMICALS PVT LTD VS.				
				COMPANY PETITION IB	SH. VIVEK BHATI ,WINSTROL PETRO				
	12/15/2025	0710102048512024(No.of Docs 2)	0710102048512024/5	(IBC)/621(ND)2024	CHEMICALS PVT LTD VS. SH. VIVEK BHATI	IBC Under Sec 9	12/9/2025	No of objection 1. Please file the Application as fresh IA not as additional document.	RR LEGAL PARTNERS
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472	12/15/2025	0710102048512024(No.of Docs 2)	0710102048512024/5	(IBC)/621(ND)2024 CP(AA) MERGER AND	CHEMICALS PVT LTD VS. SH. VIVEK BHATI	IBC Under Sec 9	12/9/2025	No of objection 1. Please file the Application as fresh IA not as additional document.	RR LEGAL PARTNERS
				AMALGAMATION(COMPANIES		Sec. 230-232 - Second			
473	12/5/2025	0710102074792024(No.of Docs 4)	0710102074792024/28	ACT)/77(ND)2024	COSMIC SOFTECH PRIVATE LIMITED	Motion	12/8/2025	no of objection 1.compliance order missing in pdf 2.double pagination wrong in pdf	vishalganda
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				PETITION(COMPANIES	AIDEM VENTURES PVT LTD VS. B A G				
	12/8/2025	0710102100812023(No.of Docs 4)	0710102100812023/14	ACT)/39(PB)2023	GLAMOUR LTD	Sec 433(e)/433(f) of CA 1956	12/8/2025	1.all document file separately	NCLTefilingSSK
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474	12/8/2025	0710102100832023(No.of Docs 4)	0710102100832023/15	ACT)/40(PB)2023	INFOTAINMENT PVT LTD	Sec 433(e)/433(f) of CA 1956	12/9/2025	1.all document file separately	NCLTefilingSSK
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475	12/5/2025	0710102015362024(No.of Docs 2)	0710102015362024/3	(I.B.C)/1037(ND)2024	INFRASTRUCTURE LTD	Sec 60(5)	12/8/2025	in annexure in pdf 3.vakalatanama copy missing in pdf	ankurkashyap9899
				TRANSFER APPLICATION	KAMLESH RANI SINGLA VS. PARVEEN KUMAR	Rule16(d),NCLT Rules,2016		1. kindly attach the compliance order. 2. copy of vaklatanama missed 3. Counsel	
	12/4/2025	0710102057932024(No.of Docs 2)	0710102057932024/3	(IBC)/50(PB)2024	GARG	IBC	12/8/2025	details missed in Index and PDF.	sarthakkapur
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	12/4/2025	0710102075492024(No.of Docs 2)	0710102075492024/4	INTERLOCUTORY APPLICATION (I.B.C)/4477(ND)2024	STOCKIST PVT LTD VS. PRABHJIT SINGH SONI (RP)	Section 74	12/8/2025	bookmarking mandatory. 2. copy of vakalatanama missed in PDF.	advswarnika
	12/4/2023	0710102075452024(NO.01 DOCS 2)	0/101020/3492024/4	(I.B.C)/4477(ND)2024	POINT BLANK CLOTHING LIMITED VS. FORUM		12/8/2025	1. bookmarking manuatory. 2. copy or vakaratanama misseu in FDF.	aggarwal
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476	12/15/2025	0710102014212025(No.of Docs 3)	0710102014212025/10	COMPANY PETITION IB (IBC)/165(ND)2025	VS. FORUM DESIGNS PRIVATE LIMITED ,POINT BLANK CLOTHING LIMITED VS. FORUM DESIGNS PRIVATE LIMITED ,POINT BLANK CLOTHING LIMITED VS. FORUM DESIGNS PRIVATE LIMITED ,POINT BLANK	IBC Under Sec 9	12/8/2025	No of objection 1. Remove extra pdf.	DPSS & ASSOCIATES
476	12/15/2025	0710102014212025(No.of Docs 3)	0710102014212025/10		VS. FORUM DESIGNS PRIVATE LIMITED , POINT BLANK CLOTHING LIMITED VS. FORUM DESIGNS PRIVATE LIMITED , POINT BLANK CLOTHING LIMITED VS. FORUM DESIGNS PRIVATE LIMITED JS. FORUM POINT BLANK CLOTHING LIMITED VS. FORUM POINT BLANK CLOTHING LIMITED VS. FORUM		12/8/2025	No of objection 1. Remove extra pdf.	DPSS & ASSOCIATES
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	12/15/2025	0710102014212025(No.of Docs 3)	0710102014212025/10	(IBC)/165(ND)2025	DESIGNS PRIVATE LIMITED ,POINT BLANK	IBC Under Sec 9	12/8/2025	No of objection 1. Remove extra pdf.	DPSS & ASSOCIATES
	12/13/2023	0710102014212025(NO.01 DOCS 3)	0710102014212023/10	(100)/103(110)/2023	POINT BLANK CLOTHING LIMITED VS. FORUM	ibe onder see s	12/0/2023	No or objection 1. Remove extra par.	DI 33 & A330CIATES
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				COMPANY PETITION IB	BLANK CLOTHING LIMITED VS. FORUM				
478	12/15/2025	0710102014212025(No.of Docs 3)	0710102014212025/10	(IBC)/165(ND)2025	DESIGNS PRIVATE LIMITED ,POINT BLANK	IBC Under Sec 9	12/8/2025	No of objection 1. Remove extra pdf.	DPSS & ASSOCIATES
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				COMPANY PETITION IB	BLANK CLOTHING LIMITED VS. FORUM				
479	12/15/2025	0710102014212025(No.of Docs 3)	0710102014212025/10	(IBC)/165(ND)2025	DESIGNS PRIVATE LIMITED ,POINT BLANK	IPC Under Sec 0	12/9/2025	No of chiestian 1. Romovo ovtra ndf	DPSS & ASSOCIATES
413	12/13/2023	0710102014212025(NO.01 DOCS 5)	0710102014212023/10	(IBC)/103(ND)2023	POINT BLANK CLOTHING LIMITED VS. FORUM	IBC Under Sec 9	12/8/2023	No of objection 1. Remove extra pdf.	DF33 & A330CIATES
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1				COMPANY PETITION IB	BLANK CLOTHING LIMITED VS. FORUM				
480	12/15/2025	0710102014212025(No.of Docs 3)	0710102014212025/10	(IBC)/165(ND)2025	DESIGNS PRIVATE LIMITED ,POINT BLANK	IBC Under Sec 9	12/8/2025	No of objection 1. Remove extra pdf.	DPSS & ASSOCIATES
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481	12/5/2025	0710102023772025(No.of Docs 4)	0710102023772025/7	(IBC)/209(ND)2025	ARCTURUS DEVELOPERS PRIVATE LIMITED	IBC under Sec 7	12/8/2025	1.compliance order missing in pdf	vishalganda
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					INFRASTRUCTURE PRIVATE LIMITED VS.				namitha@samvidlega
	12/6/2025	0710102047852025(No.of Docs 2)	0710102047852025/4	2025	AMRUT HOMES HOMEBUYERS ASSOCIATION	Sec 30	12/8/2025	1. kindly attach the compliance order.	I.
				TRANSFER	DR. VINAYBHARATRAM VS. JUHI				
	12/5/2025	0710102079572025(No.of Docs 1)	0710102079572025/6	APPLICATION/48(PB)2025	DEVELOPERS PRIVATE LIMITED	Rule16(d),NCLT Rules,2016	12/8/2025	No of objection 1. Kindly attach compliance order	swapnil.123
				TRANSFER	DR. VINAYBHARATRAM VS. JUHI				
482	12/5/2025	0710102079572025(No.of Docs 1)	0710102079572025/5	APPLICATION/48(PB)2025	DEVELOPERS PRIVATE LIMITED	Rule16(d),NCLT Rules,2016	12/8/2025	No of objection 1. Kindly attach compliance order	swapnil.123
				TRANSFER	DR. VINAYBHARATRAM VS. JUHI				
483	12/5/2025	0710102079572025(No.of Docs 1)	0710102079572025/4	APPLICATION/48(PB)2025	DEVELOPERS PRIVATE LIMITED	Rule16(d),NCLT Rules,2016	12/8/2025	Please attach the compliance order	swapnil.123
				TRANSFER	DR. VINAYBHARATRAM VS. JUHI				
	12/5/2025	0710102079572025(No.of Docs 1)	0710102079572025/3	APPLICATION/48(PB)2025	DEVELOPERS PRIVATE LIMITED	Rule16(d),NCLT Rules,2016	12/8/2025	No of objection 1. Kindly attach compliance order	swapnil.123

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				INTERLOCUTORY APPLICATION	SUSPENDED) OF M/S PROVIEW				
	12/4/2025	0710102086812025(No.of Docs 1)	0710102086812025/2	(I.B.C)/5041(ND)2025	INFRASTRUCTURE PVT. LTD. & ORS	Sec 66(1)	12/8/2025	1. bookmarking and index mandatory. 2. kindly attach the compliance order.	centrik
484	11/22/2025	0710102094552025(No.of Docs 2)	0710102094552025/1	INTERLOCUTORY APPLICATION (I.B.C)/5266(ND)2025	SHANTANU PRAKASH VS. MAHENDRA KUMAR KHANDELWAL	Sec 60(5)	12/8/2025	No of objection 1. Sign missed in reply page no 1 to 8. 2. Remove double pagination. 3. Kindly attach compliance order.	linklegal
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485	11/22/2025	0710102094552025(No.of Docs 2)	0710102094552025/1	INTERLOCUTORY APPLICATION (I.B.C)/5266(ND)2025	SHANTANU PRAKASH VS. MAHENDRA KUMAR KHANDELWAL	Sec 60(5)	12/8/2025	No of objection 1. Sign missed in reply page no 1 to 8. 2. Remove double pagination. 3. Kindly attach compliance order.	linklegal
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	11/22/2025	0710102094552025(No.of Docs 2)	0710102094552025/1	(I.B.C)/5266(ND)2025	KUMAR KHANDELWAL	Sec 60(5)	12/8/2025	Kindly attach compliance order.	linklegal
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	11/22/2025	0710102094552025(No.of Docs 2)	0710102094552025/1	(I.B.C)/5266(ND)2025	KUMAR KHANDELWAL	Sec 60(5)	12/8/2025	Kindly attach compliance order.	linklegal
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486	11/22/2025	0710102094552025(No.of Docs 2)	0710102094552025/1	(I.B.C)/5266(ND)2025	KUMAR KHANDELWAL	Sec 60(5)	12/8/2025	Kindly attach compliance order.	linklegal
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487	11/22/2025	0710102094552025(No.of Docs 2)	0710102094552025/1	(I.B.C)/5266(ND)2025	KUMAR KHANDELWAL	Sec 60(5)	12/8/2025	Kindly attach compliance order.	linklegal
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				COMPANY PETITION	VIPUL LIMITED VS. TANAMERA				,
489	12/8/2025	0710102102032025(No.of Docs 2)	0710102102032025/8		DEVELOPMENTS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	12/8/2025	no of objection 1.affidavit missing in pdf 2.compliance order missing in pdf	aaryan@sasttralegal
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400	42/0/2025	0740403403033037(N · · · (D · · · 2)	074040040000000000000000000000000000000	COMPANY PETITION	VIPUL LIMITED VS. TANAMERA	Sec. 241(1),Sec. 242(4),Sec.	42 (0 (2025		
490	12/8/2025	0710102102032025(No.of Docs 2)	0710102102032025/8	(COMPANIES ACT)/205(ND)2025	DEVELOPMENTS PRIVATE LIMITED	244(1)	12/8/2025	no of objection 1.affidavit missing in pdf 2.compliance order missing in pdf	aaryan@sasttralegal
				INTERLOCUTORY APPLICATION	MS VIKRAM ENGINEER AND CONTRACTOR				
491	12/5/2025	0710102104652025(No.of Docs 2)	0710102104652025/1	(I.B.C)/5913(ND)2025	VS. SUPERTECH LIMITED TARUNBIR SINGH SETHI VS. BIMAHUB	Sec 60(5)	12/8/2025	No of objection 1. Kindly attach compliance order	advocateekta
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	12/12/2025	0710102071362025(No.of Docs 2)	0710102071362025/4	(COMPANIES ACT)/143(ND)2025	MAHESH GARG VS. MR. SANJEET KUMAR	Sec. 241(1),Sec. 242(4)	12/7/2025	1.vakalatanama copy missing in pdf	karan.legalis
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				INTERLOCUTORY APPLICATION	SHARMA RESOLUTION PROFESSIONAL FOR M/S. VARDHMAN INFRADEVELOPERS PVT.				
492	12/3/2025	0710102082202025(No.of Docs 2)	0710102082202025/4	(I.B.C)/4923(ND)2025	LTD	Sec 60(5)	12/7/2025	1.compliance order missing in pdf	rashigupta
					MAHESH GARG VS. MR. SANJEET KUMAR				
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493	12/3/2025	0710102082202025(No.of Docs 2)	0710102082202025/4	(I.B.C)/4923(ND)2025	LTD	Sec 60(5)	12/7/2025	1.compliance order missing in pdf	rashigupta
	1			INTERLOCUTORY APPLICATION	SUDESH CHAUHAN VS. UDAYRAJ PATWARDHAN RESOIUTION PROFESSIONAL				
	12/12/2025	0710102100722025(No.of Docs 4)	0710102100722025/3	(I.B.C)/5641(ND)2025	ADEL LANDMARKS LTD	Rule 11 of NCLT, 2016	12/7/2025	1.all document file separately	Kaushikdey
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494	12/12/2025	0710204000072015(No.of Docs 2)	0710204000072015/14	(COMPANIES ACT)/130(ND)2015	TECHNOLOGIES LTD & ORS	Application under any other provisions	12/7/2025	no of objection 1.compliance order missing in pdf 2.put on ticket blank side in vakalatanama	Romila Joshi
					TARUNBIR SINGH SETHI VS. BIMAHUB				
495	12/12/2025	0710102071362025(No.of Docs 2)	0710102071362025/4	COMPANY PETITION (COMPANIES ACT)/143(ND)2025	INSURANCE WEB AGGREGATOR PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	12/7/2025	1.vakalatanama copy missing in pdf	karan.legalis
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					MAHESH GARG VS. MR. SANJEET KUMAR SHARMA RESOLUTION PROFESSIONAL FOR				
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498	12/14/2025	0710102068082024(No.of Docs 1)	0710102068082024/12	(I.B.C)/5610(ND)2024	MR. AJIT KUMAR VS MAHESH GARG VS. MR. SANJEET KUMAR	provisions- IBC	12/7/2025	1.index missing in pdf	sharmavanshika
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499	12/3/2025	0710102082202025(No.of Docs 2)	0710102082202025/4	INTERLOCUTORY APPLICATION (I.B.C)/4923(ND)2025	M/S. VARDHMAN INFRADEVELOPERS PVT.	Sec 60(5)	12/7/2025	1.compliance order missing in pdf	rashigupta
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	12/12/2023	0710204000072015(NO.01 DOCS 2)	0710204000072013713				12/1/2023		Konina Joshi
500	12/12/2025	0710204000072015(No.of Docs 2)	0710204000072015/15	COMPANY PETITION (COMPANIES ACT)/130(ND)2015	MR DINESH JHUNJHUNWALA VS CITIXSYS	Application under any other provisions	12/7/2025	no of objection 1.compliance order missing in pdf 2.date missing in vakalatanama and put on ticket bank side also	Romila Joshi
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502	12/11/2025	0710102067152025(No.of Docs 4)	0710102067152025/4	COMPANY PETITION IB (IBC)/521(ND)2025	VOYAGER TRADING PARTNERS LLC VS. UCRK AGROS PRIVATE LIMITED	IBC Under Sec 9	12/7/2025	no of objection 1.application cannot be filed with the reply as additional document please file application as fresh IA separately	advsatyamdwivedi
				COMPANY PETITION IB	VOYAGER TRADING PARTNERS LLC VS. UCRK	ibc olider sec s		no of objection 1.application cannot be filed with the reply as additional document	auvsatyamuwiveui
503	12/11/2025	0710102067152025(No.of Docs 4)	0710102067152025/4	(IBC)/521(ND)2025 COMPANY PETITION IB	AGROS PRIVATE LIMITED VOYAGER TRADING PARTNERS LLC VS. UCRK	IBC Under Sec 9	12/7/2025	please file application as fresh IA separately no of objection 1.application cannot be filed with the reply as additional document	advsatyamdwivedi
	12/11/2025	0710102067152025(No.of Docs 4)	0710102067152025/4	(IBC)/521(ND)2025	AGROS PRIVATE LIMITED	IBC Under Sec 9	12/7/2025	please file application as fresh IA separately	advsatyamdwivedi
	12/11/2025	0710102067152025(No.of Docs 4)	0710102067152025/4	COMPANY PETITION IB	VOYAGER TRADING PARTNERS LLC VS. UCRK AGROS PRIVATE LIMITED	IBC Under Sec 9	12/7/2025	no of objection 1.application cannot be filed with the reply as additional document	
	12/11/2025	0/1010206/152025(NO.01 DOCS 4)	0/1010206/152025/4	(IBC)/521(ND)2025	AGROS PRIVATE LIMITED	IBC Under Sec 9	12/1/2025	please file application as fresh IA separately	advsatyamdwivedi
				COMPANY PETITION	MR DINESH JHUNJHUNWALA VS CITIXSYS	Application under any other		no of objection 1.compliance order missing in pdf 2.put on ticket blank side in	
504	12/12/2025	0710204000072015(No.of Docs 2)	0710204000072015/14	(COMPANIES ACT)/130(ND)2015	TECHNOLOGIES LTD & ORS	provisions	12///2025	vakalatanama	Romila Joshi
					SUMEDHA MANAGEMET SOLUTION PRIVATE LIMITED THROUGH BIJAY MURMURIA RP OF				
				INTERLOCUTORY APPLICATION	VICTOR BUILDWELL PVT LTD VS. DESERT	Application under any other			
505	12/12/2025	0710102100682025(No.of Docs 1)	0710102100682025/1	(I.B.C)/5657(ND)2025	MOON REALTORS PRIVATE LIMITED	provisions- IBC	12/7/2025	1.extra pdf remove submit final pdf	Diwanadvocates
				COMPANY PETITION	MR DINESH JHUNJHUNWALA VS CITIXSYS	Application under any other		no of objection 1.compliance order missing in pdf 2.put on ticket blank side in	
	12/12/2025	0710204000072015(No.of Docs 2)	0710204000072015/14	(COMPANIES ACT)/130(ND)2015	TECHNOLOGIES LTD & ORS	provisions	12/7/2025	vakalatanama	Romila Joshi
					MAHESH GARG VS. MR. SANJEET KUMAR SHARMA RESOLUTION PROFESSIONAL FOR				
				INTERLOCUTORY APPLICATION	M/S. VARDHMAN INFRADEVELOPERS PVT.				
	12/3/2025	0710102082202025(No.of Docs 2)	0710102082202025/4	(I.B.C)/4923(ND)2025	LTD MAHESH GARG VS. MR. SANJEET KUMAR	Sec 60(5)	12/7/2025	1.compliance order missing in pdf	rashigupta
					SHARMA RESOLUTION PROFESSIONAL FOR				
506	12/3/2025	0710102092202025(N= -4 D= - 2)	0710102082202025/4	INTERLOCUTORY APPLICATION (I.B.C)/4923(ND)2025	M/S. VARDHMAN INFRADEVELOPERS PVT. LTD	Sac SO(E)	12/7/2025	1 compliance order missing in pdf	rachigunta
300	12/3/2023	0710102082202025(No.of Docs 2)	0/10102082202025/4	(I.B.C)/4323(ND)2023	MAHESH GARG VS. MR. SANJEET KUMAR	Sec 60(5)	12/1/2025	1.compliance order missing in pdf	rashigupta
				INTERLOCUTORY APPLICATION	SHARMA RESOLUTION PROFESSIONAL FOR M/S. VARDHMAN INFRADEVELOPERS PVT.				
507	12/3/2025	0710102082202025(No.of Docs 2)	0710102082202025/4	(I.B.C)/4923(ND)2025	LTD	Sec 60(5)	12/7/2025	1.compliance order missing in pdf	rashigupta
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	12/12/2025	0710102100682025(No.of Docs 1)	0/10102100682025/1	(I.B.C)/5657(ND)2025	MOON REALTORS PRIVATE LIMITED	provisions- IBC	12/7/2025	1.extra pdf remove submit final pdf	Diwanadvocates
					SUMEDHA MANAGEMET SOLUTION PRIVATE				
				INTERLOCUTORY APPLICATION	LIMITED THROUGH BIJAY MURMURIA RP OF VICTOR BUILDWELL PVT LTD VS. DESERT	Application under any other			
	12/12/2025	0710102100682025(No.of Docs 1)	0710102100682025/1	(I.B.C)/5657(ND)2025	MOON REALTORS PRIVATE LIMITED	provisions- IBC	12/7/2025	1.extra pdf remove submit final pdf	Diwanadvocates
				INTERLOCUTORY APPLICATION	SUDESH CHAUHAN VS. UDAYRAJ PATWARDHAN RESOIUTION PROFESSIONAL				
508	12/12/2025	0710102100722025(No.of Docs 4)	0710102100722025/3	(I.B.C)/5641(ND)2025	ADEL LANDMARKS LTD	Rule 11 of NCLT, 2016	12/7/2025	1.all document file separately	Kaushikdey
				INTERLOCUTORY APPLICATION	SUDESH CHAUHAN VS. UDAYRAJ PATWARDHAN RESOLUTION PROFESSIONAL				
509	12/12/2025	0710102100722025(No.of Docs 4)	0710102100722025/3	(I.B.C)/5641(ND)2025	ADEL LANDMARKS LTD	Rule 11 of NCLT, 2016	12/7/2025	1.all document file separately	Kaushikdey

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	12/12/2025	0710102100722025(No.of Docs 4)	0710102100722025/3	INTERLOCUTORY APPLICATION (I.B.C)/5641(ND)2025	PATWARDHAN RESOIUTION PROFESSIONAL ADEL LANDMARKS LTD	Rule 11 of NCLT, 2016	12/7/2025	1.all document file separately	Kaushikdey
	12/3/2025	0710102001732025(No.of Docs 3)	0710102001732025/8	INTERLOCUTORY APPLICATION (I.B.C)/180(ND)2025	SANJEEV MAHAJAN VS. M/S NIMITAYA HOTEL & RESORTS LTD	Section 60(5)	12/5/2025	Delete extra PDF on online portal (Vol 2 repeat). 2. Kindly upload the translate page no. 126 in Hindi to English in PDF. 3. Kindly attach the compliance order.	zainkhan
				INTERLOCUTORY APPLICATION	RESURGENT RESOLUTION PROFESSIONALS LLP RESOLUTION PROFESSIONAL OF NURIT PROPERTIES PRIVATE LIMITED VS. BISWAS				
510	12/3/2025	0710102084902025(No.of Docs 2)	0710102084902025/3	(I.B.C)/4985(ND)2025	DUTTA AND ORS.	Section 19(2) / Regulation 30	12/5/2025	1. copy of vakaltanama missed in PDF.	Sugandh Kochhar
511	12/3/2025	0710102088862025(No.of Docs 2)	0710102088862025/1	COMPANY PETITION IB (IBC)/609(ND)2025	UNIVERSAL ERECTORS PRIVATE LIMITED	IBC Under Sec 10,IBC Under Sec 10	12/5/2025	1. kindly attach the compliance order.	Manu Aggarwal
				INTERLOCATORY					-
	12/3/2025	0710102025812023(No.of Docs 1)	0710102025812023/2	APPLICATION(COMPANIES ACT)/124(PB)2023	UNIOUN OF INDIA THROUGH SFIO VS. AARTI MARKETING PRIVATE LIMITED	Rule 11 of NCLT	12/4/2025	incomplete file. 2. Kindly attach the compliance order. 3.bookmarking and index mandatory	AJAYPALSINGH
	12/3/2025	0710102104112022(No.of Docs 2)	0710102104112022/14	COMPANY PETITION (COMPANIES ACT)/38(ND)2023 COMPANY PETITION IB	RAJENDRA NATH BHEL & OTHERS VS. PREM NATH MOTORS PRIVATE LIMITED JV HOLDING PRIVATE LIMITED VS. MR ANUJ	Sec. 241(1)	12/4/2025	1.compliance order missing in pdf no of objection 1.bookmarking as per index in pdf 2.compliance order missing in pdf	advkunwararpit
512	12/3/2025	0710102108402023(No.of Docs 2)	0710102108402023/11	(IBC)/84(ND)2024	NAUTIYAL	Section 95(1)	12/4/2025	3.afiidavit missing in pdf	Sahil36
513	12/3/2025	0710102036372024(No.of Docs 2)	0710102036372024/5	COMPANY APPEAL(COMPANIES ACT)/78(ND)2024	INCOME TAX OFFICER WARD 10 1 NEW DELHI VS. 1. REGISTRAR OF COMPANIES DELHI	Sec 252 (1) - By Government Body	12/4/2025	1. Counsel sign missed on Index	Shlokchandra@123
	12/0/2025	0710102046322023(No.of Docs 4)	0710102046322023/6	COMPANY PETITION (COMPANIES ACT)/103(ND)2023	SANGEETA BATRA VS. KANISHKA VINYL	Sec. 241(1),Sec. 242(4)	12/2/2025	I court foo les missing and nut on tickets blank side in unkalatanama	advocated186
	12/9/2025	0710102040322023(NO.01 DOCS 4)	0/10102040322023/6	CONFANIES ACTI/ 105(ND/2025	PRIVATE LIMITED	3ec. 241(1),3ec. 242(4)	12/3/2023	1.court fee 1rs missing and put on tickets blank side in vakalatanama	auvocateuroo
	12/9/2025	0710102046322023(No.of Docs 4)	0710102046322023/6	COMPANY PETITION (COMPANIES ACT)/103(ND)2023	SANGEETA BATRA VS. KANISHKA VINYL PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	12/3/2025	1.court fee 1rs missing and put on tickets blank side in vakalatanama	advocated186
514	12/1/2025	0710102089062025(No.of Docs 2)	0710102089062025/1	COMPANY PETITION IB (IBC)/570(ND)2025	ANIL DHAMIJA VS. BBORISH INDUSTRIES PRIVATE LIMITED	IBC under Sec 7	12/3/2025	remove double pagination in PDF. 2 as per mention in index, documents are incomplete in PDF like Pages 197 to 200 pages missed 3. incomplete bookmarking	josephgeorgejg02
				INTERLOCUTORY APPLICATION	MR RAKESH KUMAR JAIN VS. NEW OKHLA				
515	12/2/2025	0710102088732025(No.of Docs 2)	0710102088732025/1	(I.B.C)/5068(ND)2025	INDUSTIAL DEVELOPMENT AUTHORITY	Sec 60(5)	12/3/2025	no of objection 1.compliance order missing in pdf 2.vakalatanama copy missing in pdf	vishalhirawat
	11/28/2025	0710102067042025(No.of Docs 2)	0710102067042025/3	COMPANY PETITION IB (IBC)/422(ND)2025	THE BEST MOVE DEVELOPERS PRIVATE LIMITED VS. LOGIX HEIGHTS PRIVATE LIMITED	IBC under Sec 7	12/3/2025	1.compliance order missing in pdf	gaurav.hsethi@gmail.
	11/28/2025	0710102067042025(No.of Docs 2)	0710102067042025/3	COMPANY PETITION IB (IBC)/422(ND)2025	THE BEST MOVE DEVELOPERS PRIVATE LIMITED VS. LOGIX HEIGHTS PRIVATE LIMITED	IBC under Sec 7	12/3/2025	1.compliance order missing in pdf	gaurav.hsethi@gmail.
516	11/28/2025	0710102067042025(No.of Docs 2)	0710102067042025/3	COMPANY PETITION IB (IBC)/422(ND)2025	THE BEST MOVE DEVELOPERS PRIVATE LIMITED VS. LOGIX HEIGHTS PRIVATE LIMITED	IBC under Sec 7	12/3/2025	1.compliance order missing in pdf	gaurav.hsethi@gmail.
517	11/28/2025	0710102067042025(No.of Docs 2)	0710102067042025/3	COMPANY PETITION IB (IBC)/422(ND)2025	THE BEST MOVE DEVELOPERS PRIVATE LIMITED VS. LOGIX HEIGHTS PRIVATE LIMITED	IBC under Sec 7	12/3/2025	1.compliance order missing in pdf	gaurav.hsethi@gmail.
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	11/28/2025	0710102067042025(No.of Docs 2)	0710102067042025/3	COMPANY PETITION IB (IBC)/422(ND)2025	THE BEST MOVE DEVELOPERS PRIVATE LIMITED VS. LOGIX HEIGHTS PRIVATE LIMITED	IBC under Sec 7	12/3/2025	1.compliance order missing in pdf	gaurav.hsethi@gmail.
518	11/28/2025	0710102067042025(No.of Docs 2)	0710102067042025/3	COMPANY PETITION IB (IBC)/422(ND)2025	THE BEST MOVE DEVELOPERS PRIVATE LIMITED VS. LOGIX HEIGHTS PRIVATE LIMITED	IBC under Sec 7	12/3/2025	1.compliance order missing in pdf	gaurav.hsethi@gmail.
519	12/2/2025	0710102025822023(No.of Docs 4)	0710102025822023/5	COMPANY PETITION (COMPANIES ACT)/64(ND)2023	SANGEETA BATRA & ANR. VS. ICICI BANK	Sec. 241(1),Sec. 242(4)	12/3/2025	1.court fee 1rs missing in vakalatanama	advocated186
				COMPANY PETITION IB	THE BEST MOVE DEVELOPERS PRIVATE				
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520	12/2/2025	0710102086402025(No.of Docs 2)	0710102086402025/4	INTERLOCUTORY APPLICATION (I.B.C)/4981(ND)2025	MR RAMESH NARAYAN SINGH VS. SARVESH KASHYAP	Sec 60(5)	12/3/2025	no of objection 1.bookmarking mismatch as per index with pagination in bookmarking 2.compliance order missing in pdf 3.welfare ticket 25rs missing in vAkalatnama	advastco
521	12/2/2025	0710102025822023(No.of Docs 4)	0710102025822023/5	COMPANY PETITION (COMPANIES ACT)/64(ND)2023	SANGEETA BATRA & ANR. VS. ICICI BANK LIMITED	Sec. 241(1),Sec. 242(4)	12/3/2025	1.court fee 1rs missing in vakalatanama	advocated186
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523	11/28/2025			COMPANY PETITION IB (IBC)/422(ND)2025	THE BEST MOVE DEVELOPERS PRIVATE LIMITED VS. LOGIX HEIGHTS PRIVATE LIMITED			1.compliance order missing in pdf	gaurav.hsethi@gmail.
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524	12/1/2025	0710102083372025(No.of Docs 2)	0710102083372025/6	COMPANY PETITION (COMPANIES ACT)/167(ND)2025	ZESTHA PROJECTS PRIVATE LIMITED & ANR. VS. VARDHMAN INFRABUILD PRIVATE LIMITED & ANR.	Sec. 241(1),Sec. 242(4)	12/3/2025	Twenty five Rs. welfare ticket and three Rs. Court Fee missed on Vakalatanama and kindly paste on blank space of vakalatanama	radhikagupta
525	12/2/2025	0710102078942025(No.of Docs 2)	0710102078942025/8	COMPANY PETITION IB (IBC)/518(ND)2025	MAHAKALESHWAR INFRATECH PRIVATE LIMITED VS. ATLAS CONSTRUCTIONS PRIVATE LIMITED	IBC Under Sec 9	12/3/2025	1.extra pdf remove submit final pdf	tandon.yash@123
	12/2/2025	0710102025822023(No.of Docs 4)	0710102025822023/5	COMPANY PETITION (COMPANIES ACT)/64(ND)2023	SANGEETA BATRA & ANR. VS. ICICI BANK LIMITED	Sec. 241(1),Sec. 242(4)	12/3/2025	1.court fee 1rs missing in vakalatanama	advocated186
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528	10/17/2025	0710102064432024(No.of Docs 2)	0710102064432024/10	COMPANY PETITION IB (IBC)/450(ND)2024	PARAG JAIN VS. CANARA BANK	Section 94(1)	12/3/2025	1.compliance order missing in pdf	SAURABHKUSHAWAI
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529	11/28/2025	0710102017332025(No.of Docs 2)	0710102017332025/8	(IBC)/213(ND)2025 COMPANY PETITION IB	HOSPITALITY PRIVATE LIMITED	IBC under Sec 7	12/3/2025	1.compliance order missing in pdf	office@anush SAURABHKUSHAWAF
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530	12/2/2025	0710102028302023(No.of Docs 4)	0710102028302023/8	COMPANY PETITION (COMPANIES ACT)/65(ND)2023	SANGEETA BATRA VS. PERENNIAL LIFESCIENCES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	12/3/2025	1.court fee 1rs missing in vakalatanama	advocated186
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532	10/17/2025	0710102064432024(No.of Docs 2)	0710102064432024/10	COMPANY PETITION IB (IBC)/450(ND)2024 COMPANY PETITION IB	PARAG JAIN VS. CANARA BANK	Section 94(1)	12/3/2025	1.compliance order missing in pdf	SAURABHKUSHAWAI A SAURABHKUSHAWAI
533	10/17/2025	0710102064432024(No.of Docs 2)	0710102064432024/10	(IBC)/450(ND)2024 COMPANY PETITION IB	PARAG JAIN VS. CANARA BANK	Section 94(1)	12/3/2025	1.compliance order missing in pdf	A SAURABHKUSHAWAI
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	10/17/2025	0710102064432024(No.of Docs 2)	0710102064432024/10	(IBC)/450(ND)2024	PARAG JAIN VS. CANARA BANK	Section 94(1)	12/3/2025	1.compliance order missing in pdf	SAURABHKUSHAWAI A
534	12/2/2025	0710102028302023(No.of Docs 4)	0710102028302023/8	COMPANY PETITION (COMPANIES ACT)/65(ND)2023	SANGEETA BATRA VS. PERENNIAL LIFESCIENCES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	12/3/2025	1.court fee 1rs missing in vakalatanama	advocated186
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	11/28/2025	0710102017332025(No.of Docs 2)	0710102017332025/8	COMPANY PETITION IB (IBC)/213(ND)2025	PUNJAB & SIND BANK VS. AMAN HOSPITALITY PRIVATE LIMITED	IBC under Sec 7	12/3/2025	1.compliance order missing in pdf	office@anush
				COMPANY PETITION	NITIN GUPTA VS. ARCOP ASSOCIATES				
	12/2/2025	0710102058252025(No.of Docs 2)	0710102058252025/5	(COMPANIES ACT)/111(ND)2025 COMPANY PETITION IB	PRIVATE LTD. PUNJAB & SIND BANK VS. AMAN	Sec. 241(1),Sec. 244(1)	12/3/2025	1. bookmarking mandatory. 2. copy of vakalatanama in PDF.	jaivardhan.jeph
536	11/28/2025	0710102017332025(No.of Docs 2)	0710102017332025/8	(IBC)/213(ND)2025 COMPANY PETITION IB	HOSPITALITY PRIVATE LIMITED IMPEX SERVICES INDIA PRIVATE LIMITED VS	IBC under Sec 7 Application under any other	12/3/2025	1.compliance order missing in pdf	office@anush
537	12/2/2025	0710200000062017(No.of Docs 1)	0710200000062017/42	(IBC)/495(ND)2017	SSMP INDUSTRIES LIMITED	provisions	12/3/2025	1. kindly attach the compliance order.	nivesh
	12/1/2025	0710102104732025(No.of Docs 2)	0710102104732025/1	INTERLOCUTORY APPLICATION (I.B.C)/5880(ND)2025	ALLAHABAD BANK VS. NIMITAYA HOTEL AND RESORTS LIMITED	Section 22, 27	12/3/2025	1. kindly attach the compliance order.	rajeshgautam1960
	12/2/2025	0710102045572022(No.of Docs 2)	0710102045572022/8	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/78(ND)2022	SAGACIOUS CAPITAL PVT LTD	Sec. 230-232 - Second Motion	12/3/2025	1. bookmarking and index mandatory. 2. kindly attach the compliance order.	hitesh0119
538	12/2/2025	0710102099652025(No.of Docs 2)	0710102099652025/1	INTERLOCUTORY APPLICATION (I.B.C)/5602(ND)2025	BIDHU SHEKHAR VS. SUNIL KUMAR AGRAWAL	Section 60(5)/Rule 11	12/3/2025	1.vakalatanama copy missing in pdf	rakesh@12
539	12/2/2025	0710102028302023(No.of Docs 4)	0710102028302023/8	COMPANY PETITION (COMPANIES ACT)/65(ND)2023	SANGEETA BATRA VS. PERENNIAL LIFESCIENCES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	12/3/2025	1.court fee 1rs missing in vakalatanama	advocated186
	12/2/2025	0710102028302023(No.of Docs 4)	0710102028302023/8	COMPANY PETITION (COMPANIES ACT)/65(ND)2023	SANGEETA BATRA VS. PERENNIAL LIFESCIENCES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	12/3/2025	1.court fee 1rs missing in vakalatanama	advocated186

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	12/2/2025	0710102097182025(No.of Docs 1)	0710102097182025/1	INTERLOCUTORY APPLICATION (I.B.C)/5483(ND)2025	GAIL (INDIA) LIMITED VS. M/S BETA INFRATECH PRIVATE LIMITED	Sec 60(5)	12/3/2025	no of objection 1.bookmarking mandatory 2.need all pages sign in pdf 3.compliance order missing in pdf	amanmadancis
540	12/2/2025	0710102028302023(No.of Docs 4)	0710102028302023/8	COMPANY PETITION (COMPANIES ACT)/65(ND)2023	SANGEETA BATRA VS. PERENNIAL LIFESCIENCES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	12/3/2025	1.court fee 1rs missing in vakalatanama	advocated186
541	12/2/2025	0710102028302023(No.of Docs 4)	0710102028302023/8	COMPANY PETITION (COMPANIES ACT)/65(ND)2023	SANGEETA BATRA VS. PERENNIAL LIFESCIENCES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	12/3/2025	1.court fee 1rs missing in vakalatanama	advocated186
	12/9/2025	0710102046322023(No.of Docs 4)	0710102046322023/6	COMPANY PETITION (COMPANIES ACT)/103(ND)2023	SANGEETA BATRA VS. KANISHKA VINYL	Sec. 241(1),Sec. 242(4)		1.court fee 1rs missing and out on tickets blank side in vakalatanama	advocated186
				COMPANY PETITION	SANGEETA BATRA VS. KANISHKA VINYL				
	12/9/2025	0710102046322023(No.of Docs 4)	0710102046322023/6	(COMPANIES ACT)/103(ND)2023 COMPANY PETITION	SANGEETA BATRA VS. KANISHKA VINYL	Sec. 241(1),Sec. 242(4)	12/3/2025	1.court fee 1rs missing and put on tickets blank side in vakalatanama	advocated186
542	12/9/2025	0710102046322023(No.of Docs 4)	0710102046322023/6	(COMPANIES ACT)/103(ND)2023	PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	12/3/2025	1.court fee 1rs missing and put on tickets blank side in vakalatanama	advocated186
543	12/9/2025	0710102046322023(No.of Docs 4)	0710102046322023/6	COMPANY PETITION (COMPANIES ACT)/103(ND)2023	SANGEETA BATRA VS. KANISHKA VINYL PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	12/3/2025	1.court fee 1rs missing and put on tickets blank side in vakalatanama	advocated186
	12/9/2025	0710102046322023(No.of Docs 4)	0710102046322023/6	COMPANY PETITION (COMPANIES ACT)/103(ND)2023	SANGEETA BATRA VS. KANISHKA VINYL PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	12/3/2025	1.court fee 1rs missing and put on tickets blank side in vakalatanama	advocated186
	12/9/2025	0710102046322023(No.of Docs 4)	0710102046322023/6	COMPANY PETITION (COMPANIES ACT)/103(ND)2023	SANGEETA BATRA VS. KANISHKA VINYL PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	12/3/2025	1.court fee 1rs missing and put on tickets blank side in vakalatanama	advocated186
544	12/9/2025	0710102046322023(No.of Docs 4)	0710102046322023/6	COMPANY PETITION (COMPANIES ACT)/103(ND)2023	SANGEETA BATRA VS. KANISHKA VINYL PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	12/3/2025	1.court fee 1rs missing and put on tickets blank side in vakalatanama	advocated186
545	12/3/2025	0710102017292025(No.of Docs 2)	0710102017292025/4	COMPANY PETITION IB (IBC)/230(ND)2025	UNIQUE WASTE PROCESSING COMPANY LIMITED ,UNIQUE WASTE PROCESSING COMPANY LIMITED	IBC Under Sec 10		No of objection 1. ORDER DATED 10 OCTOBER 2025 missed in pdf as per mentioned in index.	wamikatrehan
		0710102017292025(No.of Docs 2)	0710102017292025/4	COMPANY PETITION IB (IBC)/230(ND)2025	UNIQUE WASTE PROCESSING COMPANY LIMITED ,UNIQUE WASTE PROCESSING COMPANY LIMITED	IBC Under Sec 10		No of objection 1. ORDER DATED 10 OCTOBER 2025 missed in pdf as per mentioned in index.	wamikatrehan
	12/3/2025		0710102017232023/4	COMPANY PETITION IB	LOGIPOOL ECOMMERCE SOLUTIONS PRIVATE LIMITED VS. B9 BEVERAGES LIMITED	IBC Under Sec 9			wannkatienan
546	5/22/2025 12/1/2025	0710102043982025(No.of Docs 0) 0710102046702025(No.of Docs 1)	0710102046702025/7	COMPANY PETITION IB (IBC)/333(ND)2025	INVESTCARE REALTY LLP VS. RAJESH CHOUDHARY	IBC under Sec 7	12/2/2025	kindly attach the compliance order. counsel details missed on index and last page of written submission in PDF.	Bhawana1234
	12/1/2025	0710102040702025(NO.01 DOCS 1)	0/10102048/02023//	COMPANY PETITION	CHOODHAKT	Sec. 59,Sec. 241(1),Sec.	12/2/2023	date missed on vakalatanama. 2. Bookmarking and index mandatory 3. Three Rs.	Dilawalia1234
547	12/1/2025	0710102059152025(No.of Docs 1)	0710102059152025/3	(COMPANIES ACT)/118(ND)2025 INTERLOCUTORY APPLICATION	ANIL DHAMIJA VS. MR. RAJIV GUPTA	242(4)	12/2/2025	Court fees and Twenty five Rs. welfare Ticket missed on vakalatanama	josephgeorgejg02
	11/28/2025	0710102063762025(No.of Docs 2)	0710102063762025/4	(I.B.C)/3602(PB)2025	ANIL KOHLI	Section 105,112, 113	12/2/2025	No of objection 1. Counsel details incomplete in index and pdf	honeysatpal
	11/28/2025	0710102063762025(No.of Docs 2)	0710102063762025/4	INTERLOCUTORY APPLICATION (I.B.C)/3602(PB)2025	ANIL KOHLI	Section 105,112, 113	12/2/2025	No of objection 1. Counsel details incomplete in index and pdf	honeysatpal
548	11/28/2025	0710102063762025(No.of Docs 2)	0710102063762025/4	INTERLOCUTORY APPLICATION (I.B.C)/3602(PB)2025	ANIL KOHLI	Section 105,112, 113	12/2/2025	No of objection 1. Counsel details incomplete in index and pdf	honeysatpal
549	11/28/2025	0710102063762025(No.of Docs 2)	0710102063762025/4	INTERLOCUTORY APPLICATION (I.B.C)/3602(PB)2025	ANIL KOHLI IMR SUNIL KUMAR AGARWAL RESOLUTION	Section 105,112, 113	12/2/2025	No of objection 1. Counsel details incomplete in index and pdf	honeysatpal
				INTERLOCUTORY	PROFESSIONAL M/S ANSAL CROWN INFRABUILD PRIVATE LIMITED VSM/S NANU				
	12/5/2025	0710102035452024(No.of Docs 3)	0710102035452024/7	2024	RAM GOYAL & CO. SECCESSFUL RESOLUTION (SRA) MR SUNIL KUMAR AGARWAL RESOLUTION	Sec 30	12/2/2025	No of objection 1. Kindly attach compliance order	rakesh@12
				INTERLOCUTORY	PROFESSIONAL M/S ANSAL CROWN INFRABUILD PRIVATE LIMITED VSM/S NANU RAM GOYAL & CO. SECCESSFUL RESOLUTION				
	12/5/2025	0710102035452024(No.of Docs 3)	0710102035452024/7	2024	(SRA)	Sec 30	12/2/2025	No of objection 1. Kindly attach compliance order	rakesh@12
550	11/28/2025	0710102069632025(No.of Docs 2)	0710102069632025/3	INTERLOCUTORY APPLICATION (I.B.C)/3875(ND)2025	ANIL KOHLI	Section 105,112, 113	12/2/2025	No of objection 1. Counsel details incomplete in index and pdf	honeysatpal
551	11/28/2025	0710102069632025(No.of Docs 2)	0710102069632025/3	INTERLOCUTORY APPLICATION (I.B.C)/3875(ND)2025	ANIL KOHLI	Section 105,112, 113	12/2/2025	No of objection 1. Counsel details incomplete in index and pdf	honeysatpal
	11/28/2025	0710102069632025(No.of Docs 2)	0710102069632025/3	INTERLOCUTORY APPLICATION (I.B.C)/3875(ND)2025	ANIL KOHLI	Section 105,112, 113	12/2/2025	No of objection 1. Counsel details incomplete in index and pdf	honeysatpal
	11/28/2025	0710102069632025(No.of Docs 2)	0710102069632025/3	INTERLOCUTORY APPLICATION (I.B.C)/3875(ND)2025	ANIL KOHLI	Section 105,112, 113	12/2/2025	No of objection 1. Counsel details incomplete in index and pdf	honeysatpal
	, .,	3302		INTERLOCUTORY	MR SUNIL KUMAR AGARWAL RESOLUTION PROFESSIONAL M/S ANSAL CROWN INFRABUILD PRIVATE LIMITED VSM/S NANU	,,	. ,		
552	12/5/2025	0710102035452024(No.of Docs 3)	0710102035452024/7	APPLICATION(IBC)(PLAN)/20(ND) 2024	RAM GOYAL & CO. SECCESSFUL RESOLUTION (SRA)	Sec 30	12/2/2025	No of objection 1. Kindly attach compliance order	rakesh@12

					MR SUNIL KUMAR AGARWAL RESOLUTION PROFESSIONAL M/S ANSAL CROWN				
				INTERLOCUTORY	INFRABUILD PRIVATE LIMITED VSM/S NANU				
553	12/5/2025	0710102035452024(No.of Docs 3)	0710102035452024/7	APPLICATION(IBC)(PLAN)/20(ND) 2024	RAM GOYAL & CO. SECCESSFUL RESOLUTION (SRA)	Sec 30	12/2/2025	No of objection 1. Kindly attach compliance order	rakesh@12
333	12/5/2025	0710102035452024(NO.01 DOCS 3)	0/10102035452024//	2024	(SKA)	Sec 30	12/2/2025	No or objection 1. Kindly attach compliance order	rakesn@12
				COMPANY PETITION					
	12/1/2025	0710102010792024(No.of Docs 2)	0710102010792024/6	(COMPANIES ACT)/63(ND)2024	IRMIN BATRA VS. EICHER MOTORS LIMITED	Sec. 241(1),Sec. 242(4)	12/2/2025	1. kindly attach the compliance order. 2. bookmarking and index mandatory.	shivcharangarg&asso
	12/1/2025	0710102010702024/N= ={ D=== 2\	0710102010702024/6	COMPANY PETITION	IDAMIN DATES VE FIGUED MOTORS UNAITED	C 241/1\ C 242/4\	12/2/2025	1 hindly attach the compliance and a 2 hard-marking and index mandatons	-h:h0
	12/1/2025	0710102010792024(No.of Docs 2)	0710102010792024/6	(COMPANIES ACT)/63(ND)2024	IRMIN BATRA VS. EICHER MOTORS LIMITED	Sec. 241(1),Sec. 242(4)	12/2/2025	1. kindly attach the compliance order. 2. bookmarking and index mandatory.	shivcharangarg&asso
				COMPANY PETITION					
554	12/1/2025	0710102010792024(No.of Docs 2)	0710102010792024/6	(COMPANIES ACT)/63(ND)2024	IRMIN BATRA VS. EICHER MOTORS LIMITED	Sec. 241(1),Sec. 242(4)	12/2/2025	1. kindly attach the compliance order. 2. bookmarking and index mandatory.	shivcharangarg&asso
				COMPANY PETITION					
555	12/1/2025	0710102010792024(No.of Docs 2)	0710102010792024/6	(COMPANIES ACT)/63(ND)2024 CP(AA) MERGER AND	IRMIN BATRA VS. EICHER MOTORS LIMITED	Sec. 241(1),Sec. 242(4)	12/2/2025	1. kindly attach the compliance order. 2. bookmarking and index mandatory.	shivcharangarg&asso
				AMALGAMATION(COMPANIES		Sec. 230-232 - Second		1. pagination missed in PDF. 2. Twenty five Rs. welfare ticket and three Rs. Court Fee	ashishmiddha@rocke
	12/1/2025	0710102009812024(No.of Docs 2)	0710102009812024/9	ACT)/30(ND)2024	AAREY FRUITS PRIVATE LIMITED	Motion	12/2/2025	missed on Vakalatanama .	tm
	12/1/2025	071010200301202-(110101-2003-2)	071010200301202-473	COMPANY	PARET TROTTO TROTTO TROTTO	Modeli	12/2/2023	THIS CO OT TURBULUTURE T	
				APPLICATION(COMPANIES				No of objection 1. one rs court fees missed in vakalatnama and court fees paste on	
	12/5/2025	0710102090982025(No.of Docs 3)	0710102090982025/1	ACT)/245(ND)2025	TANUJA CHOUDHARY VS. SANGEETA BATRA	Rule 11 of NCLT	12/2/2025	blank space in vakalatnama.	advocated186
				COMPANY					
				APPLICATION(COMPANIES				No of objection 1. one rs court fees missed in vakalatnama and court fees paste on	
556	12/5/2025	0710102090982025(No.of Docs 3)	0710102090982025/1	ACT)/245(ND)2025 COMPANY	TANUJA CHOUDHARY VS. SANGEETA BATRA	Rule 11 of NCLT	12/2/2025	blank space in vakalatnama.	advocated186
				APPLICATION(COMPANIES				No of objection 1. one rs court fees missed in vakalatnama and court fees paste on	
557	12/5/2025	0710102090982025(No.of Docs 3)	0710102090982025/1	ACT)/245(ND)2025	TANUJA CHOUDHARY VS. SANGEETA BATRA	Rule 11 of NCLT	12/2/2025	blank space in vakalatnama.	advocated186
	,-,			COMPANY	To only the same		_, _, _, _		
				APPLICATION(COMPANIES				No of objection 1. one rs court fees missed in vakalatnama and court fees paste on	
	12/5/2025	0710102090982025(No.of Docs 3)	0710102090982025/1	ACT)/245(ND)2025	TANUJA CHOUDHARY VS. SANGEETA BATRA	Rule 11 of NCLT	12/2/2025	blank space in vakalatnama.	advocated186
	<u> </u>							1. sign missed on every page of reply and PDF. 2. Twenty five Rs. welfare ticket and	
				COMPANY PETITION	M/S SHRI NEELMANI SHARMA VS M/S			three Rs. Court Fee missed on Vakalatanama and kindly paste on blank space of	
	12/1/2025	0710200432062018(No.of Docs 2)	0710200432062018/9	(COMPANIES ACT)/211(ND)2018	COMTECH ESPIRIT PVT LTD	Sec. 241(1),Sec. 242(4)	12/2/2025	vakalatanama 1. sign missed on every page of reply and PDF. 2. Twenty five Rs. welfare ticket and	DELLAWS
				COMPANY PETITION	M/S SHRI NEELMANI SHARMA VS M/S			three Rs. Court Fee missed on Vakalatanama and kindly paste on blank space of	
558	12/1/2025	0710200432062018(No.of Docs 2)	0710200432062018/10	(COMPANIES ACT)/211(ND)2018		Sec. 241(1),Sec. 242(4)	12/2/2025	vakalatanama	DELLAWS
000	12/1/2025	07 10200-152002010(NOIOI BOES 2)	0710200-32002010/10	RESTORATION APPLICATION	BEVERLY HILLS FASHIONS PRIVATE LIMITED.	5001 242(2))5001 242(4)	12,2,2025	TO THE STATE OF TH	DEEDING
559	12/1/2025	0710102007192024(No.of Docs 2)	0710102007192024/3	(IBC)/121(PB)2024	VS. GIRJA SHANKAR RATHI	Rule 11 of NCLT, 2016	12/2/2025	1. kindly attach the compliance order.	adv_santoshk
					UNIQUE WASTE PROCESSING COMPANY				
				COMPANY PETITION IB	LIMITED ,UNIQUE WASTE PROCESSING			No of objection 1. ORDER DATED 10 OCTOBER 2025 missed in pdf as per mentioned in	
	12/3/2025	0710102017292025(No.of Docs 2)	0710102017292025/4	(IBC)/230(ND)2025	COMPANY LIMITED	IBC Under Sec 10	12/2/2025	index.	wamikatrehan
					UNIQUE WASTE PROCESSING COMPANY			N (. bi vi 4 . oppro parro 40 octobro 2005 i di vi di	
	12/3/2025	0710102017292025(No.of Docs 2)	0710102017292025/4	COMPANY PETITION IB (IBC)/230(ND)2025	LIMITED ,UNIQUE WASTE PROCESSING COMPANY LIMITED	IBC Under Sec 10	12/2/2025	No of objection 1. ORDER DATED 10 OCTOBER 2025 missed in pdf as per mentioned in index.	wamikatrehan
	12/3/2023	0710102017292025(NO.01 DOCS 2)	0/1010201/252025/4	(IBC)/230(ND)2023	UNIQUE WASTE PROCESSING COMPANY	IBC Officer Sec 10	12/2/2023	illidex.	waiiikatieilali
				COMPANY PETITION IB	LIMITED ,UNIQUE WASTE PROCESSING			No of objection 1. ORDER DATED 10 OCTOBER 2025 missed in pdf as per mentioned in	
560	12/3/2025	0710102017292025(No.of Docs 2)	0710102017292025/4	(IBC)/230(ND)2025	COMPANY LIMITED	IBC Under Sec 10	12/2/2025	index.	wamikatrehan
					UNIQUE WASTE PROCESSING COMPANY				
				COMPANY PETITION IB	LIMITED ,UNIQUE WASTE PROCESSING			No of objection 1. ORDER DATED 10 OCTOBER 2025 missed in pdf as per mentioned in	
561	12/3/2025	0710102017292025(No.of Docs 2)	0710102017292025/4	(IBC)/230(ND)2025	COMPANY LIMITED	IBC Under Sec 10	12/2/2025	index.	wamikatrehan
				COMPANY PETITION IB	UNIQUE WASTE PROCESSING COMPANY LIMITED ,UNIQUE WASTE PROCESSING			No of objection 1. ORDER DATED 10 OCTOBER 2025 missed in pdf as per mentioned in	
	12/3/2025	0710102017292025(No.of Docs 2)	0710102017292025/4	(IBC)/230(ND)2025	COMPANY LIMITED	IBC Under Sec 10	12/2/2025	index.	wamikatrehan
	12/3/2023	0710102017232023(NO.01 DOC3 2)	0/1010201/252025/4	(100)/230(110)/2023	UNIQUE WASTE PROCESSING COMPANY	ibe onder see to	12/2/2023	index.	wannkatienan
				COMPANY PETITION IB	LIMITED ,UNIQUE WASTE PROCESSING			No of objection 1. ORDER DATED 10 OCTOBER 2025 missed in pdf as per mentioned in	
	12/3/2025	0710102017292025(No.of Docs 2)	0710102017292025/4	(IBC)/230(ND)2025	COMPANY LIMITED	IBC Under Sec 10	12/2/2025	index.	wamikatrehan
					UNIQUE WASTE PROCESSING COMPANY				
				COMPANY PETITION IB	LIMITED ,UNIQUE WASTE PROCESSING			No of objection 1. ORDER DATED 10 OCTOBER 2025 missed in pdf as per mentioned in	
562	12/3/2025	0710102017292025(No.of Docs 2)	0710102017292025/4	(IBC)/230(ND)2025	COMPANY LIMITED	IBC Under Sec 10	12/2/2025	index.	wamikatrehan
				INTERLOCUTORY APPLICATION	SH. DAMODAR DUTT BHATT VSRAJESH				
563	11/29/2025	0710102097342022(No.of Docs 1)	0710102097342022/5	(I.B.C)/6003(PB)2022	PROJECTS INDIA PRIVATE LTD	Rule 11 of NCLT, 2016	12/1/2025	No of objection 1. Kindly attach compliance order	anant gautam
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				INTERLOCUTORY APPLICATION	RELIGARE FINVEST LIMITED VS. TARA ALLOYS			1. incomplete file, As per mention in index documents missed in PDF. 2. kindly attach	
	11/28/2025	0710102038192024(No.of Docs 2)	0710102038192024/2	(I.B.C)/2530(ND)2024	LIMITED	Rule 11 of NCLT, 2016	12/1/2025	the compliance order.	Sanjeevsharma
	i			CA(A) MERGER AND	WEBMOB SOFTWARE SOLUTIONS PRIVATE				
	F (20 (202 -		0740400040005/-	AMALGAMATION(COMPANIES	LIMITED VS. KIWI TECHNOLOGIES INDIA		42/4/		
	5/20/2025	0710102043332025(No.of Docs 0)	0710102043332025/5	ACT)/48(ND)2025 CP(AA) MERGER AND	PRIVATE LIMITED	Sec. 230-232, Sec 234	12/1/2025	1. As per mention in Index compliance order dated 18.11.2025 is missed in PDF.	
				AMALGAMATION(COMPANIES		Sec. 230-232 - Second			
564	11/28/2025	0710102087982025(No.of Docs 1)	0710102087982025/2	ACT)/81(ND)2025	INTEGRA ESSENTIA LIMITED	Motion	12/1/2025	1. as per mention in index compliance order dated 16.10.2025 is missed in PDF.	CPINDIA
	,,			INTERVENTION PETITION			, -, -:	1. sign missed on every page of Reply. 2. One Rs. Court fee missed on vakalatanama in	
565	11/28/2025	0710102037372025(No.of Docs 2)	0710102037372025/2	(IBC)/26(ND)2025	MK JIAN VS. SANGJEY TSERING	Sec 60(5)	12/1/2025	PDF.	ashishgupta2310
						Application under any other	1		1
	1					provisions- IBC,Section			
	1					25(2)(j),		A contract of the state of the	
	11/28/2025	0710102070E0202E(No. of Date 1)	0710102079502025/2	INTERLOCUTORY APPLICATION	MR. RAMACHANDRAN SUBRAMANIAN VS. JATINDER PAL SINGH	43,45,47,50,60(5),66/Regulat ion 35A	12/1/2025	pagination missed on index 2. counsel details missed in PDF 3. Please correct the boading on Index	bhavanaduhoon
	11/20/2025	0710102079502025(No.of Docs 1)	0,101020/3302023/2	(I.B.C)/4584(ND)2025	JA THEFER PAL SHINGH	IOII 33A	12/1/2025	heading on Index	DilavallauUNOON
	1			INTERLOCUTORY APPLICATION	MR. SANJAY SINGAL VS. STATE BANK OF				
	11/29/2025	0710102064092025(No.of Docs 2)	0710102064092025/1		INDIA	Sec 60(5)	12/1/2025	No of objection 1. Kindly attach compliance order 2. Remove extra pdf	vedlegal
				INTERLOCUTORY APPLICATION					
566	11/29/2025	0710102064142025(No.of Docs 2)	0710102064142025/1	(I.B.C)/3544(ND)2025	MRS. AARTI SINGAL VS. STATE BANK OF INDIA	Sec 60(5)	12/1/2025	No of objection 1. Kindly attach compliance order 2. Remove extra pdf	vedlegal

					SUDESH CHAUHAN VS. UDAYRAJ				
567	11/28/2025	0710102100722025(No.of Docs 2)	0710102100722025/2	INTERLOCUTORY APPLICATION (I.B.C)/5641(ND)2025	PATWARDHAN RESOlUTION PROFESSIONAL ADEL LANDMARKS LTD	Rule 11 of NCLT, 2016	12/1/2025	1. double proof of service upload on online portal	Kaushikdey
	11/29/2025	0710102097762025(No.of Docs 1)	0710102097762025/1	INTERLOCUTORY APPLICATION (I.B.C)/5501(ND)2025	NARESH KUMAR JAIN VS. NEW ERA TRADING PRIVATE LIMITED OPC	Sec 60(5),Rule 11 of NCLT, 2016	12/1/2025	No of objection 1, Index and bookmarking missed 2. Pagination wrong in pdf	harshitkumarrawat
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				COMPANY PETITION IB	WINSTROL PETRO CHEMICALS PVT LTD VS. SH. VIVEK BHATI ,WINSTROL PETRO				
	12/5/2025	0710102048512024(No.of Docs 2)	0710102048512024/4	(IBC)/621(ND)2024	CHEMICALS PVT LTD VS. SH. VIVEK BHATI	IBC Under Sec 9	11/27/2025	1. kindly attach the compliance order	RR LEGAL PARTNERS
596	11/25/2025	0710102064552025(No.of Docs 2)	0710102064552025/3	COMPANY PETITION IB (IBC)/393(ND)2025	SREI EQUIPMENT FINANCE LIMITED VS. FNM PROPERTY SERVICES PRIVATE LIMITED	IBC under Sec 7	11/27/2025	1.compliance order missing in pdf	SSA2022
597	12/5/2025	0710102048512024(No.of Docs 2)	0710102048512024/4	COMPANY PETITION IB (IBC)/621(ND)2024	WINSTROL PETRO CHEMICALS PVT LTD VS. SH. VIVEK BHATI ,WINSTROL PETRO CHEMICALS PVT LTD VS. SH. VIVEK BHATI	IBC Under Sec 9	11/27/2025	1. kindly attach the compliance order	RR LEGAL PARTNERS
				COMPANY PETITION IB	WINSTROL PETRO CHEMICALS PVT LTD VS. SH. VIVEK BHATI .WINSTROL PETRO				
	12/5/2025	0710102048512024(No.of Docs 2)	0710102048512024/4	(IBC)/621(ND)2024	CHEMICALS PVT LTD VS. SH. VIVEK BHATI	IBC Under Sec 9	11/27/2025	1. kindly attach the compliance order	RR LEGAL PARTNERS
	12/5/2025	0710102048512024(No.of Docs 2)	0710102048512024/4	COMPANY PETITION IB (IBC)/621(ND)2024	WINSTROL PETRO CHEMICALS PVT LTD VS. SH. VIVEK BHATI ,WINSTROL PETRO CHEMICALS PVT LTD VS. SH. VIVEK BHATI	IBC Under Sec 9	11/27/2025	1. kindly attach the compliance order	RR LEGAL PARTNERS
598	12/5/2025	0710102048512024(No.of Docs 2)	0710102048512024/4	COMPANY PETITION IB (IBC)/621(ND)2024	WINSTROL PETRO CHEMICALS PVT LTD VS. SH. VIVEK BHATI ,WINSTROL PETRO CHEMICALS PVT LTD VS. SH. VIVEK BHATI	IBC Under Sec 9	11/27/2025	1. kindly attach the compliance order	RR LEGAL PARTNERS
599	12/5/2025	0710102048512024(No.of Docs 2)	0710102048512024/4	COMPANY PETITION IB (IBC)/621(ND)2024	WINSTROL PETRO CHEMICALS PVT LTD VS. SH. VIVEK BHATI ,WINSTROL PETRO CHEMICALS PVT LTD VS. SH. VIVEK BHATI	IBC Under Sec 9	11/27/2025	1. kindly attach the compliance order	RR LEGAL PARTNERS
	42/5/202-			COMPANY PETITION IB	WINSTROL PETRO CHEMICALS PVT LTD VS. SH. VIVEK BHATI ,WINSTROL PETRO		44 /07 /		
	12/5/2025	0710102048512024(No.of Docs 2)	0710102048512024/4	(IBC)/621(ND)2024 COMPANY	CHEMICALS PVT LTD VS. SH. VIVEK BHATI	IBC Under Sec 9	11/27/2025	1. kindly attach the compliance order	RR LEGAL PARTNERS
	11/26/2025	0710102101632025(No.of Docs 2)	0710102101632025/2	APPLICATION(COMPANIES ACT)/269(ND)2025	KUNJ BIHARI GOYAL VS. SURMELA LEASING LTD	Sec. 242(4)	11/27/2025	1. copy of vakalatanama missed	legalics
600	12/4/2025	0710102007352021(No.of Docs 2)	0710102007352021/2	INTERLOCUTORY APPLICATION (I.B.C)/906(ND)2021	TIRATH RAM AHUJA VSAKMEPROJCTS LTD	Application under any other provisions- IBC	11/27/2025	1. true copy sign missed on Annexures 2.compliance order missing in pdf	CKM Partners
601	12/4/2025	0710102007352021(No.of Docs 2)	0710102007352021/2	INTERLOCUTORY APPLICATION (I.B.C)/906(ND)2021	TIRATH RAM AHUJA VSAKMEPROJCTS LTD	Application under any other provisions- IBC	11/27/2025	1. true copy sign missed on Annexures 2.compliance order missing in pdf	CKM Partners
	12/4/2025	0710102007352021(No.of Docs 2)	0710102007352021/2	INTERLOCUTORY APPLICATION (I.B.C)/906(ND)2021	TIRATH RAM AHUJA VSAKMEPROJCTS LTD	Application under any other provisions- IBC	11/27/2025	1. true copy sign missed on Annexures 2.compliance order missing in pdf	CKM Partners
	12/4/2025	0710102007352021(No.of Docs 2)	0710102007352021/2	INTERLOCUTORY APPLICATION (I.B.C)/906(ND)2021	TIRATH RAM AHUJA VSAKMEPROJCTS LTD SANTECH ENERGY SYSTEM & SERVICES	Application under any other provisions- IBC	11/27/2025	1. true copy sign missed on Annexures 2.compliance order missing in pdf	CKM Partners
602	11/25/2025	0710102015622024(No.of Docs 2)	0710102015622024/5	COMPANY APPEAL(COMPANIES ACT)/63(ND)2024	PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI	Sec 252 (1)	11/27/2025	1.compliance order missing in pdf	avneeshlaw
603	11/25/2025	0710102016212025(No.of Docs 2)	0710102016212025/6	COMPANY PETITION (COMPANIES ACT)/41(ND)2025	PREETI AGGARWAL VS. JETAIR PRIVATE LIMITED & OTHERS	Sec. 241(1),Sec. 242(4),Sec. 244(1)		No of objection 1. Kindly file IA	ADITYA.SAMMADAR
	11/25/2025	0710102100992025(No.of Docs 1)	0710102100992025/2	INTERLOCUTORY APPLICATION (I.B.C)/5686(ND)2025	PRABHJIT SINGH SONI	Application under any other provisions- IBC	11/26/2025	No of objection 1. Kindly attach compliance order	advswarnika aggarwal
	2 /4 7 /2022	0740402024202027(4)	0710102021282022/4	INTERLOCUTORY APPLICATION	VIVEK PARTI VSCAPRI GLOBAL CAPITAL	C. CONT.	44 /25 /2025		
604	3/17/2022	0710102021282022(No.of Docs 0) 0710102068212025(No.of Docs 2)	0710102021282022/4	(I.B.C)/1457(ND)2022 COMPANY APPLICATION(COMPANIES ACT)/170(ND)2025	SUNIL AHUJA VS. EXPRESS REALTECH PVT. LTD.	Sec 60(5) Sec. 244(1)		1.compliance order missing in pdf no of objection 1.pagination missing in bookmarking 2.compliance order missing in pdf 3.need all pages sign in pdf 4.need all pages ocr in pdf 5.some pages not clear in pdf 6.some pages hindi in pdf	vivek mishra
605	11/24/2025	0710102100992025(No.of Docs 1)	0710102100992025/1	INTERLOCUTORY APPLICATION (I.B.C)/5686(ND)2025	PRABHJIT SINGH SONI	Application under any other provisions- IBC		No of objection 1. Kindly attach compliance order	advswarnika aggarwal
	11/24/2025	0710102063642025(No.of Docs 3)	0710102063642025/3	INTERLOCUTORY APPLICATION (I.B.C)/3665(ND)2025	HERO FINCORP LIMITED VSMR. SANDEEP GOEL RESOLUTION PROFESSIONAL FOR JTPL PRIVATE LIMITED	Application under any other provisions- IBC		no of objection 1.compliance order missing in pdf 2.extra pdf remove submit final pdf	
	11/21/2025	0710102409402018(No.of Docs 2)	0710102409402018/6	COMPANY PETITION IB (IBC)/682(PB)2018	RELIGARE FINVEST LIMITED VS SHRI DHAM DISTRIBUTORS PRIVATE LIMITED	IBC under Sec 7		1.kindly file IA	rakesh@12
606	11/22/2025	0710102041992025(No.of Docs 2)	0710102041992025/1	RESTORATION APPLICATION (IBC)/40(ND)2025	BUSYBEES LOGISTICS SOLUTIONS PRIVATE LIMITED VSSIMBA LOGISTICS PRIVATE LIMITED	Section 60(5)/Rule 11		Bookmarking and Index are mandatory. 2. Page not readable kindly attach the page no 9 in PDF. 3. Kindly attach the compliance order.	ADVHEENADAWAR
607	11/20/2025	0710200420752040/N= =£ D= :	0710200428752019/20	COMPANY PETITION IB	INSYNERGY SUPPLY CHAIN SOLUTIONS PVT.	IRC Linday Sac C	11/26/2027	1 hookmarking mandaton, 2 kindly attack the annulus and a	Akhilosh@2010
607	11/20/2025	0710200428752018(No.of Docs 1)	0710200428752018/29	(IBC)/794(ND)2018 COMPANY APPEAL(COMPANIES	LTD. VS EASYTECH GLOBAL PVT. LTD. INCOME TAX OFFICER-WARD 18(4) VS ROC M/S NORTH BOMBAY CABLE NETWORK PVT	IBC Under Sec 9 Sec 252 (1) - By Government Body,Sec 252 (3) - By	11/26/2025	bookmarking mandatory. 2. kindly attach the compliance order. No of objection 1. Remove extra pdf 2. Three rs court fees and 15 rs welfare ticket	Akhilesh@2019
	11/23/2025	0710200413432017(No.of Docs 2)	0710200413432017/2	ACT)/294(ND)2017	INCOME TAX OFFICER-WARD 18(4) VS ROC	Government Body Sec 252 (1) - By Government	11/26/2025	missed in vakalatnama (also paste on blank space)	9899393420
	1/7/2019	0710200413432017(No.of Docs 3)	0710200413432017/1	COMPANY APPEAL (COMPANIES ACT)/294(ND)2017	M/S NORTH BOMBAY CABLE NETWORK PVT LTD	Body,Sec 252 (3) - By Government Body	11/26/2025	No of objection 1. Remove extra pdf 2. Proof of Service missed in pdf as per mentioned in index.	l admin

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608	11/20/2025	0710102039292025(No.of Docs 5)	0710102039292025/2	INTERLOCUTORY APPLICATION (I.B.C)/2231(ND)2025	VEENA GOEL VS. M/S PIYUSH COLONISERS LTD.	Section 60(5)	11/26/2025	1. Remove extra PDF on online portal	abhi4064
609	11/25/2025	0710102400502012(No.of Docs 1)	0710102400502012/22	COMPANY PETITION (COMPANIES ACT)/40(ND)2012	SH. RAMANDEEP SINGH AHULWALIA & ORS. VS M/S. SUNTIME ENERGY LTD. & ORS.	Application under any other provisions	11/26/2025	No of objection 1. Date missed in vakalatnama	PLILLP
	11/23/2025	0710102057342025(No.of Docs 1)	0710102057342025/4	COMPANY PETITION IB (IBC)/375(ND)2025	BRICK2WALL INFRATECH PRIVATE LIMITED VS. KASHYAPI INFRASTRUCTURE PRIVATE LIMITED	IBC Under Sec 9	11/26/2025	no of objection 1.bookmarking mandatory 2.index missing in pdf 3.put the tickets in blank side	P&L Associates
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	11/25/2025	0710102101002025(No.of Docs 1)	0710102101002025/1	(I.B.C)/5697(ND)2025	PRABHJIT SINGH SONI	provisions- IBC	11/26/2025	No of objection 1. Kindly attach compliance order	aggarwal
				INTERLOCUTORY APPLICATION	VIKAS GOEL VS. AUTHUM INVESTMENT AND			 bookmarking mandatory. kindly attach the compliance order. Twenty five Rs. Welfare ticket and Three Rs. Court Fee missed on Vakalatanama kindly paste on blank 	
610	11/24/2025	0710102102172025(No.of Docs 1)	0710102102172025/1	(I.B.C)/5702(ND)2025 INTERLOCUTORY	INFRASTRUCTURE LIMITED	Sec 60(5)	11/26/2025	space on vakalatanama	Adv.Anshukrmishra
611	3/27/2025	0710102025652025(No.of Docs 0)	0710102025652025/5	APPLICATION(IBC)(PLAN)/21(ND) 2025	NIDHI AMIT PODDAR	Sec 30	11/26/2025	No of objection 1. Proof of service missed in pdf as per mentioned in index 2. Remove extra pdf	
	11/20/2025	0710102077052025(No.of Docs 8)	0710102077052025/4	COMPANY PETITION IB (IBC)/499(ND)2025	IMAGINE MARKETING LIMITED VS. BRIGHT BEGININGS PRIVATE LIMITED	IBC Under Sec 9	11/26/2025	1.pagination is missed on bookmarking 2. date missed on vakaltanama 3. pages not readable are kindly upload clear pages no 80, 113 to 121, 227 to 264, 284 to 285, 291, 293, 337, 467 to 521, 544, 565 to 566, 582 to 566, 599, 650, 665, 678, 705, 706, 731 to 735,737, 738, 743 to 746, 760, 761 to 764 and 899.	VEENUDRALL
				COMPANY PETITION IB	IDBI TRUSTEESHIP SERVICES LIMITED VS.			no of objection 1.compliance order missing in pdf 2.need all pages sign in pdf 3.double	
	11/12/2025	0710102011232025(No.of Docs 4)	0710102011232025/7	(IBC)/112(ND)2025	MAHAGUN (INDIA) PRIVATE LIMITED	IBC under Sec 7	11/26/2025	pagination wrong in pdf 4.vakalatanama copy missing in pdf 5.need all pages ocr in pdf	gaurav.hsethi@gmail.
612	11/12/2025	0710102011232025(No.of Docs 4)	0710102011232025/7	COMPANY PETITION IB (IBC)/112(ND)2025	IDBI TRUSTEESHIP SERVICES LIMITED VS. MAHAGUN (INDIA) PRIVATE LIMITED	IBC under Sec 7	11/26/2025	no of objection 1.compliance order missing in pdf 2.need all pages sign in pdf 3.double pagination wrong in pdf 4.vakalatanama copy missing in pdf 5.need all pages ocr in pdf	gaurav.hsethi@gmail.
613	11/12/2025	0710102011232025(No.of Docs 4)	0710102011232025/7	COMPANY PETITION IB (IBC)/112(ND)2025	IDBI TRUSTEESHIP SERVICES LIMITED VS. MAHAGUN (INDIA) PRIVATE LIMITED	IBC under Sec 7	11/26/2025	no of objection 1.compliance order missing in pdf 2.need all pages sign in pdf 3.double pagination wrong in pdf 4.vakalatanama copy missing in pdf 5.need all pages ocr in pdf	gaurav.hsethi@gmail.
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	11/12/2025	0710102011232025(No.of Docs 4)	0710102011232025/7	COMPANY PETITION IB (IBC)/112(ND)2025	IDBI TRUSTEESHIP SERVICES LIMITED VS. MAHAGUN (INDIA) PRIVATE LIMITED	IBC under Sec 7	11/26/2025	no of objection 1.compliance order missing in pdf 2.need all pages sign in pdf 3.double pagination wrong in pdf 4.vakalatanama copy missing in pdf 5.need all pages ocr in pdf	gaurav.hsethi@gmail.
614	11/12/2025	0710102011232025(No.of Docs 4)	0710102011232025/7	COMPANY PETITION IB (IBC)/112(ND)2025	IDBI TRUSTEESHIP SERVICES LIMITED VS. MAHAGUN (INDIA) PRIVATE LIMITED	IBC under Sec 7	11/26/2025	no of objection 1.compliance order missing in pdf 2.need all pages sign in pdf 3.double pagination wrong in pdf 4.vakalatanama copy missing in pdf 5.need all pages ocr in pdf	gaurav.hsethi@gmail.
615	11/12/2025	0710102011232025(No.of Docs 4)	0710102011232025/7	COMPANY PETITION IB (IBC)/112(ND)2025	IDBI TRUSTEESHIP SERVICES LIMITED VS. MAHAGUN (INDIA) PRIVATE LIMITED	IBC under Sec 7	11/26/2025	no of objection 1.compliance order missing in pdf 2.need all pages sign in pdf 3.double pagination wrong in pdf 4.vakalatanama copy missing in pdf 5.need all pages ocr in pdf	gaurav.hsethi@gmail.
616	11/12/2025	0710102011232025(No.of Docs 4)	0710102011232025/7	COMPANY PETITION IB (IBC)/112(ND)2025	IDBI TRUSTEESHIP SERVICES LIMITED VS. MAHAGUN (INDIA) PRIVATE LIMITED	IBC under Sec 7	11/26/2025	no of objection 1.compliance order missing in pdf 2.need all pages sign in pdf 3.double pagination wrong in pdf 4.vakalatanama copy missing in pdf 5.need all pages ocr in pdf	gaurav.hsethi@gmail.
617	11/21/2025	0710102078672025(No.of Docs 2)	0710102078672025/4	INTERLOCUTORY APPLICATION (I.B.C)/4428(ND)2025	MR. AMIT GUPTA VS. MR. MANOJ KULSHRESTHHA RESOLUTION PROFESSIONAL OF INTELLICITY BUSINESS PARK PVT. LTD.	Sec 60(5)	11/26/2025	no of objection 1.proof of service missing in pdf 2.bookmarking mandatory 3.need all pages sign in pdf 4.need all pages ocr in pdf	rakesh@12
618	11/12/2025	0710102011232025(No.of Docs 4)	0710102011232025/7	COMPANY PETITION IB (IBC)/112(ND)2025	IDBI TRUSTEESHIP SERVICES LIMITED VS. MAHAGUN (INDIA) PRIVATE LIMITED	IBC under Sec 7	11/26/2025	no of objection 1.compliance order missing in pdf 2.need all pages sign in pdf 3.double pagination wrong in pdf 4.vakalatanama copy missing in pdf 5.need all pages ocr in pdf	gaurav.hsethi@gmail.
				COMPANY PETITION	SURENDRA SINGH DEOL (DIN 03031608) VS.				
619	11/24/2025	0710102002862025(No.of Docs 2)	0710102002862025/5		M/S JMDR INFRA PROJECTS PVT. LTD.	Sec. 130(1)	11/26/2025	1. Sign missed on every page of reply 2. vakalatanama missed on PDF.	Nikhil.Thakur99
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620	11/20/2025	07101020770F202F(No. of Doc. 0)	0710102077052025/2	COMPANY PETITION IB	IMAGINE MARKETING LIMITED VS. BRIGHT	IDC Hadas Cas O	11/26/2025	565 to 566, 582 to 586, 599, 650, 665, 678, 705, 706, 731 to 735,737, 738, 743 to 746,	VEENUEDDALL
020	11/20/2025	0710102077052025(No.of Docs 8)	0710102077052025/3	(IBC)/499(ND)2025	BEGININGS PRIVATE LIMITED	IBC Under Sec 9	11/26/2025	760, 761 to 764 and 899.	VEENUDRALL
						Sec. 241(1),Sec. 242(4),Sec. 244(1),Application under			
621	11/22/2025	0710102070032024(No.of Docs 2)	0710102070032024/12	COMPANY PETITION (COMPANIES ACT)/161(ND)2024 INTERLOCUTORY	MR. VIVEK KUSHWAHA VS. VIVERS FRESH ORGANIC GAYATRI FARMS PRIVATE LIMITED	any other provisions ,Section 246,Section 447	11/26/2025	1. true copy sign missed on Annexures 2. kindly attach the compliance order.	laus
622	11/21/2025	0710102055642025(No.of Docs 1)	0710102055642025/3		VENESSA METALS AND ALLOYS PVT. LTD. VS. TERRENCE ALLOYS PRIVATE LIMITED SAMMAAN CAPITAL LIMITED VS. PARSVNATH	Sec 54(1)	11/26/2025	no of objection 1.bookmarking mandatory 2.compliance order missing in pdf	bdverma
623	11/21/2025	0710102059872024(No.of Docs 2)	0710102059872024/10	(IBC)/468(PB)2024	DEVELOPERS LIMITED	IBC under Sec 7	11/26/2025	no of objection 1.compliance order missing in pdf 2.need all pages sign in pdf 3.need all pages ocr in pdf	BLA2024
624	11/20/2025	0710102090012025(No.of Docs 1)	0710102090012025/1	COMPANY PETITION IB (IBC)/559(ND)2025	M/S GARG BROTHERS THROUGH ITS PARTNER BHANU GARG VS. NKG INFRASTRUCTURE LIMITED	IBC Under Sec 9		1. one Rs. Court Fee missed on vakaltanama	shiprabhardwaj2901
625	11/21/2025	0710102097562025(No.of Docs 1)	0710102097562025/1	COMPANY APPLICATION(COMPANIES ACT)/260(PB)2025	M/S. SUNTIME ENERGY LTD. VS. PRAVINDER KAUR AHLUWALIA	Rule 11 of NCLT		no of objection 1.compliance order missing in pdf 2.need all pages sign in pdf	PLILLP
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626	11/25/2025	0710102094942024(No.of Docs 2)	0710102094942024/9		PARMESH CONSTRUCTION COMPANY LIMITED VS. IIRF HOLDING V LIMITED	59,Application under any other provisions	11/26/2025	No of objection 1. Kindly attach compliance order	sd.batra
627	11/22/2025	0710102048072025(No.of Docs 2)	0710102048072025/1	INTERVENTION PETITION (IBC)/42(ND)2025	VINAY GUPTA VSROMY BANSAL	Sec 60(5)		as per mention in index details is Incomplete in PDF. 2. Bookmarking mandatory.	prakashlegaladvisers
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628	11/26/2025	0710102050182024(No.of Docs 1)	0710102050182024/3	ACT)/68(ND)2024	SG PREFAB & ENGINEERING PRIVATE LIMITED	Sub-section (I) of section 230	11/26/2025		CPINDIA

629 630 631	11/24/2025	0710102021342025(No.of Docs 2)							
	11/24/2025		0710102021342025/3	COMPANY PETITION (COMPANIES ACT)/67(ND)2025	GOVIND ASHAN VS. TDPRO IT SERVICES PVT LTD	Sec. 241(1)	11/26/2025	Twenty five Rs. welfare ticket paste on blank space of vakaltanama	rakhityagi.adv
631	11/24/2023	0710200410952017(No.of Docs 4)	0710200410952017/2	COMPANY PETITION (COMPANIES ACT)/225(ND)2017		Sec. 241(1),Sec. 242(4)	11/26/2025	1.kindly file petition	DELLAWS
	11/21/2025	0710102035882020(No.of Docs 1)	0710102035882020/5	COMPANY PETITION IB (IBC)/882(ND)2020	M/S. AHLUWALIA CONTRACTS (INDIA) LIMITED VS. LOGIX INFRATECH PRIVATE LIMITED	IBC Under Sec 9		no of objection 1.bookmarking mandatory 2.court fee 3rs missing on vakalatanama	lekhagv
632	11/25/2025	0710102107662022(No.of Docs 2)	0710102107662022/7	COMPANY PETITION IB (IBC)/84(ND)2023	RELIGARE HOUSING DEVELOPMENT FINANCECORPORATION LIMITED VS. LA RESIDENTIA DEVELOPERS PRIVATE LIMITED	IBC under Sec 7		No of objection 1. Kindly attach compliance order	MANU
				COMPANY PETITION IB	RELIGARE HOUSING DEVELOPMENT FINANCECORPORATION LIMITED VS. LA				
633	11/25/2025	0710102107662022(No.of Docs 2)	0710102107662022/8	(IBC)/84(ND)2023	RESIDENTIA DEVELOPERS PRIVATE LIMITED	IBC under Sec /	11/26/2025	No of objection 1. Kindly attach compliance order	MANU
634	11/21/2025	0710102409102018(No.of Docs 2)	0710102409102018/13	COMPANY PETITION IB (IBC)/681(PB)2018	RELIGARE FINVEST LIMITED VS GURUDEV FINANCIAL SERVICES PRIVATE LIMITED	IBC under Sec 7	11/26/2025	1.kindly file IA	rakesh@12
635	11/24/2025	0710102021342025(No.of Docs 2)	0710102021342025/2	COMPANY PETITION (COMPANIES ACT)/67(ND)2025	GOVIND ASHAN VS. TDPRO IT SERVICES PVT LTD	Sec. 241(1)	11/26/2025	Twenty five Rs. welfare ticket paste on blank space of vakaltanama	rakhityagi.adv
636	11/24/2025	0710102069972025(No.of Docs 1)	0710102069972025/2	COMPANY PETITION (COMPANIES ACT)/134(ND)2025	PAVEL GARG VS. M/S QUEENSTOWN INFRA	41-43 of LLP act, 2008	11/26/2025	1. kindly attach the compliance order. 2. Index and bookmarking mandatory	INTYGRAT
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637	11/24/2025	0710102020392025(No.of Docs 2)	0710102020392025/4	COMPANY APPEAL(COMPANIES ACT)/80(ND)2025 COMPANY PETITION IB	S P GARMENTS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES RELIGARE FINVEST LIMITED VS TARA ALLOYS	Sec 252 (3)	11/26/2025	1. Sign missed on every page of rejoinder.	adv.dikshadadu
638	11/21/2025	0710102409492018(No.of Docs 2)	0710102409492018/17	(IBC)/667(PB)2018	LIMITED	IBC under Sec 7	11/26/2025	1.kindly file IA	rakesh@12
639	8/18/2025	0710102072632025(No.of Docs 0)	0710102072632025/2	INTERLOCUTORY APPLICATION (I.B.C)/4262(ND)2025	POOJA BAHRY VS. MR. RAVI BHARGAV	Section 25(2)(j), 43,45,47,50,60(5),66/Regulat ion 35A Section 25(2)(j),	11/25/2025	No of objection 1. court fees paste on blank space in vakalatnama.	
				INTERLOCUTORY APPLICATION		43,45,47,50,60(5),66/Regulat			
640	8/18/2025	0710102072632025(No.of Docs 0)	0710102072632025/2	(I.B.C)/4262(ND)2025 TRANSFER	POOJA BAHRY VS. MR. RAVI BHARGAV	ion 35A	11/25/2025	No of objection 1. court fees paste on blank space in vakalatnama.	
641	11/20/2025	0710102057222024(No.of Docs 1)	0710102057222024/46	PETITION(COMPANIES ACT)/32(PB)2024 INTERLOCATORY	SUJATA KULSHRESHTHA VS. TRIVENI MEDIA LIMITED	Sec 433(e)/433(f) of CA 1956	11/25/2025	1. kindly attach the compliance order dated 28.10.2025 as per mention in index	athenalegal
642	12/2/2025	0710102055282024(No.of Docs 2)	0710102055282024/2	APPLICATION(COMPANIES ACT)/285(ND)2024 INTERLOCATORY APPLICATION(COMPANIES	CUTTING EDGE DIGITAL PVT LTD & ORS VS. ROHIT MADHUR CUTTING EDGE DIGITAL PVT LTD & ORS VS.	Rule 11 of NCLT	11/25/2025	1.compliance order missing in pdf	lexacorplegal
643	12/2/2025	0710102055282024(No.of Docs 2)	0710102055282024/2	ACT)/285(ND)2024 INTERLOCATORY	ROHIT MADHUR	Rule 11 of NCLT	11/25/2025	1.compliance order missing in pdf	lexacorplegal
644	12/2/2025	0710102055282024(No.of Docs 2)	0710102055282024/2	APPLICATION(COMPANIES ACT)/285(ND)2024	CUTTING EDGE DIGITAL PVT LTD & ORS VS. ROHIT MADHUR	Rule 11 of NCLT	11/25/2025	1.compliance order missing in pdf	lexacorplegal
				COMPANY PETITION	APARNA CHOUDHRIE KALA VS. AQUA TERRA				
645	11/23/2025	0710102035962020(No.of Docs 2)	0710102035962020/27		ADVENTURES INDIA PRIVATE LIMITED	Sec 241 (2)	11/25/2025	no of objection 1.counsel sign missing in pdf 2.compliance order missing in pdf	rohanchawla
646	11/29/2025	0710102001732025(No.of Docs 3)	0710102001732025/7	INTERLOCUTORY APPLICATION (I.B.C)/180(ND)2025	SANJEEV MAHAJAN VS. M/S NIMITAYA HOTEL & RESORTS LTD J.C. FLOWERS ASSET RECONSTRUCTION	Section 60(5)	11/25/2025	1.compliance order missing in pdf	zainkhan
647	11/28/2025	0710102064792025(No.of Docs 2)	0710102064792025/5	COMPANY PETITION IB (IBC)/474(ND)2025 INTERLOCATORY	PRIVATE LIMITED VS. BLISS ABODE PRIVATE LIMITED	IBC under Sec 7	11/25/2025	1.compliance order missing in pdf	BLA@ASSOCIATES
648	12/2/2025	0710102055282024(No.of Docs 2)	0710102055282024/2	APPLICATION(COMPANIES ACT)/285(ND)2024	CUTTING EDGE DIGITAL PVT LTD & ORS VS. ROHIT MADHUR	Rule 11 of NCLT	11/25/2025	1.compliance order missing in pdf	lexacorplegal
649	12/1/2025		0710102016462010/6	COMPANY PETITION IB		Sub-section (I) of section			
650	12/1/2025	0710102016462018(No.of Docs 3) 0710102409322018(No.of Docs 3)	0710102016462018/6 0710102409322018/15	(IBC)/1378(PB)2018 COMPANY PETITION IB (IBC)/671(PB)2018	FINANCIAL SERVICES PVT. LTD RELIGARE FINVEST LIMITED VS A & A CAPITAL SERVICES PRIVATE	230,IBC under Sec 7 IBC under Sec 7		No of objection 1. Three rs court fees and 25 rs welfare ticket missed in vakalatnama No of objection 1. Three rs court fees and 25 rs welfare ticket missed in vakalatnama	advocatesumitbatra advocatesumitbatra
651	11/29/2025	0710102409322018(No.of Docs 3)	0710102409322018/15	COMPANY PETITION IB (IBC)/671(PB)2018	RELIGARE FINVEST LIMITED VS A & A CAPITAL SERVICES PRIVATE			No of objection 1. Three rs court fees and 25 rs welfare ticket missed in vakalatnama	advocatesumitbatra
652	11/29/2025	0710102409322018(No.of Docs 2)	0710102409322018/16	COMPANY PETITION IB (IBC)/671(PB)2018	RELIGARE FINVEST LIMITED VS A & A CAPITAL SERVICES PRIVATE	IBC under Sec 7		No of objection 1. Counsel sign missed in index and page no 3. 2. Page no 4 not clear	advocatesumitbatra
653	11/29/2025	0710102409322018(No.of Docs 2)	0710102409322018/16	COMPANY PETITION IB (IBC)/671(PB)2018	RELIGARE FINVEST LIMITED VS A & A CAPITAL SERVICES PRIVATE			No of objection 1. Counsel sign missed in index and page no 3. 2. Page no 4 not clear	advocatesumitbatra
654	11/29/2025	0710102409322018(No.of Docs 3)	0710102409322018/15	COMPANY PETITION IB (IBC)/671(PB)2018	RELIGARE FINVEST LIMITED VS A & A CAPITAL SERVICES PRIVATE	IBC under Sec 7		No of objection 1. Three rs court fees and 25 rs welfare ticket missed in vakalatnama	advocatesumitbatra
	12/1/2025	0710102016462018(No.of Docs 3)	0710102016462018/6	COMPANY PETITION IB (IBC)/1378(PB)2018	RELIGARE COMTRADE LIMITED VS. DECENT	Sub-section (I) of section 230,IBC under Sec 7		No of objection 1. Three rs court fees and 25 rs welfare ticket missed in vakalatnama	advocatesumitbatra
655	T			INTERLOCUTORY APPLICATION (I.B.C)/180(ND)2025	SANJEEV MAHAJAN VS. M/S NIMITAYA HOTEL & RESORTS LTD	Section 60(5)		1.compliance order missing in pdf	zainkhan
655 656	11/29/2025	0710102001732025(No.of Docs 3)	0710102001732025/7						
656		0710102001732025(No.of Docs 3)	0710102001732025/7	INTERLOCUTORY APPLICATION	SHALU KHANNA VS. PARAMJEET SINGH				gautam@klfindia.co
	11/29/2025	0710102001732025(No.of Docs 3) 0710102039462022(No.of Docs 2)	0710102001732025/7 0710102039462022/6	INTERLOCUTORY APPLICATION (I.B.C)/2748(ND)2022	SEHRA	Sec. 45 (1)	11/25/2025	1. kindly attach the compliance order.	gautam@klfindia.co m
656				INTERLOCUTORY APPLICATION	SEHRA RELIGARE FINVEST LIMITED VS A & A CAPITAL	Sec. 45 (1) IBC under Sec 7		kindly attach the compliance order. No of objection 1. Three rs court fees and 25 rs welfare ticket missed in vakalatnama	gautam@klfindia.co m advocatesumitbatra

				INTERLOCUTORY APPLICATION	ALLIANCE LUMIERE LIMITED VSASHOK				LIQUIDATOR ANIL
004	11/29/2025	0710102059872021(No.of Docs 2)	0710102059872021/24	(I.B.C)/3816(ND)2021	MAHINDRU	Sec 54(1)	11/25/2025	No of objection 1. Kindly attach compliance order	ВНАТ
	11/29/2025			INTERLOCUTORY APPLICATION	ALLIANCE LUMIERE LIMITED VSASHOK MAHINDRU				LIQUIDATOR ANIL
1 100	11/29/2025	0710102059872021(No.of Docs 2)	0710102059872021/24	(I.B.C)/3816(ND)2021	MAHINDRU	Sec 54(1)	11/25/2025	No of objection 1. Kindly attach compliance order	ВНАТ
				INTERLOCUTORY APPLICATION	ALLIANCE LUMIERE LIMITED VSASHOK				LIQUIDATOR ANIL
662 1	11/29/2025	0710102059872021(No.of Docs 2)	0710102059872021/24	(I.B.C)/3816(ND)2021 COMPANY PETITION IB	MAHINDRU RELIGARE FINVEST LIMITED VS A & A CAPITAL	Sec 54(1)	11/25/2025	No of objection 1. Kindly attach compliance order	BHAT
663 1	11/29/2025	0710102409322018(No.of Docs 2)	0710102409322018/16	(IBC)/671(PB)2018	SERVICES PRIVATE	IBC under Sec 7	11/25/2025	No of objection 1. Counsel sign missed in index and page no 3. 2. Page no 4 not clear	advocatesumitbatra
664 1	11/29/2025	0710102409322018(No.of Docs 2)	0710102409322018/16	COMPANY PETITION IB (IBC)/671(PB)2018	RELIGARE FINVEST LIMITED VS A & A CAPITAL SERVICES PRIVATE	IBC under Sec 7	11/25/2025	No of objection 1. Counsel sign missed in index and page no 3. 2. Page no 4 not clear	advocatesumitbatra
				COMPANY PETITION IB	RELIGARE COMTRADE LIMITED VS. DECENT	Sub-section (I) of section			
665 1	12/1/2025	0710102016462018(No.of Docs 3)	0710102016462018/6	(IBC)/1378(PB)2018 COMPANY PETITION IB	FINANCIAL SERVICES PVT. LTD RELIGARE COMTRADE LIMITED VS. DECENT	230,IBC under Sec 7 Sub-section (I) of section	11/25/2025	No of objection 1. Three rs court fees and 25 rs welfare ticket missed in vakalatnama	advocatesumitbatra
666 1	12/1/2025	0710102016462018(No.of Docs 3)	0710102016462018/6	(IBC)/1378(PB)2018	FINANCIAL SERVICES PVT. LTD	230,IBC under Sec 7	11/25/2025	No of objection 1. Three rs court fees and 25 rs welfare ticket missed in vakalatnama	advocatesumitbatra
667 1	11/20/2025	0740402004252025(0)	0710102081352025/2	COMPANY PETITION IB	PRAYAG POLYMERS PRIVATE LIMITED VS. NKG INFRASTRUCTURE LIMITED	IBC Under Sec 9			
1	11/20/2025	0710102081352025(No.of Docs 1)	0/10102081352025/2	(IBC)/537(ND)2025	NKG INFRASTRUCTURE LIMITED	Section 25(2)(j),	11/25/2025	one Rs. court fee missed on vakalatnama 2. kindly attach the compliance order.	shiprabhardwaj2901
668 8				INTERLOCUTORY APPLICATION	POOJA BAHRY VS. MR. RAVI BHARGAV	43,45,47,50,60(5),66/Regulat			
8 800	8/18/2025	0710102072632025(No.of Docs 0)	0/101020/2632025/2	(I.B.C)/4262(ND)2025	J.C. FLOWERS ASSET RECONSTRUCTION	ION 35A	11/25/2025	No of objection 1. court fees paste on blank space in vakalatnama.	
				COMPANY PETITION IB	PRIVATE LIMITED VS. BLISS ABODE PRIVATE				
669 1	11/28/2025	0710102064792025(No.of Docs 2)	0710102064792025/5	(IBC)/474(ND)2025	J.C. FLOWERS ASSET RECONSTRUCTION	IBC under Sec 7	11/25/2025	1.compliance order missing in pdf	BLA@ASSOCIATES
				COMPANY PETITION IB	PRIVATE LIMITED VS. BLISS ABODE PRIVATE				
670 1	11/28/2025	0710102064792025(No.of Docs 2)	0710102064792025/5	(IBC)/474(ND)2025	J.C. FLOWERS ASSET RECONSTRUCTION	IBC under Sec 7	11/25/2025	1.compliance order missing in pdf	BLA@ASSOCIATES
				COMPANY PETITION IB	PRIVATE LIMITED VS. BLISS ABODE PRIVATE				
671 1	11/28/2025	0710102064792025(No.of Docs 2)	0710102064792025/5	(IBC)/474(ND)2025	J.C. FLOWERS ASSET RECONSTRUCTION	IBC under Sec 7	11/25/2025	1.compliance order missing in pdf	BLA@ASSOCIATES
				COMPANY PETITION IB	PRIVATE LIMITED VS. BLISS ABODE PRIVATE				
672 1	11/28/2025	0710102064792025(No.of Docs 2)	0710102064792025/5	(IBC)/474(ND)2025	LIMITED	IBC under Sec 7	11/25/2025	1.compliance order missing in pdf	BLA@ASSOCIATES
				INTERLOCUTORY APPLICATION	SANJEEV MAHAJAN VS. M/S NIMITAYA				
673 1	11/29/2025	0710102001732025(No.of Docs 3)	0710102001732025/7	(I.B.C)/180(ND)2025	HOTEL & RESORTS LTD	Section 60(5)	11/25/2025	1.compliance order missing in pdf	zainkhan
				COMPANY PETITION	APARNA CHOUDHRIE KALA VS. AQUA TERRA			No of objection 1. Kindly upload separate file. 2. Welfare ticket not visible in	
674 1	11/23/2025	0710102035962020(No.of Docs 4)	0710102035962020/26	(COMPANIES ACT)/68(PB)2020	ADVENTURES INDIA PRIVATE LIMITED	Sec 241 (2)	11/25/2025	vakalatnama 3. Kindly attach order in List of dates	rohanchawla
				INTERLOCUTORY APPLICATION		Section 25(2)(j), 43,45,47,50,60(5),66/Regulat			
675 8	8/18/2025	0710102072632025(No.of Docs 0)	0710102072632025/2	(I.B.C)/4262(ND)2025	POOJA BAHRY VS. MR. RAVI BHARGAV	ion 35A	11/25/2025	No of objection 1. court fees paste on blank space in vakalatnama.	
				INTERLOCUTORY APPLICATION	SANJEEV MAHAJAN VS. M/S NIMITAYA				
676 1	11/29/2025	0710102001732025(No.of Docs 3)	0710102001732025/7	(I.B.C)/180(ND)2025	HOTEL & RESORTS LTD	Section 60(5)	11/25/2025	1.compliance order missing in pdf	zainkhan
				COMPANY PETITION IB	J.C. FLOWERS ASSET RECONSTRUCTION PRIVATE LIMITED VS. BLISS ABODE PRIVATE				
677 1	11/28/2025	0710102064792025(No.of Docs 2)	0710102064792025/5	(IBC)/474(ND)2025	LIMITED	IBC under Sec 7	11/25/2025	1.compliance order missing in pdf	BLA@ASSOCIATES
		,			J.C. FLOWERS ASSET RECONSTRUCTION			, , , , , , , , , , , , , , , , , , ,	
678 1	11/28/2025	0710102064792025(No.of Docs 2)	0710102064792025/5	COMPANY PETITION IB (IBC)/474(ND)2025	PRIVATE LIMITED VS. BLISS ABODE PRIVATE	IBC under Sec 7	11/25/2025	1.compliance order missing in pdf	BLA@ASSOCIATES
	,,	,			J.C. FLOWERS ASSET RECONSTRUCTION		,,		
679 1	11/28/2025	0710102064792025(No.of Docs 2)	0710102064792025/5	COMPANY PETITION IB (IBC)/474(ND)2025	PRIVATE LIMITED VS. BLISS ABODE PRIVATE	IBC under Sec 7	11/25/2025	1.compliance order missing in pdf	BLA@ASSOCIATES
	11, 20, 2025	0710102004732023(NOIOI BOES 2)	071010200-7752025/5		J.C. FLOWERS ASSET RECONSTRUCTION	ibe under see 7	11,13,1013	areomphanee order missing in pur	DEREMOSO CIRTES
680 1	11/28/2025	0710102064792025(No.of Docs 2)	0710102064792025/5	COMPANY PETITION IB (IBC)/474(ND)2025	PRIVATE LIMITED VS. BLISS ABODE PRIVATE LIMITED	IBC under Sec 7	11/25/2025	1.compliance order missing in pdf	BLA@ASSOCIATES
	11/20/2023	0710102004752023(NO.01 DOCS 2)	0710102004732023/3	COMPANY PETITION IB	PURMA PLAST PRIVATE LIMITED VS. BHARAT	ibe under see 7	11/23/2023	1.compliance order imasing in par	DEAGEASSOCIATES
681 1	1/31/2025	0710102011562025(No.of Docs 0)	0710102011562025/6	(IBC)/164(ND)2025	SANCHAR NIGAM LIMITED	IBC Under Sec 9	11/24/2025	1. kindly attach the compliance order.	
				COMPANY PETITION	ISHWAR LAL VS. RP SINGHAL BUILDERS				
.	11/20/2025	0710102002952021(No.of Docs 2)	0710102002952021/11	(COMPANIES ACT)/18(PB)2021	PRIVATE LIMITED LOCONAV INDIA PRIVATE LIMITED VS.	Sec. 241(1),Sec. 242(4)	11/24/2025	No of objection 1. order dated 21.08.2025 missed in pdf as per mentioned in index	ADVAVINASH
682 1				INTERLOCUTORY APPLICATION	ENGINEER.AI CLOUD SERVICES INDIA				
682 1	11/28/2025	0710102089092025(No.of Docs 2)	0710102089092025/1	(I.B.C)/5055(ND)2025	PRIVATE LIMITED LOCONAV INDIA PRIVATE LIMITED VS.	Sec 60(5)	11/24/2025	No of objection 1. Copy of vakalatnama missed	legumNCLT
		0710102089092025(NO.01 DOCS 2)				I .	1		
		0710102089092025(NO.01 DOCS 2)		INTERLOCUTORY APPLICATION	ENGINEER.AI CLOUD SERVICES INDIA				
683 1	11/28/2025	0710102089092025(No.of Docs 2)		INTERLOCUTORY APPLICATION (I.B.C)/5055(ND)2025	ENGINEER.AI CLOUD SERVICES INDIA PRIVATE LIMITED	Sec 60(5)	11/24/2025	No of objection 1. Copy of vakalatnama missed	legumNCLT
683 1					ENGINEER.AI CLOUD SERVICES INDIA	Sec 60(5)	11/24/2025	No of objection 1. Copy of vakalatnama missed	legumNCLT
683 1			0710102089092025/1	(I.B.C)/5055(ND)2025	ENGINEER.AI CLOUD SERVICES INDIA PRIVATE LIMITED LOVONAV INDIA PRIVATE LIMITED VS. ENGINEER.AI CLOUD SERVICES INDIA PRIVATE LIMITED	Sec 60(5)		No of objection 1. Copy of vakalatnama missed No of objection 1. Copy of vakalatnama missed	legumNCLT
683 1	11/28/2025	0710102089092025(No.of Docs 2)	0710102089092025/1	(I.B.C)/5055(ND)2025 INTERLOCUTORY APPLICATION	ENGINEER.AI CLOUD SERVICES INDIA PRIVATE LIMITED LOCONAV INDIA PRIVATE LIMITED VS. ENGINEER.AI CLOUD SERVICES INDIA				
683 1 684 1 685 1	11/28/2025	0710102089092025(No.of Docs 2) 0710102089092025(No.of Docs 2)	0710102089092025/1	(I.B.C)/5055(ND)2025 INTERLOCUTORY APPLICATION (I.B.C)/5055(ND)2025	ENGINEER.AI CLOUD SERVICES INDIA PRIVATE LIMITED LOCOMAV INDIA PRIVATE LIMITED VS. ENGINEER.AI CLOUD SERVICES INDIA PRIVATE LIMITED LOCOMAV INDIA PRIVATE LIMITED VS.		11/24/2025		
683 1 684 1 685 1	11/28/2025 11/28/2025	0710102089092025(No.of Docs 2) 0710102089092025(No.of Docs 2)	0710102089092025/1 0710102089092025/1	(I.B.C)/5055(ND)2025 INTERLOCUTORY APPLICATION (I.B.C)/5055(ND)2025 INTERLOCUTORY APPLICATION	ENGINEER.AI CLOUD SERVICES INDIA PRIVATE LIMITED LOCONAV INDIA PRIVATE LIMITED VS. ENGINEER.AI CLOUD SERVICES INDIA PRIVATE LIMITED LOCONAV INDIA PRIVATE LIMITED VS. ENGINEER.AI CLOUD SERVICES INDIA	Sec 60(5)	11/24/2025	No of objection 1. Copy of vakalatnama missed	legumNCLT
683 1 684 1 685 1	11/28/2025 11/28/2025	0710102089092025(No.of Docs 2) 0710102089092025(No.of Docs 2)	0710102089092025/1 0710102089092025/1	(I.B.C)/5055(ND)2025 INTERLOCUTORY APPLICATION (I.B.C)/5055(ND)2025 INTERLOCUTORY APPLICATION	ENGINEER.AI CLOUD SERVICES INDIA PRIVATE LIMITED LOCONAV INDIA PRIVATE LIMITED VS. ENGINEER.AI CLOUD SERVICES INDIA PRIVATE LIMITED LOCONAV INDIA PRIVATE LIMITED VS. ENGINEER.AI CLOUD SERVICES INDIA	Sec 60(5)	11/24/2025	No of objection 1. Copy of vakalatnama missed No of objection 1. Copy of vakalatnama missed Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently	legumNCLT
683 1 684 1 685 1	11/28/2025 11/28/2025	0710102089092025(No.of Docs 2) 0710102089092025(No.of Docs 2)	0710102089092025/1 0710102089092025/1	(I.B.C.)/S055(ND)2025 INTERLOCUTORY APPLICATION (I.B.C.)/S055(ND)2025 INTERLOCUTORY APPLICATION (I.B.C.)/S055(ND)2025	ENGINEER.AI CLOUD SERVICES INDIA PRIVATE LIMITED LOCONAV INDIA PRIVATE LIMITED VS. ENGINEER.AI CLOUD SERVICES INDIA PRIVATE LIMITED LOCONAV INDIA PRIVATE LIMITED VS. ENGINEER.AI CLOUD SERVICES INDIA	Sec 60(5)	11/24/2025	No of objection 1. Copy of vakalatnama missed No of objection 1. Copy of vakalatnama missed Sorry for the inconvenience due to NiC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.in case of any doubt kindly contact	legumNCLT
683 1 684 1 685 1	11/28/2025 11/28/2025	0710102089092025(No.of Docs 2) 0710102089092025(No.of Docs 2)	0710102089092025/1 0710102089092025/1	(I.B.C)/5055(ND)2025 INTERLOCUTORY APPLICATION (I.B.C)/5055(ND)2025 INTERLOCUTORY APPLICATION	ENGINEER.AI CLOUD SERVICES INDIA PRIVATE LIMITED LOCONAV INDIA PRIVATE LIMITED VS. ENGINEER.AI CLOUD SERVICES INDIA PRIVATE LIMITED LOCONAV INDIA PRIVATE LIMITED VS. ENGINEER.AI CLOUD SERVICES INDIA	Sec 60(5)	11/24/2025	No of objection 1. Copy of vakalatnama missed No of objection 1. Copy of vakalatnama missed Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant	legumNCLT
683 1 684 1 685 1 686 1	11/28/2025 11/28/2025	0710102089092025(No.of Docs 2) 0710102089092025(No.of Docs 2)	0710102089092025/1 0710102089092025/1	(I.B.C)/S05S(ND)2025 INTERLOCUTORY APPLICATION (I.B.C)/S05S(ND)2025 INTERLOCUTORY APPLICATION (I.B.C)/S05S(ND)2025 SUNDROP BUILDWELL PRIVATE	ENGINEER.AI CLOUD SERVICES INDIA PRIVATE LIMITED LOCONAV INDIA PRIVATE LIMITED VS. ENGINEER.AI CLOUD SERVICES INDIA PRIVATE LIMITED LOCONAV INDIA PRIVATE LIMITED VS. ENGINEER.AI CLOUD SERVICES INDIA	Sec 60(5)	11/24/2025	No of objection 1. Copy of vakalatnama missed No of objection 1. Copy of vakalatnama missed Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	legumNCLT
683 1 684 1 685 1 686 1	11/28/2025 11/28/2025	0710102089092025(No.of Docs 2) 0710102089092025(No.of Docs 2)	0710102089092025/1 0710102089092025/1	(I.B.C)/S05S(ND)2025 INTERLOCUTORY APPLICATION (I.B.C)/S05S(ND)2025 INTERLOCUTORY APPLICATION (I.B.C)/S05S(ND)2025 SUNDROP BUILDWELL PRIVATE	ENGINEER.AI CLOUD SERVICES INDIA PRIVATE LIMITED LOCONAV INDIA PRIVATE LIMITED VS. ENGINEER.AI CLOUD SERVICES INDIA PRIVATE LIMITED LOCONAV INDIA PRIVATE LIMITED VS. ENGINEER.AI CLOUD SERVICES INDIA	Sec 60(5)	11/24/2025	No of objection 1. Copy of vakalatnama missed No of objection 1. Copy of vakalatnama missed Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant	legumNCLT
683 1 684 1 685 1 686 1	11/28/2025 11/28/2025	0710102089092025(No.of Docs 2) 0710102089092025(No.of Docs 2)	0710102089092025/1 0710102089092025/1	(I.B.C)/S05S(ND)2025 INTERLOCUTORY APPLICATION (I.B.C)/S05S(ND)2025 INTERLOCUTORY APPLICATION (I.B.C)/S05S(ND)2025 SUNDROP BUILDWELL PRIVATE	ENGINEER.AI CLOUD SERVICES INDIA PRIVATE LIMITED LOCONAV INDIA PRIVATE LIMITED VS. ENGINEER.AI CLOUD SERVICES INDIA PRIVATE LIMITED LOCONAV INDIA PRIVATE LIMITED VS. ENGINEER.AI CLOUD SERVICES INDIA	Sec 60(5)	11/24/2025	No of objection 1. Copy of vakalatnama missed No of objection 1. Copy of vakalatnama missed Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCI Delhi email id: dr1-nct@ncIL Shri Concerned S	legumNCLT

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							Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or 5hri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant	
689	11/29/2024	0710102046302024/7	710102046302024	REGISTRAR OF COMPANIES	Sec 252 (3)	Order 11/28/2025	Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	
690			0710000111412025	VIJENDER SINGH	M/S OVT INDIA PVT LTD	20/12/2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	
691			0710102107452025	MS ADROIT TECHNA	MOORE PIPE INDIA PVT LTD AND ORS	08/12/2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: drl-nclt@nclt.gov.	
692			0710102105442025	rahul			Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: drl-nclt@nclt.gov.	
693			0710000103082025	M/S CATALYST TRUSTEESHIP LIN	AITED		Sorry for the inconvenience due to NIC Tedesk number (011-24363846) is currently the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: drl-nctt@nclt.gov.	
694			0710000103072025	M/S CATALYST TRUSTEESHIP LIN			Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: drl-nclt@nclt.gov.	
695			0710102088802025	Himanshu Jain	Pradeep Kumar Jain,Sangeeta Jain		Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: drl-nctl@nclt.gov.	
696			0710102088782025	Himanshu Jain	Pradeep Kumar Jain,Sangeeta Jain	11/10/2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: drl-notl@nclt.gov.	
697			0710000075652025	KNITCRAFT APPEARELS	Sandeep Khurana		Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: drl-nclt@nclt.gov.	
698			0710102074842025	INSTITUTE OF TOWN PLANNERS			Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri Prashantkumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: drl-nctt@nclt.gov.	
699			0710000069432025	Abhay Daga		05/08/2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri Prashantkumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: drl-nclt@nclt.gov.	
							Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.in case of any doubt kindly contact concerned Bench or Shr PrashantKumar, Deputy Registrar, & Victor Vishal Assistant	
700			0710102067512025 0710102066512025	SREI EQUIPMENT FINANCE LIMIT	EBRACE IRON AND STEEL PRIVATE LIMITED Harjeet Singh Sahni		Registrar NCLT Delhi email id: dr.1-nct/emclt.gov. Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.in case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr.1-nct@nclt.gov.	
702			0710000062552025	M/s Solitaire Rcalinfra Private Lir			Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: drl-nctt@nct.gov.	

							Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently
							nonfunctional as the line is being transferred.In case of any doubt kindly contact
700		0000000133035	IMPEX HEALTHCARE PVT. LTD.		ء ا		concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant
703	0/10	0000060132025	IMPEX HEALTHCARE PVI. LID.	ARNA MEDICAL PVI. LID.	1		Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.
							Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to
							the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact
							concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant
704	0710	0000059722025	ABHAY DAGA	AKNA MEDICAL PVT. LTD.	1	1/07/2025	Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.
							Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to
							the ongoing relocation, the existing helpdesk number (011-24363846) is currently
							nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant
705	0710	0000059622025	Susanta Dutt		1		Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.
							Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to
							the ongoing relocation, the existing helpdesk number (011-24363846) is currently
							nonfunctional as the line is being transferred.In case of any doubt kindly contact
706	0710	0102055332025	GlobalBees Brands Private Limited	Mr Ashutosh Garg,Mr. Paritosh Garg,Mrs. Maniu Agarwal	3		concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.
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							Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently
							nonfunctional as the line is being transferred. In case of any doubt kindly contact
707		0102046202025	Man Dalahu Anand		_		concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant
101	0710	0102046292025	Ms. Bobby Anand		3		Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.
							Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to
							the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact
							concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant
708	0710	0000045352025	OVERSEAS COURIER SERVICE (IND	MR. ANUPAM GUPTA	2	6/05/2025	Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.
							Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to
							the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact
							concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant
709	0710	0000030182025	Cloud9 Apartment Owner Associa	tion	1	.0/04/2025	Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.
							Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to
							the ongoing relocation, the existing helpdesk number (011-24363846) is currently
							nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant
710	0710	0000025222025	Rakesh Kumar	SRIRAMULU VEERANKI	2		Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.
							Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to
							the ongoing relocation, the existing helpdesk number (011-24363846) is currently
							nonfunctional as the line is being transferred.In case of any doubt kindly contact
711	0710	0000025162025	EVERCURE HOLDING PTE LTD AND	GURMIT SINGH CHUGH,PUNITA SHARMA	2		concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.
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							Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently
							nonfunctional as the line is being transferred. In case of any doubt kindly contact
712		0000033303035	La Tank Mandal Andrews - Date - Con-	DUANUKA ACRITICULUS TES			concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant
112	0710	0000022392025	IoTech World Avigation Private Li	DHANGKA AGKITECH LIMITED	1		Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.
							Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently
							the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact
L.,							concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant
713	0710	0000020332025	A.chandrashekhar		0	6/03/2025	Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.
							Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to
							the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact
							concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant
714	0710	0000016852025	COSLIGHT INDIA TELECOM PRIVAT	TE LIMITED	2	0/02/2025	Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.
							Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to
							the ongoing relocation, the existing helpdesk number (011-24363846) is currently
							nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant
715	0710	0000014172025	NIMITAYA PRAMOTERS PRIVATE I	SHYAM SPECTRA PRIAVTE LIMITED	1		Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.
							Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to
							the ongoing relocation, the existing helpdesk number (011-24363846) is currently
							nonfunctional as the line is being transferred.In case of any doubt kindly contact
716	0710	000008992025	NATIONAL COMMODITES MANAG	EMBEE SOFTWARE PVT LTD	,		concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.
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717	0710000109612024	M/S SANTLA DEVI RESORTS	INFIXIN TECHNOLOGIES PRIVATE LIMITED	31/12/2024	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri PrahamtKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.
718	0710000108242024	Abhinav A. Bansal and Ors		24/12/2024	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nctl@nClt.gov.
719	0710102107692024	Boston Ivy Healthcare Solutions I	Private Limited		Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nCt.gov.
720	0710102107372024	STATE BANK OF INDIA			Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar (NCT Delhi email id Gr1-nct@nGt.gov.
721	0710000107122024	STATE BANK OF INDIA			Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar (Dr Delhi email id Gr1-nct@nctl.gov.
					Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant
723	0710000106522024	PTC India Limited AGCO INTERNATIONAL GMBH	TRACTORS AND FARM EQUIPMENT LIMITED,SIMPSON AND COMPANY LIMITED, ASSOCIATED PRINTERS (MADRAS) PVT. LTD Mallila Srinivasan, Mr. Sudarshan Venu, Dr. Lakshmi Venu, Mr. Murali Venkatraman Amalgamations Private Limited		Registrar NCLT Delhi email id: dr1-nclt@nclt.gov. Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.
724	0710102103222024	M/S PREMIUM ACRES INFRATECI	MR. SANJAY JAIN,M/S. RUBICON REAL		Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar (NCT Delhi email id Gr1-nct@nctl.gov.
725	0710000099452024	Lohum Cleantech Pvt. Ltd.	Shree Ganes.h Metalloys Ltd.		Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nctl@nClt.gov.
726	0710102080752024	Sunil Kumar	RENSOL TECHNOLOGIES PVT. LTD_UTPALABHA BHATTACHARYYA,BHAWNA JONEJA,ARUNANGSHU CHOWDHURY		Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar (NCT Delhi email id Gr1-nct@nGt.gov.
727	071000080652024	Rensol Technologies Private Limi			Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nctl@nCt.gov.
728	0710102078142024	Eugenix biotech private limited 8			Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nCt.gov.
729	0710000074702024	Prestolite of India Limited			Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar (NCT Delhi email id Gr1-nct@nctl.gov.
730	0710000074642024	Manmeet Singh Sahani			Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar (NCT Dehli email id: 647-Inct@nict.gov.
	0/10000/4042024	ivianilleet Siligii Salialii		30/08/2024	negation neer beam cinamita. ur i integricit. gov.

					Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (D11-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri Prashantkumar, Deputy Registrar, & Victor Vishal Assistant
731	0710000074632024	Prestolite of India Ltd.		30/08/2024	Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.
732	0710000071112024	ResBird Technologies Private Lim	iRadha Bhatia		Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nCt.gov.
733	071000066652024	SANDEEP KUMAR	ALLFINE INTERNATIONAL COMPANY LTD ,Mr. JUN ZHU	30/07/2024	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nCt.gov.
734	0710102063932024	SKY SCRAPER INFRAPROJECTS PV	RAJESH KUMAR,MANOJ KUMAR	23/07/2024	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.
735	071000061512024	Susanta Dutt			Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nCt.gov.
736	071000061172024	ADLOID TECHNOLOGIES PVT LTD	PRASHANT KUMAR PRINCE ALIAS PRASHANT SINHA		Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nCt.gov.
737	071000057822024	1.ALLFINE INDUSTRIES PRIVATE L			Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363946) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.
738	071000055882024	Divya Lal		02/07/2024	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nCt.gov.
739	071000050552024	Shantanu Prakash	Serious Fraud Investigation Office,MINISTRY OF CORPORATE AFFAIRS		Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nCt.gov.
740	071000050582024	Jagdish Prakash	Serious Fraud Investigation Office,MINISTRY OF CORPORATE AFFAIRS		Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nCt.gov.
741	071000050562024	Priya Prakash	Serious Fraud Investigation Office Office Office,MINISTRY OF CORPORATE AFFAIRS	08/06/2024	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nctl@nCt.gov.
742	071000044922024	JAGDISH PRAKASH		22/05/2024	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nCt.gov.
743	071000044912024	Shantanu Prakash			Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri Prashantiumar, Deputy Registrar, & Victor Vishal Assistant Registrar (17 Dehli email id: dr1-nct@nGtt.gov.
744	071000043762024		TRIPT SINGH, Jatinder Kaur, Gagandeep Singh Khurana		Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shrh Prashantkimar, Deputy Registrar, & Victor Vishal Assistant Registrar NCI Delhi email id: dr1-nclt@nCt.gov.

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					Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact
745	0710000041782024	M/s CASTMASTER THOREB TELEN	GAUTAM JAIN	12/05/202	concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant 4 Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.
746	0710000041772024	M/s CASTMASTER MAZZUCONI (II	(GAUTAM JAIN		Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant 4 Registrar NCLT Delhi email id: dr1-nctt@nctt.gov.
747	0710000041762024	M/s CASTMASTER MOBITEC INDI			Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant 4 Registrar NCLT Delhi email id: dr1-nctt@nctt.gov.
748	0710000041752024	M/s CASTMASTER GIFA (INDIA) PI			Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (0.11-24363846) is currently nonfunctional as the line is being transferred.in case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant 4 Registrar NCLT Delhi email id: dr1-ncttgnctt.gov.
749	0710000041742024	M/s CASTMASTER ENGINEERS PR			Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (0.11-24363846) is currently nonfunctional as the line is being transferred.in case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant 4 Registrar NCLT Delhi email id: dr1-nctt@nctt.gov.
750	0710000041732024	M/s CASTMASTER AUTO INDUSTF			Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (0.11-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant 4 Registrar NCLT Delhi email id: dr1-nctt@nctt.gov.
751	0710000041722024	M/s CASTMASTER INDUSTRIES PR			Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shir PrashantKumar, Deputy Registrar, & Victor Vishal Assistant 4 Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.
752	0710000041712024	M/s CASTMASTER ENTERPRISES P	-GAUTAM JAIN	12/05/202	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant 4 Registrar NCLT Delhi email id: dr1-nctignctt.gov.
753	0710000041702024	M/s ASIAN COMPONENTS PRIVAT			Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant 4 Registrar NCLT Delhi email id: dr1-nctt@nctt.gov.
754	0710000041792024		Apollo Supply Chain Private Limited		Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (0.11-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shir PrashantKumar, Deputy Registrar, & Victor Vishal Assistant 4 Registrar NCI Delhi email is di-1-ndt@ncl.gov.
755	0710000037702024	Mr Dhanush S			Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant 4 Registrar NCLT Delhi email id: dr1-nctt@nctt.gov.
					Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.in case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Wictor Vishal Assistant
756 757	0710000037182024 0710000036662024	AMISHI CONSUMER TECHNOLOGI	MALIKA SADANI and MOHIT SADAANI Rakesh Bhagi		4 Registrar NCLT Delhi email id: drl-nclt@nclt.gov. Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.in case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant 4 Registrar NCLT Delhi email id: drl-nclt@nclt.gov.
					Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.in case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Wictor Vishal Assistant
758	0710000031232024	Power Grid Corporation of India L	Umesh Gupta	13/04/202	4 Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.

					Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently
					nonfunctional as the line is being transferred. In case of any doubt kindly contact
759	0710000028292024	SANDEEP KUMAR	ALLFINE INTERNATIONAL COMPANY LTD ,Mr. JUN ZHU	03/04	concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant (2024 Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.
					Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to
					the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact
			Mr. JUN ZHU ,ALLFINE INTERNATIONAL		concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant
760	0710000063752024	SANDEEP KUMAR	COMPANY LTD	03/04	/2024 Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.
					Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently
					nonfunctional as the line is being transferred. In case of any doubt kindly contact
761	0710000026162024	Mahesh Munial	Ashima Munjal	28/03	concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant (2024 Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.
				-5/11/	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to
					the ongoing relocation, the existing helpdesk number (011-24363846) is currently
					nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant
762	0710000024782024	Ashish Jain	East West Linkers Private Limited	21/03	/2024 Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.
					Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to
					the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact
762	a	upu pi sa tu sah ca sa sa sa			concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant
763	0710102020162024	UPH Digital Health Services Private	uwanesn inder Veer Singh	05/03,	2024 Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.
					Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently
					nonfunctional as the line is being transferred. In case of any doubt kindly contact
764	0710000020092024	UPH Digital Health Services Private	Mahesh Inder Veer Singh	05/03	concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant (2024 Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.
					Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to
					the ongoing relocation, the existing helpdesk number (011-24363846) is currently
					nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant
765	0710000009242024	OCL Iron and Steel Limited		25/01,	/2024 Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.
					Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to
					the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact
766	0710000103402023	Sachin Singhal		01/12	concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant (2023 Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.
				,,	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to
					the ongoing relocation, the existing helpdesk number (011-24363846) is currently
					nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant
767	0710000101602023	Mahesh Chander Munjal	Ashima Munjal	27/11	/2023 Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.
					Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to
					the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact
760	a74040300573	LOUIS DEPOSE COMMUNICATION			concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant
768	0710102098572023	LOUIS BERGER CONSULTING PVT.	KSHITISH VASANT NADGAUDA	15/11,	2023 Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.
					Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently
					nonfunctional as the line is being transferred. In case of any doubt kindly contact
769	0710000095522023	SEVEN HEAVEN BUILDMART PVT.	Mrs. Neelu Singh	02/11,	concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant [2023] Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.
					Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to
					the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact
					concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant
770	0710000095512023	ICARE HEALTH PROJECTS AND RE	Mrs. Neelu Singh	02/11	2023 Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.
					Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently
					nonfunctional as the line is being transferred. In case of any doubt kindly contact
771	0710000095502023	PIVETA ESTATES PVT. LTD	Mrs. Neelu Singh	02/11	concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant (2023 Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.
				, , , , , , , , , , , , , , , , , , ,	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to
					the ongoing relocation, the existing helpdesk number (011-24363846) is currently
					nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant
772	0710000095122023	GOA INN PRIVATE LIMITED	SMRITI BHATIA	31/10	2023 Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.

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773 O710000095102023 GANGA BANKS RESORTS PRIVATE SMRITI BHATIA 31/10/2023 Registrar NCLT Delhi email id: dr1-nclt@nclt.gov. 50ry for the inconvenience due to NIC Technical issue the origing relocation, the existing helpdesk number (nofunctional as the line is being transferred.In case of concerned Bench or Shri PrashantKumar, Deputy Regist 774 774 O71000095092023 Bird Hospitality Services Private LI Smriti Bhatia 31/10/2023 Registrar NCLT Delhi email id: dr1-nclt@nclt.gov. 50ry for the inconvenience due to NIC Technical issue the ongoing relocation, the existing helpdesk number (nonfunctional as the line is being transferred.In case of concerned Bench or Shri PrashantKumar, Deputy Regist 10/10/10/10/10/10/10/10/10/10/10/10/10/1	e Defects are not visible Due to (011-24363846) is currently of any doubt kindly contact strar, & Victor Vishal Assistant e Defects are not visible Due to (011-24363846) is currently of any doubt kindly contact
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775 0710000095082023 Bird Airport Hotel Private Limited Smriti Bhatia 31/10/2023 Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	
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Sorry for the inconvenience due to NICE retails as the ongoing relocation, the existing helpdesk number (nonfunctional as the line is being transferred.In case of DLF Limited, Chinsha Property Private concerned Bench or Shri Prashantkurar, Deputy Regist O710102072822023 Omakara Assets Reconstruction P Limited, Hubstown Limited 22/08/2023 Registrar NCLT Delhi email id: dr1-nct[Rocht.gov.	(011-24363846) is currently of any doubt kindly contact
Sorry for the inconvenience due to NIC Technical issue the ongoing relocation, the existing helpdesk number (nonfunctional as the line is being transferred.In case of concerned Bench or Shir Parashattumar, Deputy Regist	(011-24363846) is currently of any doubt kindly contact
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784 0710102065562023 KASTURA MEDICOS LIMITED DHIRENDRA PRATAP SRIVASTAVA 26/07/2023 Registrar NCLT Delhi email id: dr1-nclt@nclt.gov. Sorry for the inconvenience due to NIC Technical Issue the ongoing relocation, the existing helpdesk number (nonfunctional as the line is being transferred.In case of concerned Bench or Shri Prashantkumar, Deputy Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	(011-24363846) is currently of any doubt kindly contact
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787	0710102059852023	Banmore Electricals Pvt Ltd	Kotsons Pvt Ltd	12/07/2023	concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant B Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.
788	0710000059402023	Banmore Electricals Pvt Ltd	Kotsons Pvt Ltd		Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.
789	0710000055112023	Ravija Nayyar Duggal	Sharad Duggal		Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.
790	0710000052312023	4B Networks Private Limited	Allcheckdeals India Private Limited	10/06/202:	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.
791	0710000050162023	SANDEEP KUMAR	ALLFINE INTERNITIONAL CO. LTD		Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.
792	0710000050492023	Sandeep Kumar	ALLFINE INTERNTIONAL CO. LTD		Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.
793	0710000045672023	Mideast Integrated Steels Limited	Moorgate Industries India Pvt. Ltd.,Rajendra		Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shir PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.
794	0710000031402023	SREI INFRASTRUCTURE FINANCE I	SANJVIK TERMINALS PRIVATE LIMITED	05/04/202:	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.
					Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Wictor Vishal Assistant
795 796	0710000019862023 0710000019892023	HIGHWA YMEN COLLECTIVE PVT. HIGHWAYMEN PVT. LTD.	Kuldeep Kumar Dhar / Director		3 Registrar NCLT Delhi email id: dr1-nclt@nclt.gov. Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.in case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant 8 Registrar NCL Dehli email id: dr1-nclt@nclt.gov.
797	0710000014592023	COGOPORT PRIVATE LIMITED	MITUJ MARKETING PRIVATE LIMITED,ALKA BAJAJ,ARIUN VIR BAJAJ,NEHA BAJAJ,RITU BAJAJ,ANIT BAJAJ,ANUJ BAJAJ		Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCI Debli email is did-1-ndtlgondt.gov.
					Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri Prashantkumar, Deputy Registrar, & Wictor Vishal Assistant
798 799	0710000014232023 0710000014212023	PNB Housing Finance Limited PNB Housing Finance Limited	Joyous Housing Limited Chinsha Property Private Limited		3 Registrar NCLT Delhi email id: dr1-nclt@nclt.gov. Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.in case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant 8 Registrar NCL Dehli email id: dr1-nclt@nclt.gov.
					Sergistrar NCLI Delin email id: dri-inctigencit.gov. Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant 8 Registrar NCLI Dehli email id: dri-inctigencit.gov.
800	0710000014202023	PNB Housing Finance Limited	DLF Universal Limited	08/02/202	legistral NCL1 Denn email IC: CF1-NCLC@NCLL.gov.

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					Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact
801	0710000014192023	PNB Housing Finance Limited	Hubtown Limited	08/02/202	concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant B Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.
802	0710102010972023	Ashish Mittal			Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.
803	071000010422023	POWER GRID CORPORATION OF I	NDIA LTD.	25/01/202:	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.
804	071000009842023	Oagri Farm Private Limited	Uakcsh Kapoor,Ravi kumar Kapoor,Pankaj Kapoor,Pankaj Kapoor,Khushboo Kapoor,Neetu Kapoor,Poonam Kapoor,Ravi Kapoor & Sons		Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.
805	0710102008562023	BSES Rajdhani Power Ltd.	Delhi Power Company Ltd.,Dr. Sanjay Kumar Lal,Ms. Palak Jain	19/01/202	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.
806	0710102008542023	BSES Yamuna Power Ltd.	Delhi Power Company Ltd.,Dr. Sanjay Kumar Lal,Ms. Palak Jain	19/01/202:	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.
807	071000008532023	BSES Yamuna power Ltd	Delhi Power Company Limited, Dr. Sanjay Kumar Lal, Ms. Palak Jain		Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shif PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.
808	0710102000682023	ALLZWECK LIFE SCIENCE PRIVATE	PAYAL SURI	03/01/202:	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.
809	071000000672023	MELCOCARE WELLNESS PRIVATE			Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.
810	071000108192022	UNION BANK OF INDIA			Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: 641-nclt@fort.gov.
811	071000102682022	CONSULTI INFO SOLUTIONS PVT L	.TD	13/12/202	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.
					Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri Prashantkumar, Deputy Registrar, & Victor Vishal Assistant
812	0710000102352022 071000097062022	Merabo Labs Private Limited Surya Maintenance Agency Privat	Lifelong Online Retail Private Limited		Registrar NCLT Delhi email id: dr1-nclt@nclt.gov. Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.
814	071000092652022	Accion Africa Asia Investment Cor			Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@ncht.gov.

					Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact
815	0710000092672022	Accion Africa Asia Investment Co	mpany	09/11/2022	concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.
816	071000092632022	Accion Gateway Fund LLC			Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nctt@nctt.gov.
817	071000092642022	Accion Gateway Fund LLC			Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.
818	071000091742022	PNB Housing Finance Limited	Joyous Housing Limited	07/11/2022	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.
819	071000091732022	PNB Housing Finance Limited	Hubtown Limited	07/11/2022	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.
820	071000091692022		Chinsha Property Private Limited	07/11/202	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nctt@nctt.gov.
821	071000091682022	PNB Housing Finance Limited	DLF Universal Limited		Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.
822	071000088552022	RUPIFI TECHNOLOGY SOLUTIONS	ANKIT SINGH	26/10/2022	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nctlgnctt.gov.
					Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Wictor Vishal Assistant
823	0710000083022022 0710102079582022	POWER GRID CORPORATION OF I	NOIA LID.		Registrar NCLT Delhi email id: dr1-nctt@nctt.gov. Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.in case of any doubt kindly contact concerned Bench or 5hri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCL Delhi email id: dr1-nctt@nct.gov.
825	071000077932022	Vaibhav Vats Shukla		22/09/2022	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nctt@nclt.gov.
					Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Wictor Vishal Assistant
826	0710000076612022 0710102073692022	LAKSHMINARAYANAN BHUVANE	YAIBHAV VATS SHUKLA		Registrar NCLT Delhi email id: dr1-nclt@nclt.gov. Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.in case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCL Dehli email id: dr1-nclt@nclt.gov.
827		Anjali Aggarwal			Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Wictor Vishal Assistant
828	0710000068582022	Harasha Pharma Private Limited		23/08/2022	Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.

					Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shrl Prashantkumar, Deputy Registrar, & Victor Vishal Assistant
829	0710000063282022	Carlsberg India Private Limited		03/08/2022	Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.
830	0710000063212022	South Asian Breweries Pte. Ltd			Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.
831	0710102060122022	State Bank of India		26/07/2022	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nct.gov.
832	071000060022022	ANIL HADA		25/07/2022	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nct.gov.
833	0710000049932022	Vigasa Industries Pvt. Ltd		22/06/2022	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nct.gov.
834	071000049792022	M/s Seagull Buildwell Private Lim	Naresh Kumar Jaggi		Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.
835	071000049452022	SEAGULL BUILDWELL PRIVATE LIN			Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nct.gov.
836	0710000047882022	rattan india enterorises AND OTH	rahul sharma,purushottam lal sharma	11/06/2022	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.
837	071000040212022		Deshwal Waste Management Private Limited		Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nCt.gov.
838	0710102037312022	M/s Amco Batteries Limited	Desilwal waste management Frivate Limited		Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri Prashantfumar, Deputy Registrar, & Victor Vishal Assistant Registrar (NCT Delhi email id: dr1-nct@nCt.gov.
839	0710000036172022	Kanodia Technoplat Limited	Shobha Cards Private Limited	07/05/2022	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdæk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.
840	071000023972022	Pawan Kumar		38 /n3 /2023	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.
841	0710000023972022	Madhav Mukund Agarwal	Bhuvnesh Kumar Agarwal,BR Biomedical Private Limited.		Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri Prashanttumar, Deputy Registrar, & Victor Vishal Assistant Registrar (NIC Delhi email id: dr1-nclt@nCt.gov.
842	071000015042022	NIPMAN IMPEX PRIVATE LIMITED	RANBIR SINGH NARANG,LIVLEEN SINGH		Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.

					Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact
843	071000015022022	Ascent Air Pvt Ltd		22/02/2022	concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.
844	071000015002022	Ascent Air Pvt Ltd			Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nCt.gov.
845	071000014972022	NIKUNJ NETWEB SOLUTIONS PRIV	Livleen Singh Narang, Ranbir Singh Narang	22/02/2022	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.
846	071000013342022	Dinesh Batra	Bharti Batra	16/02/2022	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.
847	0710102008702022	RIDDHI SIDDHI INFRAPROJECTSP\	/T. LTD.		Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nCt.gov.
848	071000008192022	PARAMOUNT COMMUNICATIONS			Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nCt.gov.
849	071000005782022		MR SURINDER SINGH OR CHAUDHARY,MR ANUBHAV CHAUDHARY,MR RAVINDER SINGH,MR SHAILENDER KUMAR		Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shir Prashantkumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.
850	0710102002652022	PUKHRAJ SINGH CHUG	Anoop Sharma	11/01/2022	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nCt.gov.
					Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shir Prashantkumar, Deputy Registrar, & Victor Vishal Assistant
852	071000000502022 0710000092412021	HCL Infosystems Ltd. MANINDER PAL SINGH AND PAUL	Micromate Computers		Registrar NCLT Delhi email id: dr1-nct(@nclt.gov. Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nct(@nclt.gov.
853	071000091112021	MS Maharaja Agro Foods Pvt Ltd	Mr. Bhavya Nagar,Ms Manju Nagar,Mr.		Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nCtt.gov.
954	071000089372021	M/c CE Info Supplemental	Bale Kanada Sinahal	07/07/2004	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant
855	0710000089372021 0710000088422021	M/s. CE Info Systems Ltd. Majestic Auto Ltd	M/s. Konark Singhal ASHIMA MUNJAL		Registrar NCLT Delhi email id: dr1-nct(@nct.gov. Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nct(@nct.gov.
					Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shir Prashantkumar, Deputy Registrar, & Victor Vishal Assistant
856	0710000077822021	LG ELECTRONICS INDIA PVT LIMIT	HAYAT E-RECYCLEARS PVT LIMITED	21/10/2021	Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.

						Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact
857		0710000077572021	Amresh Mohan		20/10/202	concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.
858		0710000074452021	VE Commercial Vehicles Limited			Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant 18 Registrar NCLT Delhi email id: dr1-nctt@ndt.gov.
859		0710000073322021	RESERVE BANK OF INDIA	Tamali Sengupta Director, Deepali Pant Rajeev Joshi Director	07/10/202	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shir PrashantKumar, Deputy Registrar, & Victor Vishal Assistant 12 Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.
860		0710000073312021	RESERVE BANK OF INDIA	Tamali Sengupta Director, Devendra Kumar Vyas Director	07/10/202	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shir PrashantKumar, Deputy Registrar, & Victor Vishal Assistant 12 Registrar NCLT Delhi email id: dr1-nct@ndt.gov.
861		0710000073292021	RESERVE BANK OF INDIA	Suresh Kumar Jain Director,Uma Shankar Paliwal Director	07/10/202	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nct@ndt.gov.
862		0710000073282021	RESERVE BANK OF INDIA	Sunil Kanoria Director, Hemant Kanoria Director	07/10/202	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant 18 Registrar NCLT Delhi email id: dr1-nctt@ndt.gov.
863		0710000073242021	RESERVE BANK OF INDIA	Shyamalendu Chatterjee Director, Malay Mukherjee Director		Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shir PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nctl@ndt.gov.
864		0710000073222021	RESERVE BANK OF INDIA	Shyamalendu Chatterjee Director,Hemant Kanoria Director	07/10/202	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nctt@ndt.gov.
865		0710000073192021	RESERVE BANK OF INDIA	Deepak Verma Director,Indranil Sengupta	07/10/202	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant 18 Registrar NCLT Delhi email id: dr1-nct@ndt.gov.
866		0710000072972021	RESERVE BANK OF INDIA	Malay Mukherjee Director,Punita Kumar Sinha Director		Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant 18 Registrar MCLT Delhi email id: dr1-nctt@nctt.gov.
867		0710000072952021	RESERVE BANK OF INDIA	Sunil Kanoria Director, SREI INFRASTRUCTURE FINANCE LIMITED AND ANR.	05/10/202	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shir Prashantkumar, Deputy Registrar, & Victor Vishal Assistant [12] Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.
868		0710000073182021	RESERVE BANK OF INDIA	SREI EQUIPMENT FINANCE LIMITED	05/10/202	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant 18 Registrar NCLT Delhi email id: dr1-nctt@ndt.gov.
869		0710000069052021	99 ALGORITHMS PVT LTD.	STATUS MARK FINVEST LTD		Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (0.11-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant 1. Registrar NCLT Delhi email ii d':f1-nctl@nclt.gov.
		0710102068212021				Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.in case of any doubt kindly contact concerned Bench or Shift PrashantKumar, Deputy Registrar, & Victor Vishal Assistant
870	1	0.10105009515051	ASR Market Ventures Pvt Ltd.	1	20/09/202	1 Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.

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					Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact
871	0710102068202021	ASR Market Ventures Pvt Ltd.		20/09/2	concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant O21 Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.
872	0710102068192021	ASR Market Ventures Pvt Ltd.			Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nct@nctl.gov.
873	0710000067512021	Mitsui Chemicals India Private Lin	Suraj Mohanram Arya	17/09/2	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nct@nctk.gov.
874	0710000067082021	Shri Sanjeev Bedekar	SHRI ARVIND GARG		Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nct@nctr_gov.
875	0710000066992021	MANINDER PAL SINGH AND PAUL			Sorry for the inconvenience due to NIC Echnical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant 021 Registrar NCLT Delhi email id: dr.1-nct@nctle.gov.
876	0710000065532021	Majestic Auto Limited	Ashima Munjal		Sorry for the inconvenience due to NIC Echnical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant 021 Registrar NCLT Delhi email id: dr.1-nct@nctle.gov.
877	0710102062982021	Rajinder Prasad Arora	Rakesh Arora,Anii Arora		Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant 021 Registrar MCLT Delhi email id: dr1-nct@nctle.gov.
878	0710000062992021	Rajinder Prasad Arora	Rakesh Arora,Anil Arora		Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nct@nctt.gov.
					Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant
879	0710000060942021 0710000060932021	Nimitaya Infotech Pvt Ltd Nimitaya promotors private limit	ed		021 Registrar NCLT Delhi email id: dr.1-nclt@nclt.gov. Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.in case of any doubt kindly contact concerned Bench or Shri Prashantkumar, Deputy Registrar, & Victor Vishal Assistant 021 Registrar NCLT Delhi email id: dr.1-nclt@nclt.gov.
881	0710000060922021	Bluebird software pvt ltd.			Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant 021 Registrar NCLT Delhi email id: dr.1-nct@nctk.gov.
					Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.in case of any doubt kindly contact concerned Bench or Shri Prashantkumar, Deputy Registrar, & Victor Vishal Assistant
882	0710000058652021	Sudhir Singhal	Prabhat Shekhar		201 Registrar NCLT Delhi email id: dr1-nclt@nclt.gov. Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant
883	0710000056432021	JATIN CHOPRA			221 Registrar NCLT Delhi email id: dr1-nclt@nclt.gov. Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant
884	0710000056172021	Himanshu Shekhar	PRABHAT SHEKHAR	10/08/2	021 Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.

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					Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact
885	0710000052012021	Sanjay Jain	M/s Dream Procon Pvt. Ltd.	26/07/202	concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.
886	0710000047472021	M/s. Craft Infrastructure Pvt. Ltd.			Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant 1 Registrar NCLT Delhi email id: dr1-nctt@nctt.gov.
887	0710000046052021	Suraksha Asset Reconstruction Lt	(Dhanlaxmi Bank Ltd.		Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant 1 Registrar NCLT Delhi email id: dr1-nctt@nctt.gov.
888	0710000044432021	Suraksha Asset Reconstruction lin			Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant 1 Registrar NCLT Delhi email id: dr1-ncttg@nctt.gov.
889	0710000043242021	99 ALGORITHMS PVT LTD.			Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (0.11-24363846) is currently nonfunctional as the line is being transferred.in case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant 1 Registrar NCLT Delhi email id: dr1-nctt@nctt.gov.
890	0710000043172021	Mr. Narender Kumar Sharma	IHC Shop Owner,s Association		Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (0.11-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant 1 Registrar NCLT Delhi email id: dr1-nctt@nctt.gov.
891	0710000042072021	SLV SECURITY SERVICES PVT. LIM			Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.
892	0710000041892021	MANINDER PAL SINGH AND PAUL	JOGINDER PAL SINGH	19/06/202	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant 1 Registrar NCLT Delhi email id: dr1-nctignctt.gov.
893	0710000041522021	M/s C to C Services Consultants P			Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant 1 Registrar NCLT Delhi email id: dr1-nctt@nctt.gov.
894	0710000037732021		t. Ltd. (through its Managing Director)		Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (0.11-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shir PrashantKumar, Deputy Registrar, & Victor Vishal Assistant 1 Registrar NCI Delhi email is di-1-nct@ncl.gov.
895	0710000037392021		BULAT PHARMACEUTICAL PRIVATE LIMITED		Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant 1 Registrar NCLT Delhi email id: dr1-nctignctt.gov.
806	0710000033162021	VINOD KUMAR MITTAL			Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.in case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Wictor Vishal Assistant
896 897	0710000027772021	Anadi Investments Private Limite	Aashima Munial		1 Registrar NCLT Delhi email id: dr1-nctt@nclt.gov. Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.in case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant 1 Registrar NCLT Delhi email id: dr1-nctt@nclt.gov.
898	0710000027252021	Innotarget Fashalot Retail Private			Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant 1 Registrar NCI Delhi email is d'.1-ndt@ncl.gov.
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899	0710000026172021	TUI India Pvt Ltd	Krishan Kumar Singh	01/04/2021	concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.
900	071000024692021	New Okhla Industrial Developme	-Wave Mega City Centre Pvt. Ltd.		Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.
901	071000023832021	ASR MARKET VENTURES PRIVATE	FRANCHISE INDIA BRANDS PRIVATE LIMITED,SHOOTING STARS SPORTS LLP	24/03/2021	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nctl@nCt.gov.
902	071000023812021	ASR MARKET VENTURES PRIVATE	SHOOTING STARS SPORTS LLP	24/03/2021	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nCt.gov.
903	071000023792021		FRANCHISE INDIA BRANDS PRIVATE LIMITED		Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nCt.gov.
904	0710000022152021	MANINDER PAL SINGH AND PAUL			Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nCt.gov.
905	0710102016772021	Amakan Overseas Private Limited			Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363946) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nct@nCt.gov.
906	071000014712021	Lex Sportel Vision Private Ltd.	Discovery Networks Asia Pacific Pte.ltd.	18/02/2021	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nCt.gov.
907	071000008392021	M/s. Super Restaurant Pvt. Ltd.	Mr. Dhruv Mehta,Mr. Davinder Pal Singh,Mr. Naveen Dawar,Mr. Sandeep Mehta,Mr.		Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nCt.gov.
908	071000004452021	m/s Padmakriti Creations private			Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri Prashantkumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCI Delhi email if c41-ncli@ncli.gov.
909	071000001222021	Roinet Solutions Private Ltd			Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri Prashantfumar, Deputy Registrar, & Victor Vishal Assistant Registrar (17 Dehli email id: dr1-nct@nGtt.gov.
					Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shir Prashantkumar, Deputy Registrar, & Victor Vishal Assistant
910	0710000118862020 0710000111292020	MANINDER PAL SINGH AND PAUL	JOGINDER PAL SINGH Upasna Bansal		Registrar NCLT Delhi email id: dr1-nct(@nct.gov. Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nct(@nct.gov.
912	0710000111252020 0710000111282020	Magnet Labs Private Limited	Upasna Bansal		Negistrar NCLI Denni emial no: 017-16. Ligov. Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLI Delhi email if c41-ncli@ncli. gov.
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						no	nfunctional as the line is being transferred. In case of any doubt kindly contact
913		0710000111272020	Liferton Dhanna Daineta Limited	Unasan Bassal	27/11		ncerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant
913		0710000111272020	Lifestar Pharma Private Limited	Upasna Bansai	2//11		gistrar NCLT Delhi email id: dr1-nclt@nclt.gov.
							rry for the inconvenience due to NIC Technical issue Defects are not visible Due to e ongoing relocation, the existing helpdesk number (011-24363846) is currently
							nfunctional as the line is being transferred.In case of any doubt kindly contact
							ncerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant
914		0710000111262020	Mankind Pharma Limited	Ajay Bansal	27/11	1/2020 Re	gistrar NCLT Delhi email id: dr1-nclt@nclt.gov.
							rry for the inconvenience due to NIC Technical issue Defects are not visible Due to
							e ongoing relocation, the existing helpdesk number (011-24363846) is currently infunctional as the line is being transferred.In case of any doubt kindly contact
						co	ncerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant
915		0710000111252020	Magnet Labs Private Limited	Ajay Bansal	27/11	1/2020 Re	gistrar NCLT Delhi email id: dr1-nclt@nclt.gov.
							rry for the inconvenience due to NIC Technical issue Defects are not visible Due to
							e ongoing relocation, the existing helpdesk number (011-24363846) is currently nfunctional as the line is being transferred.In case of any doubt kindly contact
							ncerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant
916		0710000111232020	Lifestar Pharma Private Limited	Ajay Bansal	27/11	1/2020 Re	gistrar NCLT Delhi email id: dr1-nclt@nclt.gov.
							rry for the inconvenience due to NIC Technical issue Defects are not visible Due to
							e ongoing relocation, the existing helpdesk number (011-24363846) is currently infunctional as the line is being transferred.In case of any doubt kindly contact
							ncerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant
917		0710000111032020	Western Hotels Private Limited		25/11	1/2020 Re	gistrar NCLT Delhi email id: dr1-nclt@nclt.gov.
							rry for the inconvenience due to NIC Technical issue Defects are not visible Due to
							e ongoing relocation, the existing helpdesk number (011-24363846) is currently infunctional as the line is being transferred. In case of any doubt kindly contact
							ncerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant
918		0710000107122020	Usha Breco Limited	Anil Kumar Ladha,Susama Ladha	10/11		gistrar NCLT Delhi email id: dr1-nclt@nclt.gov.
						So	rry for the inconvenience due to NIC Technical issue Defects are not visible Due to
							e ongoing relocation, the existing helpdesk number (011-24363846) is currently
							nfunctional as the line is being transferred. In case of any doubt kindly contact ncerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant
919		0710102105912020	Spire Techpark Private Limited	Sunil Gandhi	06/11		gistrar NCLT Delhi email id: dr1-nclt@nclt.gov.
						So	rry for the inconvenience due to NIC Technical issue Defects are not visible Due to
							e ongoing relocation, the existing helpdesk number (011-24363846) is currently
				ALCOTT TOWN PLANNERS PRIVATE LIMITED, MY PREFERRED TRANSFORMATION			nfunctional as the line is being transferred. In case of any doubt kindly contact ncerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant
920		0710000102922020	M/s. Insilco Merchants Pvt. Ltd.	AND HOSPITALITY PRIVATE LIMITED	28/10		gistrar NCLT Delhi email id: dr1-nclt@nclt.gov.
						So	rry for the inconvenience due to NIC Technical issue Defects are not visible Due to
							e ongoing relocation, the existing helpdesk number (011-24363846) is currently
							nfunctional as the line is being transferred.In case of any doubt kindly contact ncerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant
921		0710102101582020	Ashvar Automobiles Pvt. Ltd.	Ashok Aggarwal	23/10		gistrar NCLT Delhi email id: dr1-nclt@nclt.gov.
						So	rry for the inconvenience due to NIC Technical issue Defects are not visible Due to
						the	e ongoing relocation, the existing helpdesk number (011-24363846) is currently
							nfunctional as the line is being transferred.In case of any doubt kindly contact ncerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant
922		0710102101552020	Ashvar Cars India Pvt. Ltd.	Ashok Aggarwal	23/10		gistrar NCLT Delhi email id: dr1-nclt@nclt.gov.
							rry for the inconvenience due to NIC Technical issue Defects are not visible Due to
						the	e ongoing relocation, the existing helpdesk number (011-24363846) is currently
							nfunctional as the line is being transferred. In case of any doubt kindly contact
923		0710000101612020	ISGEC Heavy Engineering Ltd		23/10		ncerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant gistrar NCLT Delhi email id: dr1-nclt@nclt.gov.
							rry for the inconvenience due to NIC Technical issue Defects are not visible Due to
							e ongoing relocation, the existing helpdesk number (011-24363846) is currently
							nfunctional as the line is being transferred. In case of any doubt kindly contact
924		0710000098402020	VIKAS BISHNOI	ASHOK KUMAR GUPTA	14/10		ncerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant gistrar NCLT Delhi email id: dr1-nclt@nclt.gov.
							rry for the inconvenience due to NIC Technical issue Defects are not visible Due to
							e ongoing relocation, the existing helpdesk number (011-24363846) is currently
							nfunctional as the line is being transferred.In case of any doubt kindly contact
925		0710000096902020	Anand Engineering Limited	Prasad & Company (Projects Works) Limited	10/10		ncerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant gistrar NCLT Delhi email id: dr1-nclt@nclt.gov.
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							rry for the inconvenience due to NIC Technical issue Defects are not visible Due to e ongoing relocation, the existing helpdesk number (011-24363846) is currently
						no	nfunctional as the line is being transferred. In case of any doubt kindly contact
926		0710000096452020	Nexgen Fluoropolymers Pvt. Ltd	Sanieev Jain	08/10		ncerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant gistrar NCLT Delhi email id: dr1-nclt@nclt.gov.
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927	071000096052020	Shailendra Aggarwal	Mr Debashis Nanda	08/10/2020	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.
928	071000096042020	Pradeep Arora	Mr Debashis Nanda		Norry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nctt@nict.gov.
929	071000096032020	Piya Puri	Mr Debashis Nanda	07/10/2020	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nctt@nctt.gov.
930	071000095922020	Satyadeep Bishnoi	Mr Debashis Nanda		Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nCt.gov.
931	0710000094692020	Amazon.com NV Investment Hole	Future Corporate Resources Pvt. Ltd.,Akar Estate Pvt. Ltd.,Vivek Biyani,Future Retail Limited, Future Coupons Limited,Kishore Biyani,Ashni Kishore Biyani,Anil Biyani,Lakshminarayan Biyani,Rakesh Biyani,Juni Biyani,Vijan Biyani,Gopikishan		Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.
932	0710102093822020	IST Green Power Private Limited	Debashish Nanda	30/09/2020	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.
933	0710102093722020	IST Green Power Private Limited	Debashish Nanda		Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nCt.gov.
934	071000092402020	Bank of Baroda			Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nClt.gov.
935	071000090422020		No. Alina Informati Reima Limited		Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shir Prashantkumar, Deputy Registrar, & Victor Vishal Assistant
936	0710102088932020	Nandita Sharma	M/s Alisha Infratech Private Limited Gyan Marketing Associates Private Limited		Registrar NCLT Delhi email id: dr1-nclt@nclt.gov. Sorry for the inconvenience due to NiC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.
937	0710102088932020	Nandita Sharma	Cyberwalk Tech Park Private Limited		Norry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar (To Dehi email is '641-nct(@nict.gov.
					Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shir Prashantkumar, Deputy Registrar, & Victor Vishal Assistant
939	0710102088892020 0710102088882020	Nandita Sharma	Nimai Developers Private Limited Blackberry Realcon Private Limited		Registrar NCLT Delhi email id: dr1-nclt@nclt.gov. Sorry for the inconvenience due to NiC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.
940	0710102088872020	Nandita Sharma	Spaze Towers Private Limited		Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shiri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email lid: dr1-nclt@nclt.gov.

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941		0710102087922020	Aqualite Industries Private Limite	GSK & Associates LLP,Anil Kumar Somani,Sanjay Kumar Gupta	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.in case of any doubt kindly contact concerned Bench or Shir Prashantkumar, Deputy Registrar, & Victor Vishal Assistant 12/09/2020 Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	
942		0710000084682020	Green Channel publications (India	Anshul Print Solutions	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant 02/09/2020 Registrar NCLT Delhi email id: dr1-nctt@nctt.gov.	
943		0710102080792020		ACTIA INDIA PRIVATE LIMITED, PIERRE FRANCOIS CALMELS, JEAN LOUIS RAYMOND ACHILLE PECH, Actia Automotive S.A., CATHERINE PECH MALLET MARCELLE HELENE	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant 20/08/2020 Registrar NCLT Delhi email id: dr1-nctt@nctt.gov.	
944		0710000080602020	Trinity Cleantech Private Limited	Kaushaliya Devi,Sanjay Goenka,Vikram Goenka,Pooja Rani	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant 19/08/2020 Registrar NCLT Delhi email id: dr1-nctt@nctt.gov.	
945		0710000080072020	Hem Singh Bharana		Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant 17/08/2020 Registrar NCLT Delhi email id: dr1-nctt@nctt.gov.	
946		0710000074832020	IDBI Bank Limited	Resolution Professional	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant 29/07/2020 Registrar NCLT Delhi email id: dr1-nct/@nct.gov.	
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						REPARED BY
					ASSISTANT	REGISTRAR
						TOR VISHAL
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